

**235**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI**

**M.A. No. 70/2023**

**In**

**Original Application No. 105/2023**

**IN THE MATTER OF:**

**M.L. Dhiman**

**Applicant**

**VERSUS**

**Punjab Pollution Control Board & 3 Others**

**Respondents**

**ADDITIONAL COUNTER AFFIDAVIT FILED BY THE**  
**3<sup>rd</sup> RESPONDENT**

Submitted through Counsel:



Dated: 30.03.2024  
Place: New Delhi

Bhavya Goyal, Advocate (D/1957/2014)  
4 (Rear Side), Central Lane, Bengali  
Market, New Delhi – 110001  
Email: [goyal.bhavya@gmail.com](mailto:goyal.bhavya@gmail.com)  
Mobile No. +91-9711600101

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**FILED BY THE 3<sup>rd</sup> RESPONDENT**

Submitted through Counsel:



Dated: 30.03.2024  
Place: New Delhi

Bhavya Goyal, Advocate (D/1957/2014)  
4 (Rear Side), Central Lane, Bengali  
Market, New Delhi – 110001  
Email: [goyal.bhavya@gmail.com](mailto:goyal.bhavya@gmail.com)  
Mobile No. +91-9711600101

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THE MATTER OF:

M.L. Dhiman

Applicant

VERSUS

**1. Punjab Pollution Control Board**

Through its Member Secretary  
Email-[chairman.ptl.ppcb@punjab.gov.in](mailto:chairman.ptl.ppcb@punjab.gov.in)/  
[mppcb@gmail.com](mailto:mppcb@gmail.com)/  
[ppcbsee\\_zpl@yahoo.com](mailto:ppcbsee_zpl@yahoo.com)

Respondent No. 1

**2. District Magistrate/ Deputy Commissioner**

District Administrative Complex,  
Sector- 76 SAS Nagar – 160055  
Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in)

Respondent No. 2

**3. AKUMS Life Sciences Limited**

(Now Known as Pure and Cure Healthcare Private Limited.)

Through its Incharge  
Village Sundran, Tehsil Dera Bassi, District  
Mohali, Punjab  
Email: [cs@akums.net](mailto:cs@akums.net)

Respondent No. 3

**4. State of Punjab**

Through Additional Chief Secretary / Principal Secretary Department  
of Environment, State of Punjab  
Email: [cs@punjab.gov.in](mailto:cs@punjab.gov.in)

Respondent No. 4

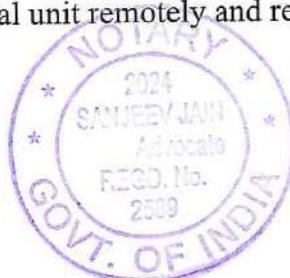
ADDITIONAL COUNTER AFFIDAVIT BY THE 3<sup>rd</sup>

RESPONDENT



I, Mr. Shantanu the authorized representative of M/S AKUMS Life Sciences Limited (Now known as Pure and Cure Healthcare Private Ltd.) having its registered office at 305, Mohan Place, L.S.C., Block-C, Saraswati Vihar, Delhi - 110034; do hereby solemnly and sincerely affirm and under oath state as follows:

1. I am the duly authorized representative of the 3<sup>rd</sup> respondent company and have access to the books and records thereof. I am well acquainted with the facts of the case and capable of tendering this additional affidavit in furtherance to the Counter Affidavit dated 24.01.2024.
2. That the Respondent No. 3 effectively took control of the concerned industrial unit situated at Village Sundran, Tehsil Dera Bassi, District Mohali, Punjab in March 2021. However, the concerned industrial unit was in a dilapidated condition, back then.
3. That the Respondent No. 3 has been tirelessly improving the conditions of the concerned industrial unit day in and day out by taking various measures including without limitation the following:
  - a. That the Respondent No. 3 installed an online monitoring system in March 2021 itself. The said online monitoring system enabled the concerned pollution board to monitor the pollution levels of the concerned industrial unit remotely and regularly. It is submitted that as



per the data collected by the said online monitoring system, the emission levels of the concerned industrial unit were always within permissible limits. The purchase order of the online monitoring system dated 06.02.2021 has been annexed herewith and marked as **Annexure 8.**

- b. That the Respondent No. 3 further installed an ATFD (Agitated Thin Film Dryer) at the concerned industrial unit in August 2021 itself. The invoice dated 23.08.2021 pertaining to the said ATFD has been annexed herewith and marked as **Annexure 9.**
- c. That the Respondent No. 3 effectively installed an MEE system of capacity 130 cubic meter/day at the concerned industrial unit in October – December 2021 itself. The invoices dated 30.10.2021, 06.12.2021 & 28.12.2021 pertaining to the said MEE system have been annexed herewith and marked as **Annexure 10.**
- d. That the Respondent No. 3 effectively installed a waste-water recycling plant – reverse osmosis of capacity 200 KLD at the concerned industrial unit in June – September 2022. The invoices dated 24.06.2022, 04.08.2022 & 10.09.2022 pertaining to the said waste-water recycling plant have been annexed herewith and marked as **Annexure 11.**
- e. That the Respondent No. 3 has upgraded its emission monitoring system through installation of an online stack monitoring analyzer in April 2023. An invoice dated 21.04.2023 pertaining to the said online



stack monitoring analyzer has been annexed herewith and marked as **Annexure 12.**

- f. That the Respondent No. 3 has also upgraded its ATFD system by installation and commissioning of a new ATFD in February 2024. Commissioning certificate dated 26.02.2024 pertaining to the new ATFD has been annexed herewith and marked as **Annexure 13.** A chart comparing the old AGITATED THIN FILM DRYER (ATFD) Old with the new one is:

Particulars	Old ATFD	New ATFD
Capacity	525 kg/Hr	1300kg/Hr
Surface Area	12.5 Sq mtr.	30 Sq mtr.
VFD Enabled	No	Yes
Steam Consumption	525 Kg/Hr	1150 Kg/hr
Solid Generation Qty	100 Kg/Hr Approx.	382 Kg/Hr
Water Evaporation capacity	356 Kg/Hr	918 Kg/Hr
Power consumption	15 KWh	31 KWh
Cost	29.38 Lac	135.70 Lac

A detailed P& ID of the old ATFD system installed at the concerned industrial unit with capacity of 525 kg/hr has been annexed herewith and marked as **Annexure 14.** A detailed P& ID of the new ATFD system installed at the concerned industrial unit with capacity of 1300 kg/hr has been annexed herewith and marked as **Annexure 15.**

- g. That the Respondent No. 3 has installed a new STP in February 2024. An invoice dated 05.02.2024 pertaining to the new STP has been



annexed herewith and marked as Annexure 16. Further, a detailed description of the STP unit installed at the concerned industrial unit has been annexed herewith and marked as Annexure 17.

4. That the Respondent No. 3 has been following the best industry practices and processes at the concerned industrial unit, day in and day out, by taking various measures. That state of Art technology has been installed to safely treat and dispose of all the effluent generated during the manufacturing process. The said treatment system complies with Zero Effluent discharge. During the manufacturing process, two types of effluents are generated, one is Low TDS and another is High TDS effluent. The Low TDS effluent is being treated in existing state of Art technology ETP. Our ETP consists of following major effluent treatment steps-

i. Biological Treatment: the biological treatment setup consists following treatment procedures-

- Oil Skimming
- ↓
- Equalization
- ↓
- pH Correction
- ↓
- Coagulation
- ↓
- Flocculation
- ↓
- Primary Settling
- ↓
- Aerobic treatment
- ↓
- Secondary settling
- ↓
- Tertiary Settling
- ↓
- MGF & ACF Filtration



- RO
- ii. Reverse Osmosis: The Treated effluent of ETP is further treated through reverse osmosis process in installed RO system. There are two streams generated as output. One is RO permeate and second one is RO reject. The permeate water of RO is further being sent to the plant to reutilize in process. Reject from RO is sent to the Multi Effect evaporator.
- iii. Multi Effect Evaporators: Reject from RO is further treated in Multi Effect evaporator, where High TDS effluent also joins for further treatment. The condensate of MEE is treated in ETP and Reject is getting solidified in Agitated Thin Film Dryer (ATFD), where moisture of concentrated reject gets evaporated and solid so generated is sent to TSDF as it is considered as hazardous waste.

Through above actions and treatment procedures Akums maintains Zero Effluent Discharge. A Flowchart of the described process has been annexed herewith and marked as **Annexure 18**. Also, a detailed P& ID of the MEE system installed at the concerned industrial unit with evaporation capacity of 4902 kg/hr has been annexed herewith and marked as **Annexure 19**. Further, a drawing of the cyclone separator installed at the concerned industrial unit has been annexed herewith and marked as **Annexure 20**. A drawing of the spray nozzle installed at the concerned industrial unit has been annexed herewith and marked as **Annexure 21**.



5. That the Respondent No. 3 has itself prepared a mass balance statement of the concerned industrial unit. The said mass balance statement has been annexed herewith and marked as **Annexure 22.**
6. That the Respondent No. 3 has engaged an independent consultant for preparation of the water balance statement of its concerned industrial unit. The water balance statement thus prepared has been annexed herewith and marked as **Annexure 23.**

In the above circumstances, it is only played that this Hon'ble Tribunal may be pleased to exempt the Respondent No. 3 in M.A. No 70 of 2023 arising out of OA No. 105 of 2023. Or pass any other order as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case.

Solemnly affirmed at New Delhi on this 30th day of March, 2024 and signed in my presence.



**VERIFICATION**

I, Mr. Shantanu the authorized representative of M/S AKUMS Life Sciences Limited (Now Known as Pure and Cure Healthcare Private Ltd.) do hereby verify that the contents of this counter affidavit are based on records and information of the Respondent No. 3 and are true to the best of my knowledge and belief.



Verified on the 30th day of March 2024 at New Delhi.



ATTESTED  
*[Signature]*  
Notary Public Delhi

13 0 MAR 2024



**Akums Lifesciences Limited(ALL-1)**

Village-Sundran, Post Office Mubarakpur Tehsil-Derabassi, District-SAS Nagar DERABASSI Punjab India 140507

Ph No.: E-Mail :

GSTIN No. : 03AACCP1419K1ZP

Mfg Lic No

CIN No. : L24231CH1996PLC017755

**PURCHASE ORDER**110588 Vendor GSTIN No. 03AAECD5047M2ZM  
DREXEL ELECTRONICS AND ENGINEERING PRODUCT  
PVT.LTD.PURCHASE ORDER 3100000031  
P.O.DATE 06.02.2021IND AREA PLOT NO.442  
SECTOR-82, JLPL SAS NAGAR  
MOHALI 160055 Punjab  
9316660098Our PAN No. : AACCP1419K  
State Code : 03

SNo.	Item Description	UOM	Quantity	Acceptance Limit + %	Rate INR	Del.Date	Amount INR
1	<p>ONLINE MONITORING SYSTEM ONLINE MONITORING SYSTEM DX4P COMPRISING OF: 1) INBUILT DISPLAY &lt;(&gt;&amp;&lt;)&gt; MODULAR PC INSTALLED IN THE MAIN FRAME PANEL. 2) WALL MOUNTD/STANDALONE ENGINEERED PANEL WITH ALL ELECTRONICS FOR MONITORING STACK PARAMETERS INCLUDING VOC &lt;(&gt;&amp;&lt;)&gt; TOC. 3) TRANSMITTER &lt;(&gt;&amp;&lt;)&gt;SUCTION ASSEMBLY. 4) SOFTWARE FOR ONLINE MONITORING INBUILT. 5) ALL CABLES. BRIEF DESCRIPTION: 1) SAMPLING SHALL BE DONE AT PRE-DESINATED TIME INTERVAL WHICH CAN BE VARIED AS REQD. BY THE USER OR CPCB. 2) ALL PARAMTERES SHALL BE DISPLAYED ON PANEL SCREEN &lt;(&gt;&amp;&lt;)&gt; OLINE WEB SERVER SOFTWARE ACCESSIBLE THRU DEDICATED USER NAME &lt;(&gt;&amp;&lt;)&gt; PASSWORD. 3) VISUAL ALARM SHALL BE ACTIVATED WHEN THE STATUS INREASES ABOVE SET LIMIT (OPTIONAL). 4) ADDITIONAL CUSTOM FEATURES AS REQD.BY THE USER(OPTIONAL).</p> <p>***** *** Mat.No: 60047380 HSN No: 9027 CGST @ 9% SGST @ 9%</p>	NOS	1.000	0.0	600000.000	20.02.2021	600000.00

**ANNEXURE 8**

**ANNEXURE 8**

<p>PAYMENT TERMS : Payable in 3 installments (Not use)  Incoterms : FOR - Free on Road / AT OUR PLANT DERABASSI  RATES AS PER ATTACHED QUOTATION REF NO: DEEP/20-21/19-01/2 DT: 19.01.2021. &amp; FURTHER NEGOTIATED WITH VENDOR ON DT: 21.01.2021.</p> <p>*****  *****</p> <p>PAYMENT TERMS: 40% ADVANCE &amp; 60% AGAINST SUPPLY OF MATERIAL.  *****  *****</p> <p>Points to be considered at time dispatch:</p> <p>1.List Price/MRP : Price should not be more than List Price &amp; MRP. Old List or MRP products are not acceptable. MRP of product should not be tempered &amp; it should be clearly visible.  2.Specification : Specification of Material should be strictly adhere to PO Material Description &amp; Technical Annexure. i.e. Make, Model, Pack Size, HSN/SAC Code, Grade, MOC, COA, Dimensions, shelf life of the product &amp; Technical spec. etc. where ever applicable.  3.Short Expiry : Please note short expiry material will not be acceptable. Specially in all types of chemicals.  4.Warranty : Please mention warranty terms in original invoice where ever applicable.  5.Original Invoice : Original Invoice will be sent along with consignment or courier to the concerned persons immediate after dispatch of material.</p>	<table> <tr> <td>Total Item Value</td> <td>600,000.00</td> </tr> <tr> <td>IN: Central GST</td> <td>54,000.00</td> </tr> <tr> <td>IN: State GST</td> <td>54,000.00</td> </tr> </table>	Total Item Value	600,000.00	IN: Central GST	54,000.00	IN: State GST	54,000.00
Total Item Value	600,000.00						
IN: Central GST	54,000.00						
IN: State GST	54,000.00						
(INR.SEVEN LAKH EIGHT THOUSAND RUPEES AND ZERO PAISE)	<b>Grand Total</b> 708,000.00						
<p><b><u>Terms &amp; Conditions of Purchase Order</u></b></p> <p>The following points needs to be adhered while making an invoice. In absence of any of these mandatory requirements, the invoice/ material WILL NOT be accepted:</p> <p>01.All invoices must bear our Purchase Order No. and the same delivery address needs to be mentioned as in the Purchase Order header. Vendor will ensure to connect and share all communication on buyer registered Email I'd &amp; official contact No. as per email signature banner only.</p>							

02.The criteria of Quality as defined in the Purchase Order must be followed, failing which, the bill/ material will not be accepted.Please ensure No official communication shall be allowed on personal contact numbers and E mail ID's.

03.The materials/ machines must be dispatched with proper E-Way bill wherever applicable.

04.The original invoice and other related documents must be addressed to our Commercial Dept as per the address mentioned in the Purchase Order header.

05.No payment shall be paid, if the Vendor does not deposit the GST amount timely and furnish the appropriate return within due date.

06.In case advance payment has been made, Vendor will timely deposit GST and will file appropriate return within time. In case of failure recovery will be made along with applicable tax, interest and penalty.

**07. Important Note:**

Vendor invoice shall be processed for payment on the basis of assumption that below conditions are strictly adhered by you:-

1. Vendor has filed his outward return (i.e. GSTR1) by 11th /13th of following month/quarter. You are responsible to issue a valid tax invoice with government signed QR code and 64 digits unique IRN as may be applicable. In Case, E-invoice is not applicable to you, you have to declare on your invoice that the provision of e-invoicing does not apply to us due to threshold limit or any other exemption, if available.

2. In absence of any of the above points like

(a)If you have not filed your GST returns within timelines, by including the invoices raised by you;

(b)If you have not paid GST in timely manner;

(c)If your invoices don't have any a valid IRN/QR Code.

Then, we won't be able to process your invoice for payment. You will be liable to make good any loss arising out of the lapse on your part in this regard and the said loss shall be recovered from you along with interest of 18% p.a. and penalty, if any.

3. You are responsible to issue a valid tax invoice with government signed QR code and 64 digit unique IRN No. as may be applicable .In case of any invalid invoice due to which our GST credit is denied, the same will be recovered from you with applicable interest and penalties .We also reserves the right to reject your invoices that are invalid, in which case the payment terms will commence from the date of providing of valid invoice by you to us.

4. Payment of your valid Tax invoice shall be subject to the condition that you shall ensure that proper invoice, credit and debit note data is uploaded in the GST and GST liability is paid by you within statutory deadlines, to enable we claim GST credits of the taxes in timely manner. In case of any mismatch in the data uploaded by you on GST portal Vs the invoices submitted or GST paid to Govt. Vs Govt. charged to us, we reserves the right to recover the GST along with interest and penalties after providing reasonable opportunity to you to rectify the error, but not later than 31st October after close of each financial year. Also, we reserves the right to reject your invoices if they are not appropriately and timely uploaded on Govt. Portal or tax is not paid in time.

<b>PREPARED BY MALAPRASAD</b>	<b>APPROVED BY Purchase Head</b>	<b>APPROVED BY Finance Head-API</b>	<b>APPROVED BY Operation Head API</b>	<b>APPROVED BY Finance</b>	
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Corp.Off: Godrej Eternia, E3H, 3rd Floor, Tower B, Chandigarh Ph:27011315 Fax: 27023256

SWICE Entry - 1600673145

**Tax Invoice**



(ORIGINAL FOR RECEIPT)

<b>Drexel Electronics &amp; Engg. Products Pvt Ltd 2021-22</b>	Invoice No. <b>DXL/2021-22/276</b>	Dated <b>10-Nov-2021</b>
Plot No: 442, JLP Industrial Area Sec-82, Mohali - 160055	Delivery Note	Mode/Terms of Payment <b>Online/against P.I.</b>
GSTIN/UIN: 03AAECD5047M2ZM	Supplier's Ref. <b>DXL/2021-22/276</b>	Other Reference(s)
State Name: Punjab, Code: 03	Buyer's Order No. <b>3900000333</b>	Dated <b>4-Oct-2021</b>
E-Mail: sales@drexel.in, drexel:acc@gmail.com	Dispatch Document No.	Delivery Note Date
Buyer <b>Akums Lifesciences Ltd (All - 1)</b>	Despatched through <b>DTDC Courier</b>	Destination <b>Mohali</b>
Village - Sundran, P.O. - Mubarakpur, Teh - Derabassi, Dist - SAS Nagar (PB) - 140507	Terms of Delivery	
GSTIN/UIN : 03AAACP1419K1ZP	<b>Akums Lifesciences Limited (All - 1)</b>	
State Name : Punjab, Code : 03	<b>Cont: 8437443365</b>	
Contact : 8437443365		

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc %	Amount
1	Annual PCB Connectivity 27 Sep 2021 to 26 Sep 2022 Parameter: COD_BOD_TSS_PH	997331	1 year	22,500.00	year		22,500.00
	Input CGST						2,025.00
	Input SGST						2,025.00
	<b>Total</b>		<b>1 year</b>				<b>₹ 26,550.00</b>

BILL CHECKED FOR ₹26550 / SIGN *[Signature]*  
 BILL VERIFIED FOR ₹ SIGN  
 BILL PASSED FOR ₹ SIGN

Amount Chargeable (in words) **INR Twenty Six Thousand Five Hundred Fifty Only**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Tax Amount	Total
997331	22,500.00	9%	2,025.00	9%	2,025.00	4,050.00	26,550.00
<b>Total</b>	<b>22,500.00</b>		<b>2,025.00</b>		<b>2,025.00</b>	<b>4,050.00</b>	<b>26,550.00</b>

Tax Amount (in words) : **INR Four Thousand Fifty Only**

Remarks: DXL/2021-22/276

Declaration: We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details:  
 Bank Name : IDBI Bank  
 A/c No. : 0110102000021058  
 Branch & IFS Code : Sec - 44D, CHD & IBKLU0000272  
 for Drexel Electronics & Engg. Products Pvt Ltd 2021-22

Authorized Signatory



OK Job completed Computer generated invoice & sign is not required as per invoice

*[Handwritten signatures and dates]*  
 29/11/21  
 29/11/21  
 29-11-2021



Drexel Electronics & Engg Products Pvt Ltd 2023-24  
 Plot No. 442, JLPL Industrial Area, Sec - 82  
 Mohali - 160055  
 GSTIN/UIN: 03AAECD5047M2ZM  
 State Name : Punjab, Code : 03  
 E-Mail : drexel.acc@gmail.com



Invoice No. <b>51</b>	Dated <b>18-May-2023</b>
Delivery Note	Mode/Terms of Payment <b>Online/against P.I.</b>
Supplier's Ref. <b>DXL/2023-24/051</b>	Other Reference(s)
Buyer's Order No. <b>3500000393</b>	Dated <b>21-Apr-2023</b>
Despatch Document No.	Delivery Note Date
Despatched through <b>DTDC Courier</b>	Destination <b>Derabassi</b>

Buyer  
**Akums Lifesciences Limited (All - I)**  
 Village - Sundran, Post Office - Mubarakpur,  
 Tehsil - Derabassi , Dist - SAS Nagar,  
 GSTIN/UIN : 03AACCP1419K1ZP  
 State Name : Punjab, Code : 03

Terms of Delivery  
**Akums Lifesciences Limited (ALL - I)**

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc. %	Amount
1	<b>Online Emmission Monitoring System</b> *basic Price - 180000*15% = 153000 *commissioning Charges /freight Charges @6000/- Inclusive * Cloud Logger (Device) for Online Server Connectivity One Time @ 26,000/- - Inclusive * Annual Online Server Connectivity Charges (01 Parameter) @ 10,000/- - Inclusive Sr. No. - 477 Parameters: SPM	90271000	1.00 nos	1,89,000.00	nos		1,89,000.00
							17,010.00
							17,010.00

CGST 9%  
 SGST 9%

50026119034  
 24/05/23  
 Sec 44D  
 G-1170P



**AKUMS LIFESCIENCES LTD.**  
 Vill. Sundran, Derabassi  
 Material Inward (By Security) 5563  
 Date: 18/5/23 Time In: 12:14  
 Gate Entry No. 1510207471  
 Invoice No.: 51  
 Total 1.00 nos ₹ 2,23,020.00  
 Vehicle No. By hand

51/15000527  
 24/05/23

Amount Chargeable (in words) <b>INR Two Lakh Twenty Three Thousand Twenty Only</b>		Goods Subject to Verified by Warehouse		E. & O.E	
HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount
90271000	1,89,000.00	9%	17,010.00	9%	17,010.00
<b>Total</b>	<b>1,89,000.00</b>		<b>17,010.00</b>		<b>17,010.00</b>

Tax Amount (in words) : **INR Thirty Four Thousand Twenty Only**

ALL CHECKED FOR *[Signature]*  
 ALL VERIFIED FOR ₹ *[Signature]*

Company's Bank Details  
 Bank Name : **IDBI Bank**  
 A/c No. : **0110102000021058**  
 Branch & IFS Code : **Sec - 44D, CHD & IBKL0000272**  
 for Drexel Electronics & Engg Products Pvt Ltd 2023-24  
 Authorised Signatory

Remarks:  
 DXL/2023-24/051  
 Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.





**TAX INVOICE**  
(See Rule Sec-23)

**Economy Process Solutions Private Limited.**  
Plot No. PAF-V-91, Chakan Industrial Area, Phase II, Village - Vasuli, MIDC Chakan, Tal. Kherd, Dist- Pune 410501.  
CIN NO :- U74999MH2015PTC33963 Tel Nos: 022-25205864 / 25205863  
Pan No: AADCE9723E

Registered Office : 401, Vikas Center, No.14 th floor, Dr. C G Gidwani Marg, Chembur [E], Mumbai - 400074  
GSTIN : Z7AADCE9723E1Z1N

Serial No. Of Invoice **GST/1/21-22/059**  
Date Of Invoice **23/08/2021**  
E-way Bill No. \_\_\_\_\_ Date \_\_\_\_\_  
Purchase Order No. 3100000155 Date 25/2/2021  
Vehicle No \_\_\_\_\_ LR No. / LR Date \_\_\_\_\_

**Details Of Receiver (Bill to)**  
Name Akums Lifesciences Limited (Plant-1)  
Address Village, Sundran, Post Office Mubarakpur, Tehsil-Derabassi District-SAS Nagar Punjab India 140201  
State Punjab  
State Code 03  
GSTIN/Unique ID 03AACCP1419K1ZP

**Details Of Consigner (Shipped to)**  
Name Akums Lifesciences Limited (Plant-1)  
Address Village-Sundran, Post Office Mubarakpur, Tehsil-Derabassi District-SAS Nagar Punjab India 140201  
State Punjab  
State Code 03  
GSTIN/Unique ID 03AACCP1419K1ZP

Description of Goods	HSN CODE	Qty.	Unit	Rate (per Goods)	Total	Freight/Inc King & Forwarding	Taxable Value	CGST			SGST		
								%	Amt	%	Amt	%	Amt
1 AGITATED THIN FILM DRYER CAPA:12.5 SCM Item Description - AGITATED THIN FILM DRYERCAPA:12.5SCM Matl No: 00047346	84193900	1.00	NOS	2490000.00	2490000.00	0.00	2490000.00	18.00	448200.00	18.00	448200.00	0.00	0.00
<p><i>Received by Mr. Dhu on 31/8/2021</i></p> <p><i>Checked for ₹29,35,200.00</i></p> <p><i>Bill Verified for SIGN</i></p> <p><i>Full Passed for SIGN</i></p>													
Insurance				0.00									
Packing and Forwarding Charges		1.00			2490000.00		2490000.00						
<p>Total Invoice Value (in figure) : <b>2,938,200.00</b></p> <p>Total Invoice Value (in Word) : <b>RS. TWENTY NINE LAC THIRTY EIGHT THOUSAND TWO HUNDRED ONLY.</b></p>													

**Our Bank Details:-**  
Bank Name Kotak Mahindra Bank Ltd. Account No 9311911562  
Branch Chembur IFSC Code KKBK0000960  
Bank Address Jai, Plot No.359 Suburban Scheme 3,Mumbai - 400 071  
(Note : As per Section 2685U of the Income Tax, 1961 payment required by NEFT / RTGS only)

**Other Charges**  
CGST 448,200.00  
SGST 448,200.00  
Gross Total 2,938,200.00  
Other Charges 0.000%  
Final Amount 2,938,200.00

**Note :-**  
Declaration:-We Declare that this Invoice shows actual Price of the goods described and that all particulars are true & correct.

*5115002865*  
*13/10/21*



**TAX INVOICE**  
(See Rule Sec-23)  
**Economy Process Solutions Private Limited**

Plot No. PAF-V-91, Chakan Industrial Area, Phase II, Village- Vasuli, MIDC Chakan, Tal. Khed, Dist. Pune 410501.  
Registered Office : 1401, Vikas Center, No. 14 th floor, Dr. C G Gidwan Marg, Chembur [E], Mumbai - 400074  
CIN NO :- U74999MH2015PTC363963 Tel Nos: 022-25205854 / 252058653  
GSTIN : Z7AADCE9723E1Z1N  
Pan No. AADCE9723E

Serial No. Of Invoice **GST/P/21-22059**

Date Of Invoice **23/08/2021**

E-way Bill No. \_\_\_\_\_ Date **25/2/2021**

Purchase Order No. 3100000155 Date **25/2/2021**

Payment Terms **30% ADVANCE AGST, ABG, .50% ON SUBMISSION OF P.I.A, 10% AFTER COMMISSIONING INSTALLATION, 10% PBG**

Transport Details  
Vehicle No \_\_\_\_\_  
LR No. / LR Date \_\_\_\_\_

Details Of Receiver(Bill to)

Details Of Consignee(Shipped to)

Name **Akums Lifesciences Limited(Plant-1)**  
Address **Village-Sundran, Post Office Mubarakpur Tehsil-Derabassi District-SAS Nagar Punjab India 140201**  
State **Punjab**  
State Code **03**  
GSTIN/Unique ID **03AAACP1419K1ZP**

Name **Akums Lifesciences Limited(Plant-1)**  
Address **Village-Sundran, Post Office Mubarakpur Tehsil-Derabassi District-SAS Nagar Punjab India 140201**  
State **Punjab**  
State Code **03**  
GSTIN/Unique ID **03AAACP1419K1ZP**

Description of Goods	HSN CODE	Qty.	Unit	Rate (per Goods)	Total	Freight/Inc King & Forwarding	Taxable Value	CGST		SGST		IGST	
								%	Amt.	%	Amt.	%	Amt.
1 AGITATED THIN FILM DRYER CAPA-12.5 SQM Item Description - AGITATED THIN FILM DRYERCAPA-12.5SQM Val No: 60047346	84193900	1.00	NOS	2490000.00	2490000.00	0.00	2490000.00					18.00	448,200.00
Freight/Transport Insurance Packing and Forwarding Charges				0.00									
<b>Total</b>		<b>1.00</b>			<b>2490000.00</b>		<b>2490000.00</b>						<b>448,200.00</b>

Total Invoice Value (In figure) : **2,938,200.00**  
Total Invoice Value (In Word) : **RS. TWENTY NINE LAC THIRTY EIGHT THOUSAND TWO HUNDRED ONLY.**

**Our Bank Details:-**  
Bank Name **Kotak Mahindra Bank Ltd.** Account No **9311911562**  
Branch **Chembur** IFSC Code **KKBK0000960**  
Bank Address **Jai, Plot No.359,Suburban Scheme 3,Mumbai - 400 071**  
(Note : As per Section 289SU of the Income Tax , 1961 payment required by NEFT / RTGS only )  
Other Charges **0.000%**  
**Final Amount 2,938,200.00**



Note : Declaration: We Declare that this Invoice shows actual Price of the goods described and that all particulars are true & correct.

255

Triplicates For Supplier

**TAX INVOICE**  
(See Rule Sec-23)  
**Economy Process Solutions Private Limited**

Registered Office : 1401, Vinas Center, No.14 th floor, Dr. C G Gidwani Marg, Chembur [E], Mumbai :- 400074  
Khed, Dist. Pune 410501.  
Plot No. PAF-V-91, Chakan Industrial Area, Phase II, Village- Vasuli, MIDC, Chakan, Tal. Village- Vasuli, MIDC, Chakan, Tal.  
Khed, Dist. Pune 410501.  
CLN NO :- U74999MH2015PTC263963 Tel Nos. : 022-25205864 / 252058653  
GSTIN : 27AADCE8723E12ZN  
Pan No. AADCE8723E

**Serial No. Of Invoice** GST/P/21-22/059  
**Date Of Invoice** 23/08/2021  
**E-way Bill No.**  
**Purchase Order No.** 3100000155  
**Date** 25/2/2021

**Details Of Receiver (Billed to)**  
Name Akums Lifesciences Limited(Plant-1)  
Address Village-Sundran, Post Office Mulbarakpur  
Tehsil-Derabassi District-SAS Nagar Punjab India  
140201  
State Punjab  
State Code 03  
GSTIN/Unique ID 03AAACP1419K1ZP

**Details Of Consignee (Shipped to)**  
Name Akums Lifesciences Limited(Plant-1)  
Address Village-Sundran, Post Office Mulbarakpur  
Tehsil-Derabassi District-SAS Nagar Punjab India  
140201  
State Punjab  
State Code 03  
GSTIN/Unique ID 03AAACP1419K1ZP

Description of Goods	HSN CODE	Qty.	Unit	Rate (Per Goods)	Total	Freight/Inc King & Forwarding	Taxable Value	CGST		SGST		IGST	
								%	Amnt	%	Amnt	%	Amnt
1 AGITATED THIN FILM DRYER CAPA:12.5 SQM Item Description - AGITATED THIN FILM DRYERCAPA:12.5SQM Mat No. 60047946	84193900	1.00	NOS	2490000.00	2490000.00	0.00	2490000.00					18.00	448200.00
<b>Total</b>		<b>1.00</b>			<b>2490000.00</b>		<b>2490000.00</b>						<b>448,200.00</b>

Total Invoice Value (in figure) : **2,938,200.00**  
Total Invoice Value (in Word) : **RS. TWENTY NINE LAC THIRTY EIGHT THOUSAND TWO HUNDRED ONLY.**

**Our Bank Details:-**  
Bank Name Kotak Mahindra Bank Ltd. Account No 9311911562  
Branch Chembur IFSC Code KKBK0000960  
Bank Address Jai, Plot No.359 Suburban Scheme 3,Mumbai - 400 071  
(Note : As per Section 288SU of the Income Tax , 1961 payment required by NEFT / RTGS only )  
Other Charges 0.000%  
**Final Amount** 2,938,200.00  
For Economy Process Solutions Private Limited.



Note : Declaration:-We Declare that this Invoice shows actual Price of the goods described and that all particulars are true & correct.

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Customer Name: **Alumit Ltd. - Science Limited (Pvt.-1)**

Work Order: **EPS-2021-73**

PO No.: **310000155**

PO Date: **25/02/2021**

Sr No.	Loose/ Pack	Item	Description/Description	ITEM NO	QTY	Gross Weight (kg)	Remark
1	Loose/ On	ATD (12.5M)		1	1		
2	Loose	Gear Box & Motor with Seal			1		
3	Carton Box	CHAIN COUPLING	ATC-1022		1		
4	Carton Box	QC FILE			1		
5		M16 X (60g Bolt & Washer (MS )	15 Nos		1		
6	Plastic Can	GEAR OIL	10 Lt		1		
<b>Total</b>				<b>1</b>	<b>6</b>		

Total No. of Loose Items: **2**

Total No. of Packages: **4**

Special Note If Any

CHECK & SIGN  
DISPATCH DEP.



Customer Name: **Alumut Life Sciences Limited (Pvt-1)**  
 Work Order: **EPS-2023-72**  
 PO No.: **310009155**  
 PO Date: **24/02/2021**

Sr No.	Loose/Pack	Item	Dimension/Description	ITEM NO	QTY	Gross Weight (kg)	Remark
1	Loose On Wooden Saddle	ATFD (12.5M)		1	1		
2	Loose	Gear Box & Motor with Seal			1		
3		CHAIN COUPLING	ATC-1022		1		
4	Gear Box	QC FILE			1		
5		M16 X 60kg Bolt & Washer (MS)	15 Nos		1		
6	Plastic Can	GEAR OIL	10 Lt		1		
<b>Total</b>				<b>1</b>	<b>6</b>		

Total No. of Loose Items: **2**  
 Total No. of Packages: **4**

Special Note If Any

CHECK & SIGN  
DISPATCH DEP.

CHECK & SIGN  
QUALITY DEP.



PARABOLIC DRUGS LTD  
VIII Sundran Darabassi Dist. Mohali  
Capacity - 50 Tons

Serial No: 662  
Vehicle No: PB11CX-7991  
Party Name: ECONOMY PROCESS SOLUTION

Gate Pass No:  
Material:

5  
AGITATED THIN FILM 12.SSQM

Weight: 11285

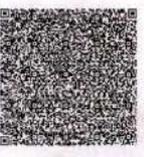
Date:

31-08-2021 12:08

  
Operator signature



**Address :-**  
 PLOT NO.21,25,26,27,28,BLOCK NO.518, JUNA BABALUPURA PATTA, DAHEGAM  
 MODASA ROAD TA:DAHEGAM, DIST:GANDHINAGAR-382305,GUJARAT.  
 Phone : 09687671371 (M) : 09687671377  
 E-mail : account@ketavconsultant.in  
**GST IN : 24ADIPP0287H1ZH**  
 ICRN : 97a68fd2619622f53d64db6642515814560c257ba2c73b3e7562f3436eeb  
 Ackn.No : 16211148284437



**Details of Consignee (Bill to)**  
**Akums Lifesciences Ltd.(ALL-1)**  
 A Subsidiary Of Akums Drugs & Pharmaceuticals  
 Ltd.) Derabassi Site:Village Sundran,  
 Tehsil Derabassi, Distt. Mohali, Punjab-140507  
 State : 03 Punjab  
 Phone : 88590-00406  
 Mobile : 88590-00406  
**GSTIN : 03AACCP1419K1ZP**  
**PAN No. : AACCP1419K**

**Invoice No. : E-0216** Dt : 30/10/2021  
 Challan No. : 0216 Dt : 30/10/2021  
 P.O. No. : 3100002153  
 P.O. Dt. : 11/09/2021

**Ship To** **BILL CHECKED FOR 295000**  
**BILL VERIFIED FOR 22950000 SIGN**  
 PASSED FOR SIGN

Sr. No. & Desc No. of Packages	Product Description	HSN Code	Packing Qty.	Quantity	Rate	Amount
1	System:Stripper System + Four Effect Evaporation Plant + ATPD System. Capacity-130M3/Day.  Evaporator Plant & Parts. MS Structure Material & Colour -01 Lot. CH:84198990 As Per Attached D/C No.0216DL.30.10.2021	84198990	1 Set	1 Set	2500000.00	2500000.00
<b>AKUMS LIFESCIENCES LTD.</b> VIII, Sundran, Derabassi Mohali, Punjab (By Security) Date : 30/10/21 Time In : 16:36 Gate Entry No. : 8504 Invoice No. : E-0216 Vehicle No. : PB11CL 5197 Name : Subject to Verified by Warehouse Dt:26.12.2020 to Valid Up to 25.12.2021 Sign of						
Payment Within	Days. Due On:30/10/2021		1	Total		2500000.00

*Material received as per delivery Challan*

*PPM 18-07-22*

**Document Through** : Direct  
**Goods Despatched From** : Juna Babalupura Dahagam To:Derabassi, Sundran  
**Manner of Transport** : Union Roadways Limited.  
**If by motor vehicle's Reg. No.** : PB-11-CL-5197  
**If by Rail/Air, T.R./L.R./R.A.W.Bill No.** : 0256445 Dt:30.10.2021

**Payment Within** : 1 Days. Due On:30/10/2021

**IGST @ 18.00 %**  
 5115005156  
 Round Off 03/02/2021

**NET AMOUNT** ₹ 2950000.00

**Terms & Conditions :**  
 (1) We do not hold responsible for any breakage/damage/shortage/leakage in transit.  
 (2) Our responsibility ceases when the goods are delivered to the carrier.  
 (3) Goods once sold will not be accepted back.  
 (4) Interest @24% p.a. will be charged, if invoice is not paid on or before due date.  
 (5) Subject to Ahmedabad Jurisdiction.

**Authorized Signatory**  
 Ketav Consultant  
 DAHEGAM  
 2950

# KETAV CONSULTANT



**KETAV**  
Consultant

Plot No. 21, 25, 26, 27, 28, Block No. 518,  
JUNA BABALI PURA PATTI, DAHEGAM  
MODASA ROAD TA: DAHEGAM,  
DIST: GANDHINAGAR - 382305, GUJARAT.  
Phone : 096687671391 (M) : 096687671377  
E-mail : account@ketavconsultant.in

M/S. Akurus Lifesciences Ltd (ALL-1)  
A Subsidiary Of Akurus Drugs & Pharmaceuticals  
Ltd, Derabassi Site: Village Sundrun,  
Tehsil Derabassi, Dist. Mohali, Punjab-140507  
Ph: 86590-00406 Mo.:  
GSTIN NO. 03AACCP1419K1ZP  
PAN No. AACCP1419K

Challan No. : 0216  
Challan Date : 30/10/2021  
P.O. No : 3100002153  
P.O. Date : 11/09/2021  
Truck No : PB-11-CL-5197  
Transport : Union Roadways Limited  
L.R. No : 025645  
Date : 30.10.2021

Sr.	Particular	Qty.	Unit	Rate
1	<p><b>System: Stripper System + Four Effect Evaporation Plant + ATFD System. Capacity-130M3/Day.</b></p> <p>Ms Structure Material                      ISMB: 300NB-06 Mtr-36 Nos.                      ISMB: 250NB-06 Mtr-10 Nos.                      ISMB: 200NB-06 Mtr-16 Nos.                      ISMB: 150NB-06 Mtr-12 Nos.                      ISMC: 100NB-06 Mtr-16 Nos.                      ISMC: 75NB-06 Mtr-17 Nos.                      ISMC: 125NB-06 Mtr-06 Nos.                      Checked Plate: 23 Nos.                      MS Plate: 8MM x 1500 x 6300Mtr- 01 Nos.                      ISA: 40NB-06 Mtr-20 Nos.                      ISA: 90NB-06 Mtr-29 Nos.                      Realing Pipe: 6 Mtr- 63 Nos.                      Base Plate: 500 x 500 x 20Thk -08 Nos.                      Colour:                      Redoxide 20 LTR - 05 Tin.                      Primer 10 LTR - 05 Tin.</p>	1	Lot	
2	<p>Evaporator Plant &amp; Parts                      CH-84198990</p>	11	Tin	
<b>DELIVERY AT:</b>				
<p>CO'S GSTIN NO: 24ADJPP0287H1ZH                      CO'S PAN NO. : ADJPP0287H</p>				
<b>TOTAL</b>		<b>11</b>		

\*Received the above Goods on good condition

Receiver's Signature

For KETAV CONSULTANT  
 Authorise Signatory

# e-Way Bill



### 1. E-WAY BILL Details

eWay Bill No: **6813 4968 1314** Generated Date: 30/10/2021 05:06 PM Generated By: 24ADI P028 7H1ZH Valid Up-to: 05/11/2021

Mode: Road Approx Distance: 1138km

Type: Outward - Supply Document Details: Tax Invoice - E-0216 - 30/10/2021 Transaction Type: Regular

### 2. Address Details

**From**

GSTIN : 24ADI P028 7H1ZH  
 KEM CONSTRUCTION  
 GULBARG  
 :- Dispatch From :-  
 PLOT NO:21-25-26-27-28 BLOCK  
 JUNA BABA PURA PVT VILLAGE 5AM DEHARAM MOONSA ROAD  
 GULBARG-582095

**To**

GSTIN : 33AAC CP141 SK12P  
 AKUMI LIFESCIENCES LIMITED  
 PUNJAB  
 :- Ship To :-  
 HOUSE SURBERAN  
 ROYAL RESIDENCY  
 TERHILL, DEERKASSI, PUNJAB-140987

### 3. Goods Details

HSN Code	Product Name & Desc.	Quantity	Taxable Amount	Tax Rate (C+S+H+CESS+CESS Non-Advd)
84198990	M/E Part & Evaporator Plant And Parts	1.00 Sd	2900000.00	NE+NE+18.000+0.000+0.00

Tot. Taxable Amt: 2900000.00 CGST Amt: 0.00 SGST Amt: 0.00 IGST Amt: 450000.00 CESS Amt: 0.00 CESS Non-Advd Amt: 0.00

Duties Amt: 0.00 Total Inv. Amt: 29950000.00

### Transportation Details

Transporter ID & Name: 24AAAACU3732C1ZV & UNION ROADWAYS LTD Transporter Doc. No & Date: 025649 & 30/10/2021

### 5. Vehicle Details

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh. Info (if any)
Road	P81C1517 & 025649 & 30/10/2021		30/10/2021 05:06 PM	24ADIP0287H1ZH	-	-



601349681314



# Ketav Consultant

**DELIVERY CHALLAN CUM RETURNABLE GATE PASS**

D.C. No.158/21-22

Date: 30/10/2021

AKUM LIFE SCIENCES LTD.  
VILL.-SUNDRAN, POST.-MUBAKPUR  
TEHSIL.-DERABASSI, DIST.-SAS NAGAR  
PUNJAB-140507

DEAR SIR,

Returnable Basics.

Here with we are sending material for Mee plant fabrication it's on

Sr.No.	ITEMS	QTY	Project
1	MS WELDING RODE	06 CASH	
2	WELDING CABLE	40MTR	
3	GAS CUTTING PIPE	25 MTR	
4	4" CUTTING DISH	50NOS	
5	4" GRAINDING DISH	50NOS	
6	WELDING HOLDER	02NOS	
7	WELDING HELMAT	01NOS	
8	WELDING HAND GLOS	08NOS	
9	SEFTY HRLMET	06nos	
10	WELDING GLASS	10 SET	
11	WELDING GOGALS	10NOS	
12	RIGHT 12"	1SET	
13	FLEP DISH SS MS	100NOS	



Receiver Signature  
(Authorized Signatory)

**Contact Details**  
Contact Person: - Himanshu Patel:-+91 96876 71380, Atul Patel:-+91 9687671382  
E-mail :- store@ketavconsultant.in, purchase@ketavconsultant.in  
Works Address: - Plot No. 26, 27, 28, Block No. 518, Juna Babalpura Polla, Daheganam-Modasa Road,  
Village: - Sappa, Tal:- Daheganam, Dist:- Gandhinagar-382305, Gujarat.  
GST No :- 24ADIP0287H1ZH PAN No:- ADIP0287H



# KETAV CONSULTANT



PLOT NO.21,25,26,27,28, BLOCK NO.518,  
 JUNNA BABALPURA PATTI, DAHEGAM  
 MODASA ROAD TA:DAHEGAM,  
 DIST:GANDHINAGAR-382305,GUJARAT.  
 Phone : 09687671391 (M) : 09687671377  
 E-mail : account@ketavconsultant.in

M/S. Akums Lifesciences Ltd.(ALL-1)  
 A Subsidiary Of Akums Drugs & Pharmaceuticals  
 Ltd,Derabassi, Site:Village Sundrun,  
 Tehsil, Derabassi,Distt Mohali, Punjab-140507  
 Ph.:38590-00408 Mo.:  
 GSTIN NO. 03AAACP1419K1ZP  
 PAN No. AACCP1419K

Challan No. : 0257  
 Challan Date : 06/12/2021  
 P.O. No : 3100002153  
 P.O. Date : 11/09/2021  
 Truck No : TN-88-SF-2378  
 Transport : Sree Hari Logistics  
 L.R. No : 222 Date : 06.12.2021

Sr.	Particular	Qty.	Unit	Rate
<b>System: Stripper System + Four Effect Evaporation Plant</b>				
<b>Capacity-130M3/ Day.</b>				
1	Calandaria 1 & 2	2	NOS	
2	Preheater, 1 & 2.	2	Nos	
3	Vapor Separator 1 & 2.	2	Nos	
4	Surface Condenser,	1	Nos	
5	Iron Cage Support: 25 Nos	1	No	
<b>Evaporator Plant &amp; Parts.</b>				
CH:84198990				
<b>TOTAL</b>		<b>8</b>		
<b>DELIVERY AT:</b>				
COS GSTIN NO. 24ADIPP0287H1ZH				
COS PAN NO. : ADIPP0287H				

\*Received the above Goods on good condition

Receiver's Signature

For KETAV CONSULTANT  
 Authorise Signatory

# e-Way Bill



### 1. E-WAY BILL Details

eWay Bill No: **6413 6028 4808**      Generated Date: 06/12/2021 05:48 PM      Generated By: 24AD1PQ28 7H12H      Valid Upto: 12/12/2021

Mode: Road      Approx Distance: 1138km

Type: Outward - Supply      Document Details: Tax Invoice - E-0257 - 06/12/2021      Transaction Type: Regular

### 2. Address Details

**From**

GSTIN: 24AD1PQ28 7H12H  
 KEIWA CONSULTANT  
 6020407  
 :- Dispatch From :-  
 FLOT NO:212628 27 28 BL OCK  
 JUNJA BAWALMERA PATTAYALACE SAKA DEKAM MODUSA ROAD  
 DELHIA02353002

**To**

GSTIN: 03AKC CP141 9KCP  
 ANQMS ENTREPRENEURS LIMITED  
 PUNJAB  
 :- Ship To :-  
 VILLAGE SUNDRIAN  
 PO MUMBAKOUR  
 TEHSIL DEBRAHASSI PUNJAB-146007

### 3. Goods Details

HSN Code	Product Name & Desc.	Quantity	Taxable Amount Rs.	Tax Rate (C+S+H+Cess+Cess Non-Advol)
84198990	MEE Plant & Evaporator Plant And Parts	1.00 SET	7000000.00	NE=NE+18.000+0.000+0.00

Tot. Taxable Amt: 7000000.00      CGST Amt: 0.00      SGST Amt: 0.00      GST Amt: 1260000.00      CESS Amt: 0.00      CESS Non-Advol Amt: 0.00

Other Amt: 0.00      Total Inv. Amt: 8260000.00

### 4. Transportation Details

Transporter ID & Name: 24AFMPCT401EATV & SHREE HARI LOGISTICS      Transporter Doc. No & Date: 222 & 06/12/2021

### 5. Vehicle Details

Mode	Vehicle / Trains Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Vch Info (if any)
Road	TN8892378 & 222 & 06/12/2021		06/12/2021 05:48 PM	24AD1PQ287H12H		



641360284808

266

PARABOLIC DRUGS LTD  
Vill Sundran Darabassi Dist. Mohali  
Capacity - 50 Tons

Serial No: 1165  
Vehicle No: TN88F-2378  
Party Name: KETAV CONSULTANT  
Weight1: 14890  
Weight2: 8245  
Net weight: 6645

Gate Pass No:  
Material:

Date1:  
Date2:

87  
STRIPPER SYSTEM CAP 130M3

09-12-2021 11:37  
09-12-2021 16:20

  
Operator signature

PARABOLIC DRUGS LTD  
Vill Sundran Darabassi Dist. Mohali  
Capacity - 50 Tons

Serial No: 1172  
Vehicle No: PB65 AA 5042  
Party Name: MAW DURGA  
Weight1: 4375

Gate Pass No:  
Material: MS/DRUM  
Date1: 09-12-2021 16:03

  
Operator signature



**Address :-**  
 Plot No.21,25,26,27,28, BLOCK NO.518, JUNJA BABALPURA PATTA, DAHEGAM  
 MODASA ROAD TA:DAHEGAM, DIST:GANDHINAGAR-382303, GUJARAT.  
 Phone : 09687671391 (M) : 09687671377  
 E-mail : account@ketavconsultant.in  
**GST IN : 24ADIPP0287H1ZH**  
 IRN : b1419e68bed22ee2c7b4f55c2e3c6841abf63c724da403c4f2aa1282af153  
 Ackn.No : 16211133082669  
**PAN : ADIPP0287H**  
 Akn.No. : 2021-12-28-18-09



**Details of Consignee (Bill to)**  
**Akums Lifesciences Ltd (All-1)**  
 A Subsidiary Of Akums Drugs & Pharmaceuticals  
 Ltd,Derabassi Site:Village Sundrun,  
 Tehsil Derabassi,Distt Mohalli, Punjab-140507  
 State : 03 Punjab  
 Phone : 88590-00406  
 Mobile :  
 GSTIN : 03AACCP1419K12P  
 PAN No. : AACCP1419K

**Invoice No. : E-0283** Dt: 28/12/2021  
 Challan No. : 0283  
 P.O. No. : 3100002153  
 P.O. Dt. : 11/09/2021

Ship To  
 243-708 Side

Sr. No. & Desc	Product Description	HSN Code	Packing Qty.	Quantity	Rate	Amount
1	System:Stripper System + Four Effect Evaporation Plant.Capacity-130M3/Day.  Evaporator Plant & Parts. CH:84198990 As Per Attached D/C No.0283DR:28-12-2021	84198990	1 Set (101 Nos)	1 Set (101 Nos)	5695000.00	5695000.00
<p>IGICI Lombard GIC Ltd,Policy No.2001/235                  169650/00/00 Dt.27.12.2021to 26.12.2022</p> <p>5002-187118                  18-01-22 original Bill                  Not Received                  11/1/22</p> <p>AKUMS LIFE SCIENCES LTD.                  Via Sundrun, Derabassi                  Mohalli, Punjab (India)                  Date: 31/01/22                  Invoice No: F-0283                  Vehicle No: HR6884480                  GENS: HR6884480                  Name: S.K. SINGH</p> <p>Checked for 76929/2021                  P. No. VERIFIED FOR                  PASSED FOR                  SIGN. SIGN.</p>						
<p>Document Through : Direct                  Goods Despatched From : Junabaijura Dargam To Sundran, Derabassi                  Manner of Transport : Union Roadways Limited                  If by motor vehicle its Reg No: HR-68-B-4480                  If by Rail/Air, T.R./R./R./A.W.Bill No. 28/34 Dt: 28-12-2021</p> <p>Payment Within Days. Due On:28/12/2021</p>						<p>1</p> <p>Total</p> <p>5695000.00</p>
<p>Terms &amp; Conditions :</p> <p>(1) We do not hold responsible for any breakage/damage/shortage/leakage in transit.                  (2) Our responsibility ceases when the goods are delivered to the carrier.                  (3) Goods once sold will not be accepted back.                  (4) Interest @24% p.a. will be charged, if invoice is not paid on or before due date.                  (5) Subject to Ahmedabad Jurisdiction.</p>						<p>NET AMOUNT ₹ 6720100.00</p>



# KETAV CONSULTANT



**PLOT NO. 21, 25, 26, 27, 28, BLOCK NO. 518,**  
**JUNA BABALPURA PATTI, DAHEGAM**  
**MODASA ROAD TA: DAHEGAM,**  
**DIST: GANDHINAGAR-382305, GUJARAT.**  
**Phone : 09687671391 (M) : 09687671377**  
**E-mail : account@ketavconsultant.in**

**M/S. Akums Lifesciences Ltd.(ALL-1)**  
 A Subsidiary Of Akums Drugs & Pharmaceuticals  
 Ltd./Derabassi Site, Village Sundrun,  
 Tehsil Derabassi, Distt Mohali, Punjab-140507  
 Ph. 88590-0006 Mo. :  
**GSTIN NO. 03AACCP1419K1ZP**  
**PAW No. AACCP1419K**

**Challan No. : 0283**  
**Challan Date : 28/12/2021**  
**P.O. No : 3100002153**  
**P.O. Date : 11/09/2021**  
**Truck No : HR-68-B-4480**  
**Transport : Union Roadways Limited**  
**L.R. No : 25734**  
**Date : 28.12.2021**

Sr.	Particular	Qty.	Unit	Rate
<b>System:Stripper System + Four Effect Evaporation Plant.</b>				
<b>Capacity-130M3/Day.</b>				
1	Electric Panel (PLC + Scada)	1	No	
2	Electric Cable	1	Lot	
3	1.5Sq MM x 3Cr x Cu x Ar x 370 Mtr-02	9	No-1	8 Nos Received
4	2.5Sq MM x 3Cr x Cu x Ar x 180 Mtr-01	5	No-2	3 Nos Received
5	4 Sq MM x 3Cr x Cu x Ar x 130 Mtr-01	7	No	
6	6 Sq MM x 3Cr x Ar x 180 Mtr-01	4	No	
7	1Sq MM x 1 Pair x Shielded xAr x380Mtr-1	1	No	
8	1Sq MM x 1 Pair x Shielded xAr x 83Mtr-1	1	No	
9	(07 Bundle)	13	No	
10	SS 316 Pipes	1	Lot	
11	1/2"-01(02 Mtr), 3/4"-01(02 Mtr), 2"-01,			
12	2 1/2"-02, 1 1/4"-04			
13	MS Angle			
14	40NB-05 Nos			
15	MS Channel			
16	75NB-07 Nos			
17	MS Railing Pipes			
18	32NB-04			
19	Seal Water Tank			
20	Seal Water Condenser			
21	Insulation LRB Matress			
22	Aluminium Coil With GI Wire & Screw			
23	(385 Kgs)			
24	GI Roof Sheet			
25	(1000 MM x 5800 mtr Long)-13 Nos			
26	GI Cable Tray With Cover			
27	600 MM-12 Nos, 50 MM -35 Nos, 200 MM -18Nos			
28	300 MM -04 Nos			
29	GI Earthing Strip(25x6MM)-70 Mtr			
30	Corrugated Box			
31	RS+JB-04, Lighting Lamp-20 Nos, 03 Box			
32	LT-02, PG-10, VG-07, TG-08, LS-02, RTD-08, -03			
33	Box, Mech. Seal For Pump, A.F-10-02, A.F-12-02			
<b>DELIVERY AT:</b>				
<b>CO'S GSTIN NO :</b>				
<b>CO'S PAN NO :</b>				
<b>TOTAL</b>		11	No	

\*Received the above Goods on good condition

Receiver's Signature

**KETAV CONSULTANT**  
 Authorise Signatory

DELIVERY CHALLAN  
**KETAV CONSULTANT**



**KETAV**  
CONSULTANT

PLOT NO.21, 25, 26, 27, 28, BLOCK NO.518,  
JUNA BABALPURA PATTIA, DAHEGAM  
MODASA ROAD TA:DAHEGAM,  
DIST:GANDHINAGAR-382305 GUJARAT.  
Phone : 09687671391 (M) : 09687671377  
E-mail : account@ketavconsultant.in

M/S. Akums Lifesciences Ltd.(ALL-1)  
A Subsidiary Of Akums Drugs & Pharmaceuticals  
Ltd./Derabassi Site,Village Sundrin,  
Tehsil Derabassi, Dist Mohali,Punjab-140507  
Ph :885990-00005 Mo. :  
GSTIN NO. 03AACCP1419K1ZP  
PAN NO. AACCP1419K

Challan No. : 0283  
Challan Date : 28/12/2021  
P.O. No : 3100002153  
P.O. Date : 11/09/2021  
Truck No : HR-68-B-4480  
Transport : Union Roadways Limited  
L.R. No : 25734  
Date : 28.12.2021

Sr.	Particular	Qty	Unit	Rate
<b>System:Stripper System + Four Effect Evaporation Plant. Capacity-130M3/Day.</b>				
14	DFM:25NB-01,40NB-02,Rotametr:100 to 1000 Kg/H-01,-03 Box,Cable Gland With Hood: 19MM-90, 25MM-35 Cable Tie:300MM-15 Pkt. Ring Type Lugs:6Sq.MM x 6MM Home-01 Pkt. Earthing Cables:6Sq.MM x Flexible x Mult icore x 90 Mtr.-01 Box,SS316Reducer:1/2" x1/4"-01,2"x21/2"-08 Gasket:1/2"-25,3/4"-15,11/4"-15,11/2"-12,2"-15,21/2"-04,3"-03,6"-04,10"-01,12"-12,14"-12,01 Box. Wooden Box	2	No	
15	SCV:50NB-01 Nos.65NB-01 Nos.-02 Box. Gummy Bag SS316Bend:1/2"-06,21/2"-01,11/4"-06,NRV: 11/2"-2,SSFlanges:11/4"-06,11/2"-02,2"-6,SS316 Flange Valves:1"-01,SG:2 1/2"-01 GI Nut & Bolts:1/2"x4"-08,5/8"x4"-20, PU Pipes:40 Mtr,Addepter:1/4"-35 Nos, U Clamp:1"-15,1/2"-10,1 1/4"-15,11/2"-10,2"-05	1	No	
	<b>Evaporator Plant &amp; Parts</b> CH84198990	<b>TOTAL</b>		<b>101</b>
<b>DELIVERY AT:</b> COS GSTIN NO. 24ADIPP0287H1ZH COS PAN NO. : ADIPP0287H				

\*Received the above Goods on good condition

Receiver's Signature

For Ketav Consultant  
Authorise Signatory

# e-Way Bill



### 1. E-WAY BILL Details

eWay Bill No: **6813 6812 5398**      Generated Date: **28/12/2021 06:17 PM**      Generated By: **24AAD1 PP028 TH1ZH**      Valid Upto: **03/01/2022**  
 Mode: **Road**      Approx Distance: **1138km**  
 Type: **Outward - Supply**      Document Details: **Tax Invoice - E-0283 - 28/12/2021**      Transaction type: **Regular**

### 2. Address Details

**From**  
 GSTIN: 24AD1 PP028 TH1ZH  
 KENVA CONSTRUCTION  
 GUJARAT  
 : : Director From :  
 PLOT NO 21-25-26-27-28 BLOCK  
 JUNA BAKAL PUNJA PATWALVILAGE SAPA DEHQAM KODASA ROAD  
 GUJARAT-382035

**To**  
 GSTIN: 09AC GP141 9KZP  
 ANJANI LIFE SCIENCES LIMITED  
 PUNJAB  
 : : Ship To :  
 VILLAGE SUNDHAN  
 PO MUDARPOUR  
 TEHsil DEBRAJ(SR)PUNJAB-146907

### 3. Goods Details

HSN Code	Product Name & Desc.	Quantity	Taxable Amount Rs.	Tax Rate (C+S+I+CESS+CESS Non Advel)
84190890	MEE Plant & Evaporator Plant And Part	1.00 SET	5695000.00	NE+IE+18.000+0.000+0.00

Tot. Taxable Amt: **5695000.00**      CGST Amt: **0.00**      SGST Amt: **0.00**      IGST Amt: **1023100.00**      CESS Amt: **0.00**      CESS Non Advel Amt: **0.00**  
 Other Amt: **0.00**      Total Inv.Amt: **6728100.00**

# 271

### Transportation Details

Transporter ID & Name: **24AAAACU732C1ZY & UNION ROADWAYS LTD**

Transporter Doc. No & Date: **25734 & 28/12/2021**

### 5. Vehicle Details

Mode	Vehicle /Tran Doc No & Dt	From	Entered Date	Entered By	CEWB No. (if any)	Main Vehicle (if any)
Road	HR88B4410 & 29134 & 28/12/2021		28/12/2021 06:17 PM	24ADPP028TH1ZH		



681368125398

P. RABOLIC DRUGS LTD  
VIII Sur dran Darabassi Dist. Mohali  
Capacity - 50 Tons

023

35

Serial No: 1319  
Vehicle No: HR68B-4480  
Party Name: Ketav consultant

Gate Pass No:  
Material:

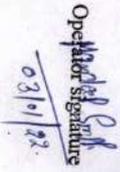
1319  
stripper system 101 nos

Weight1: 12910  
Weight2: 6900  
Net weight: 6010

Date1:  
Date2:

03-01-2022 10:43  
03-01-2022 14:20

  
31/1/22

  
Operator signature  
03/01/22

# ANNEXURE <sup>273</sup>

## 11



# PRAKRUTI



### TAX INVOICE

Original for Recipient

<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bii Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India	<b>Invoice No. : 22230159</b> Invoice Date : 24/06/2022 Challan No. : 230 dtd.: 24-06-2022 Order No. : 3100004418 dtd. 14-03-2022
---	--

Bill to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi. Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983	Ship to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab  <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K
---	---

No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount (INR)	IGST	
							%	Value
1	Waste Water Recycling Plant - Reverse Osmosis Capacity: 200 KLD Supply of items for modifying the existing ETP as per the scope mentioned in our quotation Prakruti/ALL/Q03068 R4/2021-22 dated 08.03.2022 inclusive of sludge dewatering unit, piping, electrical cabling.	8421	Job	0.74	9000000.00	6691250.70		0.00
				Total	0.744			

BILL CHECKED FOR ₹ 7895676.00 *[Signature]*  
 BILL VERIFIED FOR ₹ ..... SIGN .....  
 BILL PASSED FOR ₹ ..... SIGN .....

<b>Basic Amount</b>	<b>6691251.00</b>
Sub Total	6691251.00
IGST	1204425.00
<b>Grand Total</b>	<b>7895676.00</b>

Freight : Inclusive  
 Transport : Arranged by ourself  
 Jurisdiction : Venue of Arbitration and Law of Court would be Vadodara.  
 Note : Transit Insurance in Akums scope.  
 Warranty : The warranty period for equipment and materials will be 12 months from the date of commissioning, against manufacturing or design defects. Any defects and failure resulting from the following are excluded from the mechanical guarantee.  
 • Normal wear and tear, normal erosion and/or corrosion.  
 • Inexpert operation  
 • Spare parts and consumables.  
 • Improper handling, storage and maintenance.  
 • Natural calamities  
  
 Liquidated Damages : 0.25% for per week of delay to maximum of 10% of total supply value.

**Amount in Words : INR Seventy-Eight Lakhs Ninety-Five Thousand Six Hundred Seventy-Six Only**  
**IGST in Words : INR Twelve Lakhs Four Thousand Four Hundred Twenty-Five Only**

Certified that particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.  <i>[Signature]</i> 29.09.22	For, <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b>  <i>[Signature]</i> Authorised Signatory
---	--

274

363802



# PRAKRUTI

37

## TAX INVOICE

Original for Recipient

GSTIN: 24AADFP8722E2ZK

Udyog Aadhaar Memorandum No.: GJ24B0030159

### PRAKRUTI ENVIRONMENTAL ENGINEERS

"PRAKRUTI" 3rd & 4th Floor,  
Next to Sarsawani Distributory Canal,  
On Bil Road, Village Bil,  
Vadodara-391410

State: 24 - Gujarat

India

Invoice No. : 22230159

Invoice Date : 24/06/2022

Challan No. : 230 dtd.: 24-06-2022

Order No. : 3100004418 dtd. 14-03-2022

Bill to Party

GSTIN: 03AACCP1419K1ZP

M/S. Akums Lifesciences Limited

Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS  
Nagar Derabassi,  
Mohali-140507, Punjab

State: 03 - Punjab

India

PAN No.: AACCP1419K

Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983

Ship to Party

GSTIN: 03AACCP1419K1ZP

M/S. Akums Lifesciences Limited

Sundran, Derabassi,  
Mohali-140507, Punjab

State: 03 - Punjab

India

PAN No.: AACCP1419K

No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount (INR)	IGST	
							%	Value
1	Waste Water Recycling Plant - Reverse Osmosis Capacity: 200 KLD Supply of items for modifying the existing ETP as per the scope mentioned in our quotation Prakruti/ALL/Q03068 R4/2021-22 dated 08.03.2022 inclusive of sludge dewatering unit, piping, electrical cabling.	8421	Job	0.74	9000000.00	6691250.70		0.00
Total				0.744				

Basic Amount

Sub Total

IGST

Grand Total

6691251.00

6691251.00

1204425.00

7895676.00

Freight : Inclusive  
Transport : Arranged by ourself  
Jurisdiction : Venue of Arbitration and Law of Court would be Vadodara.  
Insurance : Transit Insurance in Akums scope.Warranty : The warranty period for equipment and materials will be 12  
months from the date of commissioning, against  
manufacturing or design defects. Any defects and failure  
resulting from the following are excluded from the mechanical  
guarantee.

- Normal wear and tear, normal erosion and/or corrosion.
- Inexpert operation
- Spare parts and consumables.
- Improper handling, storage and maintenance.
- Natural calamities

Liquidated Damages : 0.25% for per week of delay to maximum of 10% of total  
supply value.

BILL CHECKED FOR ₹ ..... SIGN.....  
BILL VERIFIED FOR ₹ ..... SIGN.....  
BILL PASSED FOR ₹ ..... SIGN.....

ok  
Sunil Kulkarni

Amount in Words : INR Seventy-Eight Lakhs Ninety-Five Thousand Six Hundred Seventy-Six Only

IGST in Words : INR Twelve Lakhs Four Thousand Four Hundred Twenty-Five Only

Certified that particulars given above are true and correct and the amount  
indicated represents the price actually charged and that there is no flow of  
additional consideration directly or indirectly from the buyer.

For, PRAKRUTI ENVIRONMENTAL ENGINEERS

Authorised Signatory

Material inward (if security)

Date : 28/6/22 Time In : 11:00

Gate Entry No. : 256

Invoice No. : 22230159

Vehicle No. : HR39E-8143

Goods subject to Verified by Warehouse

Name : Sunil Kulkarni Sign : [Signature]

### Prakruti Environmental Engineers

"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,  
On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India

Contact No.: +91 265 2356171, 9429873456, 9409100037, 9409100067, 9409100073

Email: info@prakruti.co.in • Web: www.prakruti.co.in



Prakruti Environmental Engineers

"PRAKRUTI" 3rd &amp; 4th Floor, Next to Sarsawani Distributory Canal,

On Bil Road, Village Bil, Vadodara -391410, Gujarat, India

Contact No.: +91 265 2356171, 9429873456, 9409100037, 9409100067, 9409100073

Email: info@prakruti.co.in Web: www.prakruti.co.in

VENDOR CODE:

DELIVERY CHALLAN

To,

ORIGINAL/ DUPLICATE/TRIPPLICATE

<b>Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab-India		<b>No.</b> 230/2022-23 <b>Date:</b> 24-06-2022 <b>Ref. PO No:</b> 3100004418 <b>Ref. PO Dt.</b> 14-Mar-22 <b>PR NO:</b>			
M Authorised Person: Mr.Sunil Kulkarni P Contact No.+91 8755908983 F E  GST Tin: 03AACCP1419K1ZP		<b>Delivery At :</b> <b>Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab-India  Authorised Person: Mr.Sunil Kulkarni Contact No.+91 8755908983			
SN	PARTICULARS	QUANTITY	UNIT	RECIEPT DT.	SIGNATURE
1	Effluent Transfer Pumps	2 ✓	Nos		
2	Coarse Bubble Diffusers for Equalisation Tank	20	Nos		
3	Primary Flash Mixing Tank Agitator	1	Nos		
4	Primary Flocculation Tank Agitator	1	Nos		
5	Alkali Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
6	PE Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
7	Coagulant Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
8	Primary Sludge Pumps	2 ✓	Nos		
9	Fine Bubble Diffusers for Aertion Tank-1&2	128	Nos		
10	Secondary Clarifier Mechanism-1 & 2	2	Nos		
11	Secondary Sludge Pumps-1&2	2 ✓	Nos	4.	
12	Intermediate Effluent Transfer Pumps	2 ✓	Nos		
13	Tertiary Static Mixers	2	Nos		
14	Tertiary Sludge Pumps	2 ✓	Nos		
15	Hypo Dosing System for Tertiary Chemical Treatment - 500 litres Tanks and 02 nos. dosing pump	1	Nos		
16	Filter Feed Pumps	2 ✓	Nos		
17	Pressure Sand Filter	1	Nos		
18	Activated Carbon Filter	1	Nos		
19	Reverse Osmosis Unit (Two Stage)	1	Nos		
20	Pressure gauges	1	Lot		
21	Flow Totalizers	4	Nos		
22	Flow Indicators	6	Nos		
23	Level Controllers	15	Nos		
24	pH Controllers	5	Nos		
25	Sludge Dewatering Unit Feed Pumps	2 ✓	Nos.		
26	Sludge Dewatering Unit	1	Nos		
27	PE Dosing System for Decanter	1	Nos		
for PRAKRUTI ENVIRONMENTAL ENGINEERS  Mr.Kishan Bhavsar (Project Engineer)		<b>G. VAT TIN :</b> 24AADFP8722B2ZK  <b>PAN :</b> AADFP8722B <b>EM No. :</b> 24-019-11-011 A6:FA1:F35			

## Prakruti Environmental Engineers

"PRAKRUTI" 3rd &amp; 4th Floor, Next to Sarsawani Distributory Canal,

On Bil Road, Village Bil, Vadodara -391410, Gujarat, India

Contact No.: +91 265 2356171, 9429873456, 9409100037, 9409100067, 9409100073

Email: info@prakruti.co.in Web: www.prakruti.co.in

VENDOR CODE:

DELIVERY CHALLAN

To,

ORIGINAL/ DUPLICATE/TRIPPLICATE

<b>Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi. Mohali-140507, Punjab-India		<b>No.</b> 230/2022-23 <b>Date:</b> 24-06-2022 <b>Ref. PO No:</b> 3100004418 <b>Ref. PO Dt.</b> 14-Mar-22 <b>PR NO:</b>			
M Authorised Person: Mr.Sunil Kulkarni P Contact No.+91 8755908983 F E  GST Tin: 03AACCP1419K1ZP		<b>Delivery At</b> <b>Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi. Mohali-140507, Punjab-India  Authorised Person: Mr.Sunil Kulkarni Contact No.+91 8755908983			
SN	PARTICULARS	QUANTITY	UNIT	RECIEPT DT.	SIGNATURE
✓1	Effluent Transfer Pumps	2	Nos		
✓2	Coarse Bubble Diffusers for Equalisation Tank	20	Nos		
✓3	Primary Flash Mixing Tank Agitator	1	Nos		
✓4	Primary Flocculation Tank Agitator	1	Nos		
✓5	Alkali Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
✓6	PE Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
✓7	Coagulant Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
✓8	Primary Sludge Pumps	2	Nos		
✓9	Fine Bubble Diffusers for Aertion Tank-1&2	128	Nos		
✓10	Secondary Clarifier Mechanism-1 & 2	2	Nos		
✓11	Secondary Sludge Pumps-1&2	2	Nos		
✓12	Intermediate Effluent Transfer Pumps	2	Nos		
✓13	Tertiary Static Mixers	2	Nos		
✓14	Tertiary Sludge Pumps	2	Nos		
✓15	Hypo Dosing System for Tertiary Chemical Treatment - 500 litres Tanks and 02 nos. dosing pump, <i>अपघटक</i>	1	Nos		
✓16	Filter Feed Pumps	2	Nos		
✓17	Pressure Sand Filter	1	Nos		
✓18	Activated Carbon Filter	1	Nos		
✓19	Reverse Osmosis Unit (Two Stage)	1	Nos		
✓20	Pressure gauges	1	Lot		
✓21	Flow Totalizers	4	Nos		
✓22	Flow Indicators	6	Nos		
✓23	Level Controllers	15	Nos		
✓24	pH Controllers	5	Nos		
✓25	Sludge Dewatering Unit Feed Pumps	2	Nos		
✓26	Sludge Dewatering Unit	1	Nos		
✓27	PE Dosing System for Decanter <i>2 2007 cm x 2.5 m</i>	1	Nos		
for PRAKRUTI ENVIRONMENTAL ENGINEERS		G. VAT TIN :		24AADFP8722B2ZK	
 Mr.Kishan Bhavsar (Project Engineer)		PAN :		AADFP8722B	
		EM No. :		24-019-11-01A6:FA1:F35	



## Prakruti Environmental Engineers

"PRAKRUTI" 3rd &amp; 4th Floor. Next to Sarsawani Distributory Canal,

On Bil Road, Village Bil, Vadodara -391410, Gujarat, India

Contact No.: +91 265 2356171, 9429873456, 9409100037, 9409100067, 9409100073

Email: info@prakruti.co.in Web: www.prakruti.co.in

VENDOR CODE:

DELIVERY CHALLAN

To,

ORIGINAL/ DUPLICATE/TRIPPLICATE

<b>Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi. Mohali-140507, Punjab-India		<b>No.</b> 230/2022-23 <b>Date:</b> 24-06-2022 <b>Ref. PO No:</b> 3100004418 <b>Ref. PO Dt.</b> 14-Mar-22 <b>PR NO:</b>			
M Authorised Person: Mr.Sunil Kulkarni P Contact No.+91 8755908983 F E  GST Tin: 03AACCP1419K1ZP		<b>Delivery At</b> <b>Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi. Mohali-140507, Punjab-India  Authorised Person: Mr.Sunil Kulkarni Contact No.+91 8755908983			
SN	PARTICULARS	QUANTITY	UNIT	RECIEPT DT.	SIGNATURE
1	Effluent Transfer Pumps	2	Nos		
2	Coarse Bubble Diffusers for Equalisation Tank	20	Nos		
3	Primary Flash Mixing Tank Agitator	1	Nos		
4	Primary Flocculation Tank Agitator	1	Nos		
5	Alkali Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
6	PE Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
7	Coagulant Dosing System for Primary & Tertiary Chemical Treatment - 500 Liters Tank, Dosing pump 02 Nos. and Agitator 01 Nos.	1	Nos		
8	Primary Sludge Pumps	2	Nos		
9	Fine Bubble Diffusers for Aertion Tank-1&2	128	Nos		
10	Secondary Clarifier Mechanism-1 & 2	2	Nos		
11	Secondary Sludge Pumps-1&2	2	Nos		
12	Intermediate Effluent Transfer Pumps	2	Nos		
13	Tertiary Static Mixers	2	Nos		
14	Tertiary Sludge Pumps	2	Nos		
15	Hypo Dosing System for Tertiary Chemical Treatment - 500 litres Tanks and 02 nos. dosing pump	1	Nos		
16	Filter Feed Pumps	2	Nos		
17	Pressure Sand Filter	1	Nos		
18	Activated Carbon Filter	1	Nos		
19	Reverse Osmosis Unit (Two Stage)	1	Nos		
20	Pressure gauges	1	Lot		
21	Flow Totalizers	4	Nos		
22	Flow Indicators	6	Nos		
23	Level Controllers	15	Nos		
24	pH Controllers	5	Nos		
25	Sludge Dewatering Unit Feed Pumps	2	Nos.		
26	Sludge Dewatering Unit	1	Nos		
27	PE Dosing System for Decanter	1	Nos		
for PRAKRUTI ENVIRONMENTAL ENGINEERS   Mr.Kishan Bhavsar (Project Engineer)		G. VAT TIN : 24AADFP8722B2ZK  PAN : AADFP8722B EM No. : 24-019-11-01\A6:FA1:F35			

**TAX INVOICE**

Duplicate for Transporter

<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India	<b>Invoice No. : 22230305</b> Invoice Date : 04/08/2022 Challan No. : 391 dtd.: 04-08-2022 Order No. : 3100004418 dtd. 14-03-2022
---	--

Bill to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983	Ship to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K
---	---

No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Discount	Amount(INR)
1	Waste Water Recycling Plant - Reverse Osmosis  Capacity: 200 KLD Supply of items for modifying the existing ETP as per the scope mentioned in our quotation Prakruti/ALL/Q03068 R4/2021-22 dated 08.03.2022 inclusive of sludge dewatering unit, piping, electrical cabling.	8421	Job	0.164	9000000.00		1477800.00
				0.164			

BILL CHECKED FOR ₹ 1743804/...  
 BILL VERIFIED FOR ₹ ..... SIGN .....  
 BILL PASSED FOR ₹ ..... SIGN .....

<b>Basic Amount</b>	<b>1477800.00</b>
Sub Total	1477800.00
IGST	266004.00
<b>Grand Total</b>	<b>1743804.00</b>

Payment	: 20% Advance with Purchase order 60% against Proforma invoice prior to despatch 10% against erection 10% against commissioning
Delivery	: At Site within 12 weeks.
Freight	: Inclusive
Transport	: Arranged by ourself
Jurisdiction	: Venue of Arbitration and Law of Court would be Vadodara.
Note	: Transit Insurance in Akums scope.
Warranty	: The warranty period for equipment and materials will be 12 months from the date of commissioning, against manufacturing or design defects. Any defects and failure resulting from the following are excluded from the mechanical guarantee. •Normal wear and tear, normal erosion and/or corrosion. •Inexpert operation •Spare parts and consumables. •Improper handling, storage and maintenance. •Natural calamities
Liquidated Damages	: 0.25% for per week of delay to maximum of 10% of total supply value.

511503944  
 29.09.2022

<b>Amount in Words : INR Seventeen Lakhs Forty-Three Thousand Eight Hundred Four Only</b> <b>IGST in Words : INR Two Lakhs Sixty-Six Thousand Four Only</b>
--

**Prakruti Environmental Engineers**

"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,  
 On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India  
 Contact No.: +91 265 2356171, 9429873456, 9409100037, 9409100067, 9409100073  
 Email: info@prakruti.co.in • Web: www.prakruti.co.in



TAX INVOICE				Duplicate for Transporter			
<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India				<b>Invoice No. : 22230305</b> <b>Invoice Date : 04/08/2022</b> <b>Challan No. : 391 dtd.: 04-08-2022</b> <b>Order No. : 3100004418 dtd. 14-03-2022</b>			
Bill to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983				Ship to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab  <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K			
No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Discount	Amount(INR)
Certified that particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.				For, <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b>  Authorised Signatory			

**Prakruti Environmental Engineers**

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## TAX INVOICE

Original for Recipient

GSTIN: 24AADFP8722B2ZK

Udyog Aadhaar Memorandum No.: GJ24B0030159

## PRAKRUTI ENVIRONMENTAL ENGINEERS

"PRAKRUTI" 3rd & 4th Floor,  
Next to Sarsawani Distributory Canal,  
On Bil Road, Village Bil,  
Vadodara-391410

State: 24 - Gujarat

India

Invoice No. : 22230305

Invoice Date : 04/08/2022

Challan No. : 391 dtd.: 04-08-2022

Order No. : 3100004418 dtd. 14-03-2022

Bill to Party

GSTIN: 03AACCP1419K1ZP

M/S. Akums Lifesciences Limited

Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS  
Nagar Derabassi.  
Mohali-140507, Punjab

State: 03 - Punjab

India

PAN No.: AACCP1419K

Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983

Ship to Party

GSTIN: 03AACCP1419K1ZP

M/S. Akums Lifesciences Limited

Sundran, Derabassi,  
Mohali-140507, Punjab

State: 03 - Punjab

India

PAN No.: AACCP1419K

No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Discount	Amount(INR)
1	Waste Water Recycling Plant - Reverse Osmosis Capacity: 200 KLD Supply of items for modifying the existing ETP as per the scope mentioned in our quotation Prakruti/ALL/Q03068 R4/2021-22 dated 08.03.2022 inclusive of sludge dewatering unit, piping, electrical cabling.	8421	Job	0.164	9000000.00		1477800.00
			Total	0.164			

5002384952  
09/08/22

Basic Amount

Sub Total

IGST

Grand Total

1477800.00

1477800.00

266004.00

1743804.00

Payment : 20% Advance with Purchase order  
60% against Proforma invoice prior to despatch  
10% against erection  
10% against commissioning

Delivery : At Site within 12 weeks.

Freight : Inclusive

Transport : Arranged by myself

Jurisdiction : Venue of Arbitration and Law of Court would be Vadodara.

Note : Transit Insurance in Akums scope.

Warranty : The warranty period for equipment and materials will be 12 months from the date of commissioning, against manufacturing or design defects. Any defects and failure resulting from the following are excluded from the mechanical guarantee.

- Normal wear and tear, normal erosion and/or corrosion.

- Inexpert operation

- Spare parts and consumables.

- Improper handling, storage and maintenance.

- Natural calamities

Liquidated Damages : 0.25% for per week of delay to maximum of 10% of total supply value.

AKUMS LIFESCIENCES LTD.  
Vill Sundran Derabassi  
Material inward (for security)

Date: 7/8/22 Time in: 11:20  
Gate Entry No. 3095  
Invoice No.: 22230305  
Vehicle No. HR38X9374  
Goods subject to verification by purchase  
Name: Hari Sign of Recipient: Jap

Amount in Words : INR Seventeen Lakhs Forty-Three Thousand Eight Hundred Four Only

IGST in Words : INR Two Lakhs Sixty-Six Thousand Four Only

Prakruti Environmental Engineers

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Email: info@prakruti.co.in • Web: www.prakruti.co.in



TAX INVOICE				Original for Recipient			
<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India				<b>Invoice No. : 22230305</b> <b>Invoice Date : 04/08/2022</b> <b>Challan No. : 391 dtd.: 04-08-2022</b> <b>Order No. : 3100004418 dtd. 14-03-2022</b>			
Bill to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983				Ship to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab  <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K			
No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Discount	Amount(INR)
Certified that particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.				<b>For, PRAKRUTI ENVIRONMENTAL ENGINEERS</b>  Authorised Signatory			

### Prakruti Environmental Engineers

"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,  
 On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India  
 Contact No.: +91 265 2356171, 9429873456, 9409100037, 9409100067, 9409100073  
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## TAX INVOICE

Original for Recipient

<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India	<b>Invoice No. : 22230391</b> Invoice Date : 10/09/2022 Challan No. : 500 dtd.: 10-09-2022 Order No. : 3100004418 dtd. 14-03-2022
<b>Bill to Party</b> <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983	<b>Ship to Party</b> <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab  <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K

No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount (INR)	IGST	
							%	Value
1	Waste Water Recycling Plant - Reverse Osmosis Capacity: 200 KLD Supply of items for modifying the existing ETP as per the scope mentioned in our quotation Prakruti/ALL/Q03068 R4/2021-22 dated 08.03.2022 inclusive of sludge dewatering unit, piping, electrical cabling.	8421	Job	0.09	9000000.00	830949.00	18	149570.82
			Total	0.092				

<b>Payment</b> : 20% Advance with Purchase order 60% against Proforma invoice prior to despatch 10% against erection 10% against Bill Passed for ₹ ..... SIGN ..... <b>Delivery</b> : At Site within 12 weeks. <b>Freight</b> : Inclusive <b>Transport</b> : Arranged by ourself <b>Jurisdiction</b> : Venue of Arbitration and Law of Court would be Vadodara. <b>Note</b> : Transit Insurance in Akums scope. <b>Warranty</b> : The warranty period for equipment and materials will be 12 months from the date of commissioning, against manufacturing or design defects. Any defects and failure resulting from the following are excluded from the mechanical guarantee. •Normal wear and tear, normal erosion and/or corrosion. •Inexpert operation •Spare parts and consumables. •Improper handling, storage and maintenance. •Natural calamities  <b>Liquidated Damage</b> : 0.25% for per week of delay to maximum of 10% of total supply value.	<b>Basic Amount</b> Sub Total 830949.00 IGST 149571.00 <b>Grand Total 980520.00</b>  5002416783 12109122  3449 10109122
---	--

**Amount in Words : INR Nine Lakhs Eighty Thousand Five Hundred Twenty Only**  
**IGST in Words : INR One Lakhs Forty-Nine Thousand Five Hundred Seventy-One Only**

511523943  
 29-09-2022

## Prakruti Environmental Engineers

"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,  
 On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India  
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TAX INVOICE					Original for Recipient			
<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India				<b>Invoice No. : 22230391</b> Invoice Date : 10/09/2022 Challan No. : 500 dtd.: 10-09-2022 Order No. : 3100004418 dtd. 14-03-2022				
Bill to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983				Ship to Party <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab  <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K				
No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount (INR)	IGST %	Value
Certified that particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.					<b>For, PRAKRUTI ENVIRONMENTAL ENGINEERS</b>   Authorised Signatory			

**Prakruti Environmental Engineers**

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 On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India  
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# PRAKRUTI

TAX INVOICE						Original for Recipient			
<b>GSTIN: 24AADFP8722B2ZK</b> Udyog Aadhaar Memorandum No.: GJ24B0030159  <b>PRAKRUTI ENVIRONMENTAL ENGINEERS</b> "PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Village Bil, Vadodara-391410 <b>State: 24 - Gujarat</b> India				<b>Invoice No. : 22230391</b> <b>Invoice Date : 10/09/2022</b> <b>Challan No. : 500 dtd.: 10-09-2022</b> <b>Order No. : 3100004418 dtd. 14-03-2022</b>					
<b>Bill to Party</b> <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K  Kind Attn.: Mr. Sunil Kulkarni - +91 8755908983				<b>Ship to Party</b> <b>GSTIN: 03AACCP1419K1ZP</b> <b>M/S. Akums Lifesciences Limited</b> Sundran, Derabassi, Mohali-140507, Punjab  <b>State: 03 - Punjab</b> India PAN No.: AACCP1419K					
No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount (INR)	IGST %	Value	
1	Waste Water Recycling Plant - Reverse Osmosis Capacity: 200 KLD Supply of items for modifying the existing ETP as per the scope mentioned in our quotation Prakruti/ALL/Q03068 R4/2021-22 dated 08.03.2022 inclusive of sludge dewatering unit, piping, electrical cabling.	8421	Job	0.09	9000000.00	830949.00	18	149570.82	
				Total	0.092				
<b>Payment</b> : 20% Advance with Purchase order 50% against Proforma invoice prior to despatch 10% against erection 10% against commissioning  <b>Delivery</b> : At Site within 12 weeks. <b>Freight</b> : Inclusive <b>Transport</b> : Arranged by ourself <b>Jurisdiction</b> : Venue of Arbitration and Law of Court would be Vadodara. <b>Notes</b> : Transit Insurance in Akums scope. <b>Warranty</b> : The warranty period for equipment and materials will be 12 months from the date of commissioning, against manufacturing or design defects. Any defects and failure resulting from the following are excluded from the mechanical guarantee. • Normal wear and tear, normal erosion and/or corrosion. • Inexpert operation • Spare parts and consumables. • Improper handling, storage and maintenance. • Natural calamities  <b>Liquidated Damages</b> : 0.25% for per week of delay to maximum of 10% of total supply value.						<b>Basic Amount</b> Sub Total IGST <b>Grand Total</b>		830949.00 830949.00 149571.00 <b>989520.00</b>	
<b>Amount in Words</b> : INR Nine Lakhs Eighty Thousand Five Hundred Twenty Only <b>IGST in Words</b> : INR One Lakhs Forty-Nine Thousand Five Hundred Seventy-One Only						S002416783 12/09/22 AKUMS LIFESCIENCES LTD. Vhr Sundran Derabassi Materna, inward (p security) Date 10/9/22 Time In : 13:10 Gate Entry No. 3449 Invoice No. : 22230391 Vehicle No. PB65 AK-1016 Goods Subject to Verified by Warehouse Sanishu P 64			

## Prakruti Environmental Engineers

"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,  
 On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India  
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 Email: info@prakruti.co.in • Web: www.prakruti.co.in



**Akums Lifesciences Limited(ALL-1)**

Village-Sundran, Post Office Mubarakpur Tehsil-Derabassi, District-SAS Nagar DERABASSI Punjab India 140507

Ph No.: E-Mail :

GSTIN No. : 03AACCP1419K1ZP

Mfg Lic No

CIN No. : L24231CH1996PLC017755

**PURCHASE ORDER**110588 Vendor GSTIN No. 03AAECD5047M2ZM  
DREXEL ELECTRONICS AND ENGINEERING PRODUCT  
PVT.LTD.PURCHASE ORDER 3500000393  
P.O.DATE 21.04.2023IND AREA PLOT NO.442  
SECTOR-82, JLPL SAS NAGAR  
MOHALI 160055 Punjab  
9316660098Our PAN No. : AACCP1419K  
State Code : 03

SNo.	Item Description	UOM	Quantity	Acceptance Limit + %	Rate INR	Del.Date	Amount INR
1	<p><b>ONLINE STACK MONITOR ANALYSER</b> MAKE : DREXEL "Continuos Emission Monitoring Analyzer with HMI Display Parameter SPM (Triboelectric Type)30 mtr Cable provided by Vndor for interfacing b/w SPM sensor to main panel.@180,000/- and for additional 20 mtr cable required. Total- 50 mtr cable required.(Inclusive 60 mtr length of cables and Pipe for interfacing between the SPM sensor to main panel) Commissioning Charges /freight chages @6,000/- ( This is Inclusive) Cloud logger (device ) for Online server connectivity # one time @26 ,000/- Annual Online Server Cnnectivity charges (01 parameter )@10,000/- Mat.No: 60061748 HSN No: 39239090 Discount 33000.00- CGST @ 9% SGST @ 9%</p>	NOS	1.000	0.0	222000.000	30.05.2023	222000.00

**ANNEXURE 12**

**ANNEXURE 12**

<p>PAYMENT TERMS : Manual Payment Term                  Incoterms : FOR - Free on Road / AT                  PLANT - DERABASSI                  RATES AS PER ATTACHED QUOTATION                  Ref.no.DXL/2023-24/0401                  Date: 01-04-2023.and FURTHUR DISCUSSION                  WITH VENDOR</p> <p>PAYMENT TERMS: 40% ADVANCE ALONG WITH PO                  AND 40% AFTER RECEIVED OF MATERIAL WITH                  IN 07 DAYS WITH GST AND 20% AFTER                  SUCESSFULLY INSTALLATION AND HAND OVER.</p> <p>NOTE : ALONG WITH MATERIAL CALIBRATION                  REPORT                  *****                  *****                  ONLINE STACK MONITORING ANALYSER ALONG                  WITH MAXIMUM 30 MTR LENGTH OF CABLES AND                  PIPE FOR INTERFACING BETWEEN THE SPM                  SENSOR TO MAIN PANEL.</p> <p>NOTE "</p> <p>1) ONLINE STACK MONITOR ANALYSER BASIC                  PRICE 180000/- RS AND DISOCUNT 15%                  2) commissioning Charges /freight                  charges @6,000/- ( This is Inclusive)                  3) Cloud logger (device ) for Online                  server connectivity # one time @26,000/-                  4) Annual Online Server Connectivity                  charges (01 parameter )@10,000/-</p> <p>TOTAL 189,000.00/- + GST EXTRA</p> <p>*****                  *****</p>	<table border="0"> <tr> <td>Total Item Value</td> <td style="text-align: right;">222,000.00</td> </tr> <tr> <td>Absolute discount</td> <td style="text-align: right;">33,000.00-</td> </tr> <tr> <td>IN: Central GST</td> <td style="text-align: right;">17,010.00</td> </tr> <tr> <td>IN: State GST</td> <td style="text-align: right;">17,010.00</td> </tr> </table>	Total Item Value	222,000.00	Absolute discount	33,000.00-	IN: Central GST	17,010.00	IN: State GST	17,010.00
Total Item Value	222,000.00								
Absolute discount	33,000.00-								
IN: Central GST	17,010.00								
IN: State GST	17,010.00								
<p>(INR.TWO LAKH TWENTY-THREE THOUSAND TWENTY RUPEES AND ZERO                  PAISE)</p>	<p><b>Grand Total</b> <span style="float: right;">223,020.00</span></p>								
<p>Warranty : ONE YEAR WARRANTY FROM THE DATE OF RECEIPT OF MATERIAL                  Warranty: All the equipment supplied by us shall be under 12-month                  warranty.                  Training: We shall train one of your technicians in operation and basic                  troubleshooting during installation including interaction session with                  our ONLINE team for troubleshooting.                  Installation: Within 1-2 days from the date of system delivery at site                  *****                  Points to be considered at time dispatch:</p>									

1. List Price/MRP : Price should not be more than List Price <(>&<)> MRP. Old List or MRP products are not acceptable. MRP of product should not be tempered <(>&<)> it should be clearly visible.
2. Specification : Specification of Material should be strictly adhere to PO Material Description <(>&<)> Technical Annexure. i.e. Make, Model, Pack Size, HSN/SAC Code, Grade, MOC, COA, Dimensions, shelf life of the product <(>&<)> Technical spec. etc. where ever applicable.
3. Short Expiry : Please note short expiry material will not be acceptable. Specially in all types of chemicals.
4. Warranty : Please mention warranty terms in original invoice where ever applicable.
5. Original Invoice : Original Invoice will be sent along with consignment or courier to the concerned persons immediate after dispatch of material.

#### Terms & Conditions of Purchase Order

The following points needs to be adhered while making an invoice. In absence of any of these mandatory requirements, the invoice/ material WILL NOT be accepted:

01. All invoices must bear our Purchase Order No. and the same delivery address needs to be mentioned as in the Purchase Order header. Vendor will ensure to connect and share all communication on buyer registered Email I'd & official contact No. as per email signature banner only.
02. The criteria of Quality as defined in the Purchase Order must be followed, failing which, the bill/ material will not be accepted. Please ensure No official communication shall be allowed on personal contact numbers and E mail ID's.
03. The materials/ machines must be dispatched with proper E-Way bill wherever applicable.
04. The original invoice and other related documents must be addressed to our Commercial Dept as per the address mentioned in the Purchase Order header.
05. No payment shall be paid, if the Vendor does not deposit the GST amount timely and furnish the appropriate return within due date.
06. In case advance payment has been made, Vendor will timely deposit GST and will file appropriate return within time. In case of failure recovery will be made along with applicable tax, interest and penalty.
07. **Important Note:**

Vendor invoice shall be processed for payment on the basis of assumption that below conditions are strictly adhered by you:-

1. Vendor has filed his outward return (i.e. GSTR1) by 11th /13th of following month/quarter. You are responsible to issue a valid tax invoice with government signed QR code and 64 digits unique IRN as may be applicable. In Case, E-invoice is not applicable to you, you have to declare on your invoice that the provision of e-invoicing does not apply to us due to threshold limit or any other exemption, if available.
2. In absence of any of the above points like
  - (a) If you have not filed your GST returns within timelines, by including the invoices raised by you;
  - (b) If you have not paid GST in timely manner;
  - (c) If your invoices don't have any a valid IRN/QR Code.

Then, we won't be able to process your invoice for payment. You will be liable to make good any loss arising out of the lapse on your part in this regard and the said loss shall be recovered from you along with interest of 18% p.a. and penalty, if any.

3. You are responsible to issue a valid tax invoice with government signed QR code and 64 digit unique IRN No. as may be applicable .In case of any invalid invoice due to which our GST credit is denied, the same will be recovered from you with applicable interest and penalties .We also reserves the right to reject your invoices that are invalid, in which case the payment terms will commence from the date of providing of valid

invoice by you to us.

4. Payment of your valid Tax invoice shall be subject to the condition that you shall ensure that proper invoice, credit and debit note data is uploaded in the GST and GST liability is paid by you within statutory deadlines, to enable we claim GST credits of the taxes in timely manner. In case of any mismatch in the data uploaded by you on GST portal Vs the invoices submitted or GST paid to Govt. Vs Govt. charged to us, we reserves the right to recover the GST along with interest and penalties after providing reasonable opportunity to you to rectify the error, but not later than 31st October after close of each financial year. Also, we reserves the right to reject your invoices if they are not appropriately and timely uploaded on Govt. Portal or tax is not paid in time.

<b>PREPARED BY</b> KKMAHARA	<b>APPROVED BY</b> Purchase Head	<b>APPROVED BY</b> Finance Head-API	<b>APPROVED BY</b> Operation Head API	<b>APPROVED BY</b> Finance	<b>APPROVED BY</b> MD
<b>Corp.Off: Godrej Eternia, E3H, 3rd Floor, Tower B, Chandigarh Ph:27011315 Fax: 27023256</b>					

Date : 26/02/2024

TO WHOMSO EVER IT MAY CONCERN

- ❖ System: Agitated Thin Film Dryer Evaporator System. (ATFD)
- ❖ Capacity: 1300 kg/hr
- ❖ Client Details: Pure and Cure Healthcare Pvt.Ltd (Akums Lifesciences Ltd.)
- ❖ Purchase Order No./JOB. No.: 3500000531/J-588
- ❖ P.O. date: 18/11/2023

This is to Certify that KETAV CONSULTANT, Ahmedabad has supplied Agitated Thin Film Dryer Evaporator System at Our Company as per given above address.

KETAV CONSULTANT has completed the successfully Erection and Commissioning work as per design parameter.

We have found the performance of the supplied system is good and met our placed purchase order Term & Conditions.

We must appreciate KETAV CONSULTANT for proper Designing, Manufacturing, Supply, Erection and Commissioning of the system with proper time schedule and excellent after sales & services support to us for which we remain grateful towards them.

(Name & Sign of Engineer)

KETAV CONSULTANT, Ahmedabad

Date: 26-02-2024

(Name & Sign of Engineer)

Client Executive Person

Date:

26/02/24

**Work Address**

Plot No. 21,25,26,27,28, Block No. - 518, Juna Babalpura Patia, Village-Sapa, Taluka - Dahegam - 382305, Dist. - Gandhinagar, Gujarat - INDIA.

**Contact** : +91 96876 71377, +91 98790 97517 | **Email** : ketavconsultant@rediffmail.com | info@ketavconsultant.in

**Web** : ketavconsultant.com | **GSTIN** : 24ADIPP0287H1ZH



A21153404



**KETA V**  
Consultant

**Address :-**

PLOT NO.21,25,26,27,28,BLOCK NO.518, JUNA BABALPURA PATIA, DAHEGAM  
MODASA ROAD TA:DAHEGAM, DIST:GANDHINAGAR-382305,GUJARAT.

Phone : 09687671391 (M) : 09687671377

E-mail : account@ketavconsultant.in

**GST IN : 24ADIPP0287H1ZH**

**PAN : ADIPPO287H**

IRN : 75775de9acff363d8e3290b4de4f7a527afd53d6e4aa557289e078743d47a34

Ackn.No : 162315871515849

Ackn.Dt : 2023-12-29 17:49



**Details of Consignee (Bill to)**

**Akums Lifesciences Limited (All-1)**

Village:Sundran Post Office Mubarakpur

Tehsil-Derabassi, District:SAS Nagar

Derabassi Punjab India-140507

State : 03 Punjab

Phone :

Mobile :

IN : 03AACCP1419K1ZP

No. : AACCP1419K

Invoice No. : E-0269

Dt. : 29/12/2023

Challan No. : 0269

Dt. : 29/12/2023

P.O. No. : 3500000531

P.O. Dt. : 18/11/2023

Ship To

Sr. No.	No. & Desc Of Packages	Product Description	HSN Code	Packing Qty.	Quantity	Rate	Amount
1		System:ATFD System - 30 Sq.Mtr.  Ms Structure Material CH:84198990 AS Per Attached D/C No.0269 Dt.29.12.23	84198990	1 Lot (01 Set)	1 Lot (01 Set)	1100000.00	1100000.00

5002901192  
10/01/24

**AKUMS LIFESCIENCES LTD.**  
VIII Sundran, Derabassi  
Material Inward (By Security)  
Date: 01/01/24 Time In: 17:17  
Gate Entry No. 1510010464  
Invoice No. E-0269  
Vehicle No. RJ49GA5841

ALL CHECKED FOR ₹ 1,29,80,00/- SIGN *Mehg*  
ALL VERIFIED FOR ₹ ..... SIGN .....  
BILIPOLSONDA GIC Ltd Policy No. SIGN .....  
2001/235169650/02/000  
Dt.27.12.2023 to 26.12.2024

Payment Within Days. Due On: 29/12/2023 | 1 | Total | 1100000.00

Document Through : Direct IGST @ 18.00 % 198000.00  
Goods Despatched From : Junababalpura Dahegam To:Sundran Mubarakpur Punjab  
Manner of Transport : All India Transport Co.  
If by motor vehicle,its Reg.No: RJ 49 GA 5841  
If by Rail/Air,T.R./L.R./R.R./A.W.Bill No. 13061 Dt.29.12.2023

₹ (In Words) : Twelve Lakh Ninety Eight Thousand Only. Round Off NET AMOUNT ₹ 1298000.00

**Terms & Conditions :**

- (1) We do not hold responsible for any breakage/damage/shortage/leakage in transit.
- (2) Our responsibility ceases when the goods are delivered to the carrier.
- (3) Goods once sold will not be accepted back.
- (4) Interest @24% p.a. will be charged. if invoice is not paid on or before due date.
- (5) Subject to Dahegam Jurisdiction.

5115004649  
02/03/24

**KETA V CONSULTANT**  
For KETA V CONSULTANT  
DAHEGAM  
*[Signature]*  
Authorised Signatory

**KETAV CONSULTANT**
**KETAV**  
 Consultant

 PLOT NO.21,25,26,27,28,BLOCK NO.518,  
 JUNA BABALPURA PATIA, DAHEGAM  
 MODASA ROAD TA:DAHEGAM,  
 DIST:GANDHINAGAR-382305,GUJARAT.  
 Phone : 09687671391 (M) : 09687671377  
 E-mail : account@ketavconsultant.in

 M/S. Akums Lifesciences Limited (All-1)  
 Village:Sundran Post Office Mubarakpur  
 Tehsil-Derabassi, District:SAS Nagar  
 Derabassi Punjab India-140507  
 Ph.: Mo.:

 GSTIN NO: 03AACCP1419K1ZP  
 PAN No. AACCP1419K

 Challan No. : 0269  
 Challan Date : 29/12/2023  
 P.O. No : 3500000531  
 P.O. Date : 18/11/2023  
 Truck No. : RJ 49 GA 5841  
 Transport : All India Transport Co.  
 L.R. No : 13061 Date : 29.12.2023

Sr.	Particular	Qty.	Unit	Rate
	<b>System:ATFD System -30 SQ.Mtr.</b>			
1	Ms Structure Material BEAM ISMB 350 X 6 Mtr x 18 Nos BEAM ISMB 300 X 6 Mtr x 07 Nos BEAM ISMB 150 X 6 Mtr x 03 Nos CHANNEL ISMC 100 X 50 X 6 Mtr X 10 Nos ANGLE ISA 90 X 90 X 6 X 6 Mtr X 17 Nos ANGLE ISA 75 X 75 X 6 X 6 Mtr X 03 Nos ANGLE X ISA 40 X 40 X 5 X 6 Mtr X 10 Nos Chequered Plate 1250W X5000L X5MM X THK-04 Nos Hand Rail B-Class-32NB X 6 Mtr x 24 Nos MS Plate 1500 X 6300 X 8MM THK-01 Nos Roof Sheet (Terrcotta) 1Mtr x 5800-06Nos Base Plate 550 X 550 X 20MM-02 Nos	1	Lot	
	Evaporator Plant & Parts CH:84198990	TOTAL	1	

**DELIVERY AT:**

 CO'S GSTIN NO: 24ADIPP0287H1ZH  
 CO'S PAN NO. : ADIPP0287H

\*Received the above Goods on good condition

Receiver's Signature

 KETAV CONSULTANT  
 DAHEGAM  
 Authorise Signatory

## e-Way Bill



## 1. E-WAY BILL Details

eWay Bill No: 6916 6187 7102      Generated Date: 29/12/2023 05:56 PM      Generated By: 24ADI PP028 7H1ZH  
 Valid Upto: 04/01/2024

Mode: Road      Approx Distance: 1138km

Type: Outward - Supply      Document Details: Tax Invoice - E-0269 - 29/12/2023      Transaction type: Regular

## 2. Address Details

From	To
GSTIN : 24ADI PP028 7H1ZH "ETAV CONSULTANT UJARAT  :: Dispatch From :: PLOT NO 21-25-26-27-28 BLOCK JUNA BABALPURA PATIAVILLAGE SAPA DEHGAM MODASA ROAD Gandhinagar, GUJARAT-382305	GSTIN : 03AAC CP141 9K1ZP AKUMS LIFESCIENCES LIMITED PUNJAB  :: Ship To :: VILLAGE SUNDRAN PO MUBARKPUR DISTRICT SAS NAGAR TEHSIL DERABASSI, PUNJAB-140507

## 3. Goods Details

HSN Code	Product Name & Desc.	Quantity	Taxable Amount Rs.	Tax Rate (C+S+I+Cess+Cess Non.Advol)
84198990	MEE Plant & Evaporator Plant And Parts	1.00 SET	1100000.00	NE+NE+18.000+0.000+0.00

Tot. Tax'ble Amt	CGST Amt	SGST Amt	IGST Amt	CESS Amt	CESS Non.Advol Amt	Other Amt	Total Inv.Amt
1100000.00	0.00	0.00	198000.00	0.00	0.00	0.00	1298000.00

## 4. Transportation Details

Transporter ID & Name : 24AAZFA1459J1Z1 & ALL INDIA TRANSPORT CORPORATION      Transporter Doc. No & Date : 13061 & 29/12/2023

## 5. Vehicle Details

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	RJ49GA5841 & 13061 & 29/12/2023	Gandhinagar	29/12/2023 05:56 PM	24ADIPP0287H1ZH	-	-



691661877102

**294**  
AKUMS LIFESCIENCES LTD  
Vill Sundran Darabassi Dist. Mohali  
Capacity - 50 Tons

**57**

Serial No:	5539	Gate Pass No:	1234
Vehicle No:	RJ49GA5841	Material:	ATFT SYSTEMS MATERIAL
Party Name:	KETAV CONSULTANT		

Weight1:	19435	Date1:	02-01-2024 11:28
Weight2:	7400	<b>Date2:</b>	<b>02-01-2024</b> 15:31
Net weight:	12035		

Operator signature



**KETA V**  
Consultant



A21154000

**Address :-**

PLOT NO.21,25,26,27,28,BLOCK NO.518, JUNA BABALPURA PATIA, DAHEGAM  
MODASA ROAD TA:DAHEGAM, DIST:GANDHINAGAR-382305,GUJARAT.  
Phone : 09687671391 (M) : 09687671377

E-mail : account@ketavconsultant.in

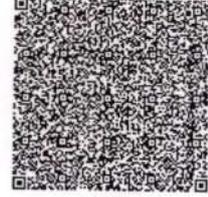
**GST IN : 24ADIPPO287H1ZH**

**PAN : ADIPPO287H**

IRN : cfca93f613764a79dae16c795a9bd55b81dd6817223410bb73d7e1dcd1cb9ef9

Ackn.No : 162416436706848

Ackn.Dt : 2024-02-29 14:48



**Details of Consignee (Bill to)**

**Akums Lifesciences Limited (All-1)**

Village:Sundran Post Office Mubarakpur

Tehsil-Derabassi, District:SAS Nagar

Derabassi Punjab India-140507

State : 03 Punjab

Phone :

Mobile :

GSTIN : 03AACCP1419K1ZP

PAN No. : AACCP1419K

Invoice No. : L-0150

Dt. : 29/02/2024

Challan No. :

Dt. : / /

P.O. No. : 3500000542

P.O. Dt. : 07/12/2023

Ship To

Sr. No.	No. & Desc Of Packages	Product Description	HSN Code	Packing Qty.	Quantity	Rate	Amount
1		Installation Service Of Industrial, Machinery and Pant For ATFD System 30 Sq Mtr.Erection of Equipment Internal Pipe Fabrication Work and Fitting Charges At your site.	998732	1 Set	1 Set	800000.00	800000.00

944000/- *Final*

BILL CHECKED FOR ₹ ..... SIGN.....

BILL VERIFIED FOR ₹ ..... SIGN.....

BILL PASSED FOR ₹ ..... SIGN.....

*21/03/24*

*21/03/24*

*SHO*

*5115004758*

*23/03/24*

Payment Within Days. Due On:29/02/2024

1

Total

800000.00

Document Through : Direct  
Goods Despatched From : Junababalpura Dahegam To:Sundran , Mubarakpur  
Manner of Transport :  
If by motor vehicle,its Reg.No:  
If by Rail/Air,T.R./L.R./R.R./A.W.Bill No.

IGST @ 18.00 %

144000.00

Round Off

₹ (In Words) : Nine Lakh Forty Four Thousand Only.

NET AMOUNT

₹

944000.00

**Terms & Conditions :**

- (1) We do not hold responsible for any breakage/damage/shortage/leakage in transit.
- (2) Our responsibility ceases when the goods are delivered to the carrier & Goods once sold will not be accepted back.
- (3) For any Dispute the Dispute Shall Refer to Arbitration. The Seat and Place of the Arbitration Will be Ahmedabad.
- (4) Interest @24% P.A. will be charged. If invoice is not paid on or after due Date.
- (5) For Any Dispute the Jurisdiction will be Ahmedabad.



Authorised Signatory

**KETAV**  
Consultant**Address :-**PLOT NO.21,25,26,27,28,BLOCK NO.518, JUNA BABALPURA PATIA, DAHEGAM  
MODASA ROAD TA:DAHEGAM, DIST:GANDHINAGAR-382305,GUJARAT.

Phone : 09687671391 (M) : 09687671377

E-mail : account@ketavconsultant.in

**GST IN : 24ADIPP0287H1ZH****PAN : ADIPP0287H**

IRN : cfca93f613764a79dae16c795a9bd55b81dd6817223410bb73d7e1dcd1cb9ef9

Ackn.No : 162416436706848

Ackn.Dt : 2024-02-29 14:48

**Details of Consignee (Bill to)****Akums Lifesciences Limited (All-1)**

Village:Sundran Post Office Mubarakpur

Tehsil-Derabassi, District:SAS Nagar

Derabassi Punjab India-140507

State : 03 Punjab

Phone :

Mobile :

GSTIN : 03AACCP1419K1ZP

PAN No. : AACCP1419K

Invoice No. : L-0150

Dt. : 29/02/2024

Challan No. :

Dt. : / /

P.O. No. : 3500000542

P.O. Dt. : 07/12/2023

**Ship To**

Sr. No.	No. & Desc Of Packages	Product Description	HSN Code	Packing Qty.	Quantity	Rate	Amount
1		<b>Installation Service Of Industrial, Machinery and Pant For ATFD System 30 Sq Mtr.Erection of Equipment Internal Pipe Fabrication Work and Fitting Charges At your site.</b>	998732	1 Set	1 Set	800000.00	800000.00

*Handwritten signature and date*  
21/03/24

Payment Within Days. Due On:29/02/2024

1

Total

800000.00

Document Through : Direct  
Goods Despatched From : Junababalpura Dahegam To:Sundran , Mubarakpur  
Manner of Transport :  
If by motor vehicle,its Reg.No.:  
If by Rail/Air,T.R./L.R./R.R./A.W.Bill No.

IGST @ 18.00 %

144000.00

Round Off

₹ (In Words) : Nine Lakh Forty Four Thousand Only.

NET AMOUNT

₹

944000.00

**Terms & Conditions :**

- (1) We do not hold responsible for any breakage/damage/shortage/leakage in transit.
- (2) Our responsibility ceases when the goods are delivered to the carrier & Goods once sold will not be accepted back.
- (3) For any Dispute the Dispute Shall Refer to Arbitration. The Seat and Place of the Arbitration Will be Ahmedabad.
- (4) Interest @24% P.A. will be charged. If invoice is not paid on or after due Date.
- (5) For Any Dispute the Jurisdiction will be Ahmedabad.



\* Authorised Signatory



**PURE & CURE HEALTH CARE PVT LTD.**

(A subsidiary of AKUMS Drugs & Pharmaceuticals Ltd  
Village Sundran, Tehsil Derabassi, Distt. Mohali, Punjab)

**SATISFACTORY CUM MATERIAL INSPECTION REPORT**

Name of Supplier:- <b>KETAU CONSULTANT</b>	P.O No:- <b>350000542</b>	Date:-
	Challan No:-	Date:-
	Invoice no:- <b>L-0150</b>	Date:- <b>29/02/24</b>

Item Name & Description:- <b>ATFD INSTALLATION &amp; SERVICE CHARGES</b>	Attested Extra Sheet (Y/N)
	If Yes, Sr. no...to Sr. no

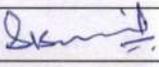
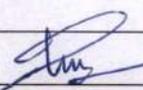
Method of Checking:- <b>PHYSICALLY CHECKED &amp; PERFORMANCE TRACKING.</b>
---

Check List:-	
1. Checked Intensively of Random	<input checked="" type="checkbox"/> Yes/No
2. Checked by Use	<input checked="" type="checkbox"/> Yes/No
3. Checked Methodically	<input checked="" type="checkbox"/> Yes/No
4. Checked for Quality	<input checked="" type="checkbox"/> Yes/No
5. Checked for Quantity	<input checked="" type="checkbox"/> Yes/No
6. Checked for Specification, Make & Quality as per bill	<input checked="" type="checkbox"/> Yes/No
7. Checked for Specification, Make & Quantity as per P.O.	<input checked="" type="checkbox"/> Yes/No

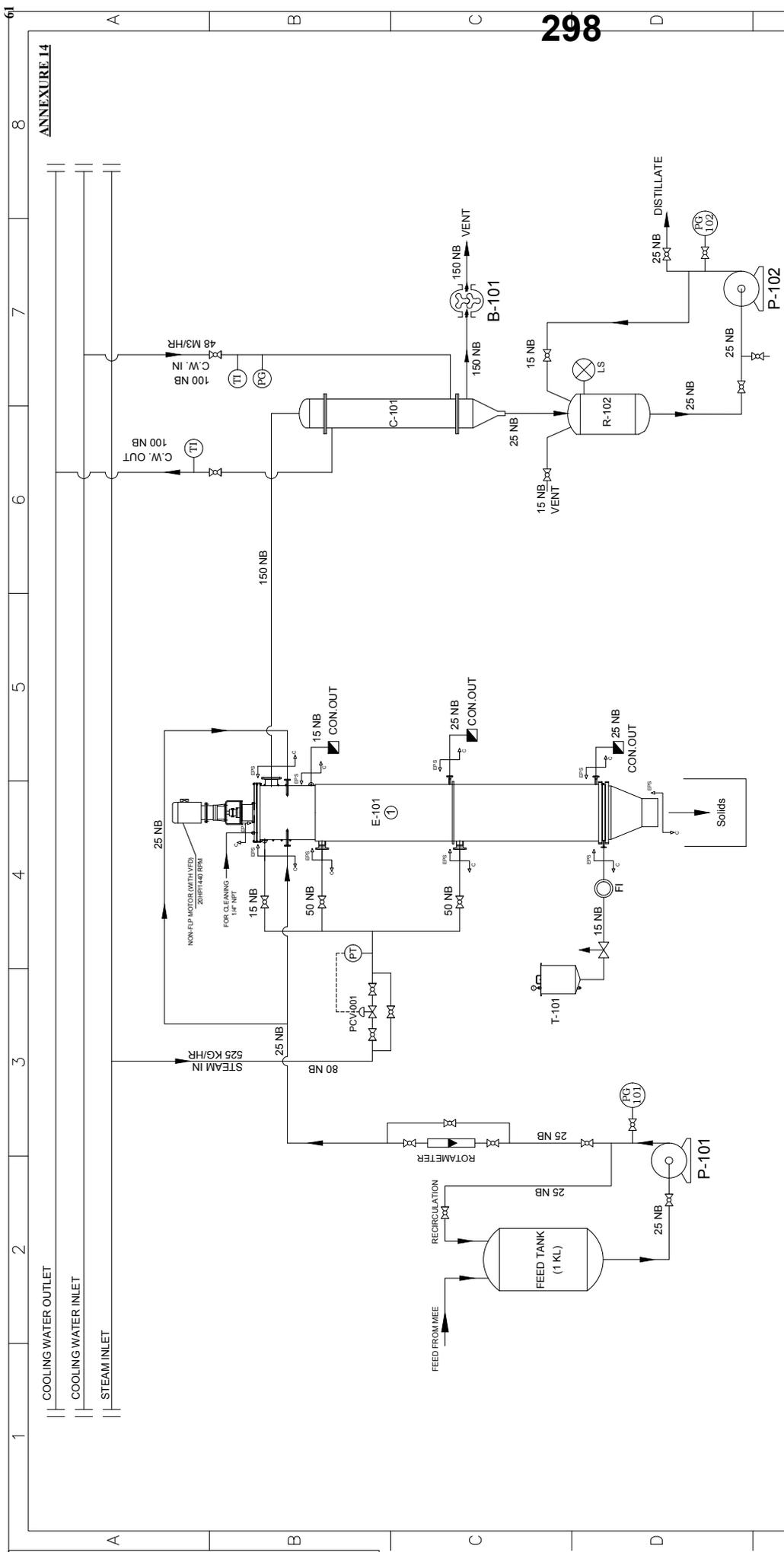
Final Remarks:-	 Signature (Checker Name)
Approved:- <input checked="" type="checkbox"/>	
Rejected:-	
Hold:- (Kindly mention reasons for Rejection & Hold)	

Suggestion if any:-

.....

		
Signature of Verifying Authority Name:- <b>Sundran</b> E.code:- <b>AE510604</b> Designation:- <b>ASST. MGR.</b>	Signature of Approving Authority Name:- <b>S. Pulpani</b> E.code:- <b>AE99558</b> Designation:- <b>Sr. Eng.</b>	Signature of Plant Head Name:- <b>M. R. Shukla</b> E.code:- <b>109684</b> Designation:- <b>Gm</b>

. To be signed by Plant Head (in case of handover taken of Project)/by Project Head



ANNEXURE 14

**CLIENT:- AKUMS LIFESCIENCES LIMITED (PLANT-01)**  
**JOB NO:- EPS-2021-73**  
**PO NO :- 310000155, DATED:- 25.02.2021**

		<b>Economy Process Solutions Pvt. Ltd.</b> 1 <sup>st</sup> Floor, Vikas Center, Dr. C. Gidwani Road, Chembur, Mumbai 400 074 Email : sales@eps.net.in Tel. : 022-25205864/66	
BY	DATE	TITLE	
DRN. BBK.	17.03.21	PID FOR ATFD SYSTEM	
CHD. AM.	17.03.21		
APPD. MSN.	17.03.21		
SCALE :-	N.T.S.	DRG. NO.	
REV/00/DATED:-17.03.21		EPS-2021-73/IP01	
		REV. : 00	

ITEM NO	EQUIPMENT NAME
1	E-101 AGITATED THIN FILM DRYER

ECONOMY SCOPE

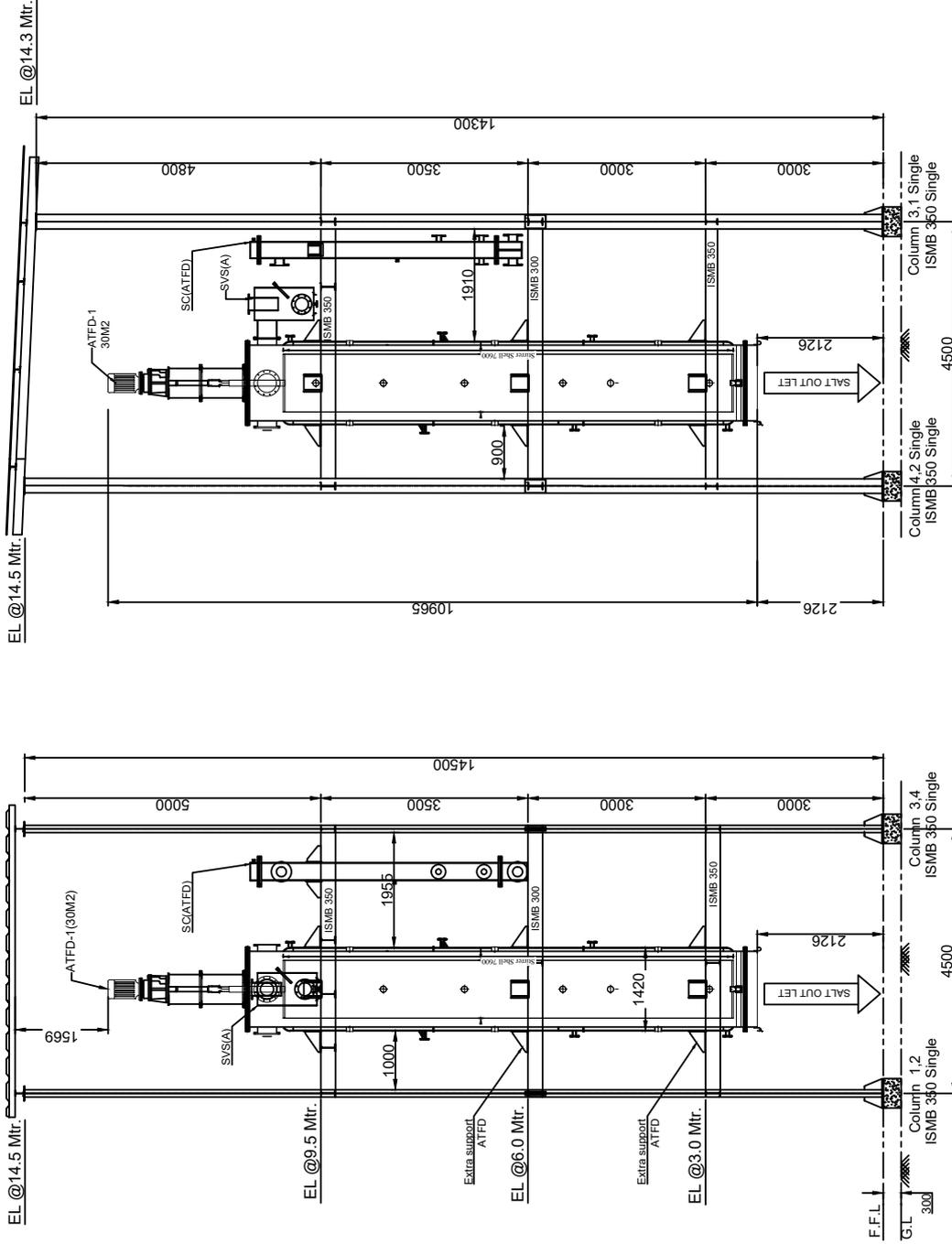
6	T-101	BOTTOM BEARING LUBRICATION TANK
5	B-101	BLOWER
4	R-102	DISTILLATE RECEIVER
3	C-101	CONDENSER
2	P-102	DISTILLATE PUMP
1	P-101	FEED PUMP
SR/NO	TAG.NO.	EQUIPMENT NAME

PCV	PRESSURE CONTROL VALVE
PT	PRESSURE TRANSMITTER
TI	TEMPERATURE INDICATOR
LS	LEVEL SWITCH
PG	PRESSURE GAUGE

CUSTOMER SCOPE

1	2	3	4	5	6	7	8
---	---	---	---	---	---	---	---

THIS DRAWING IS PROPERTY OF "ECONOMY REFRIGERATION PVT. LTD." AND MUST BE RETURNED ON REQUEST IT IS SUBMITTED AS CONFIDENTIAL INFORMATION IN CONNECTION WITH ENQUIRY, TENDER, ORDER, OR CONTRACTS. IT IS NOT TO BE USED FOR ANY OTHER PURPOSE OR ORDER.



**LEGEND**  
 F.F.L - Floor finishing level  
 G.L - Ground level

Right Side View

Front View

DRG -02 - G A EQUIPMENT DRAWING (30M2 ATFD)

All dimension are in mm  
 Note:- Atfd Plant All R.C.C. Level Should be above 300 mm.  
 All base plate are same size 500 L x 500 W x 20 T

~: Equipment name ATFD System

TAG NO	PART DESCRIPTION	EMPTY WEIGHT(kg)	PROCESS WEIGHT(kg)
01	AGITATED THIN FILM DRYER	2000	5000
02	SMALL VAPOR SEPARATOR	200	400
03	SURFACE CONDENSER	1000	1500
04	Base Plate	500	500
TOTAL WEIGHT -		17, 000 kgs	

NOTE :-  
 G.L - Ground level  
 F.F.L - Finishing floor level  
 01 - All dimension are in "mm"  
 02 - After Erection open space will be covered in chequered plate  
 03 - Chequered plate - MOC - MS - 5 mm thk

PROJECT DONE BY: **KETAV CONSULTANT**  
 ketavconsultant@rediffmail.com  
 production@ketavconsultant.in

CLIENT: AKUMBS LIFESCIENCES LTD

TITLE: G A EQUIPMENT DRAWING

SYSTEM: ATFD SYSTEM (30M2)

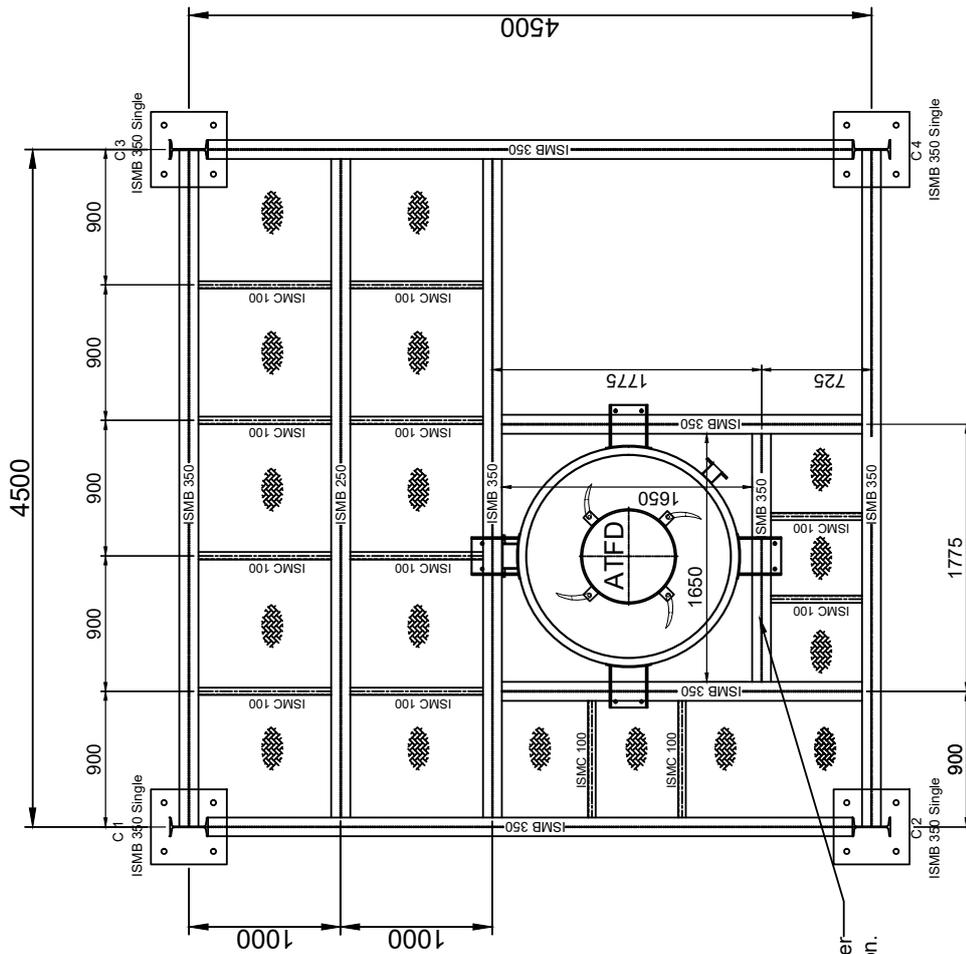
DRG. NO: 02 SHEET NO: 1 of 1 SHEET A3

RD: 11 DATE: 26.11.2024 DRAWN BY: BHARAT

REV: SCALE: DATE: DRAWN BY: REVISED BY: APPROVED BY: SASEED IB

Note:- ALL DIMENSIONS ARE IN mm



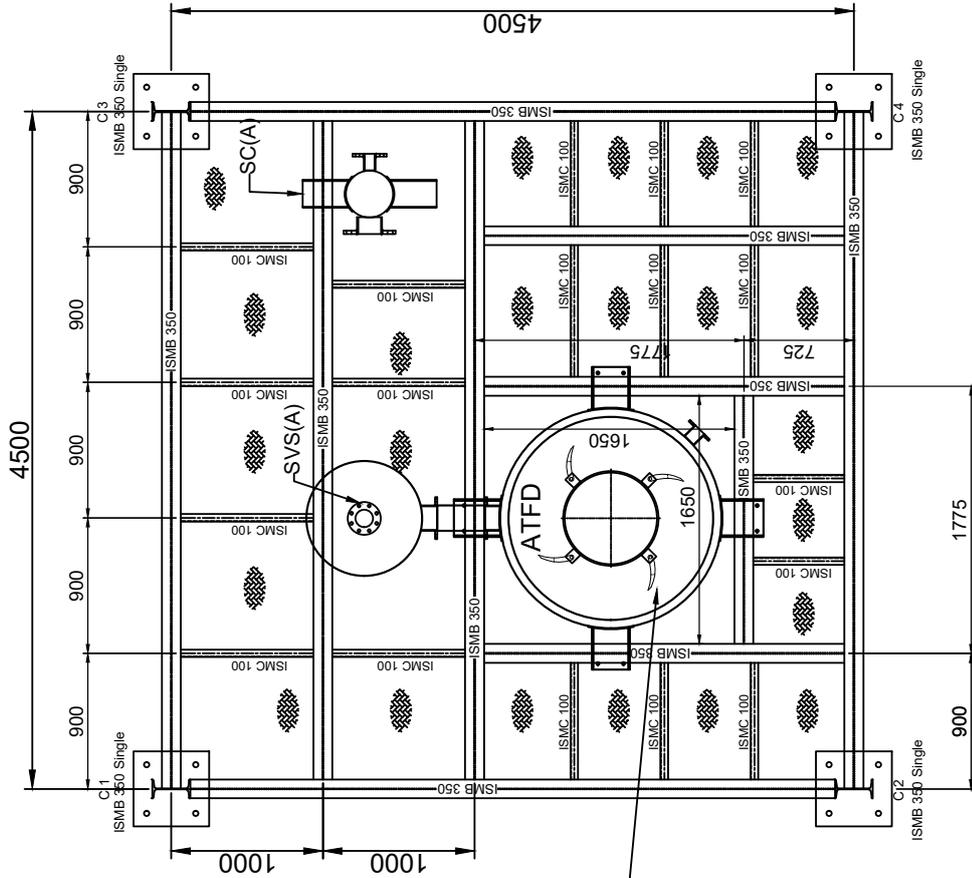


This beam full welding After ATFD Erection.

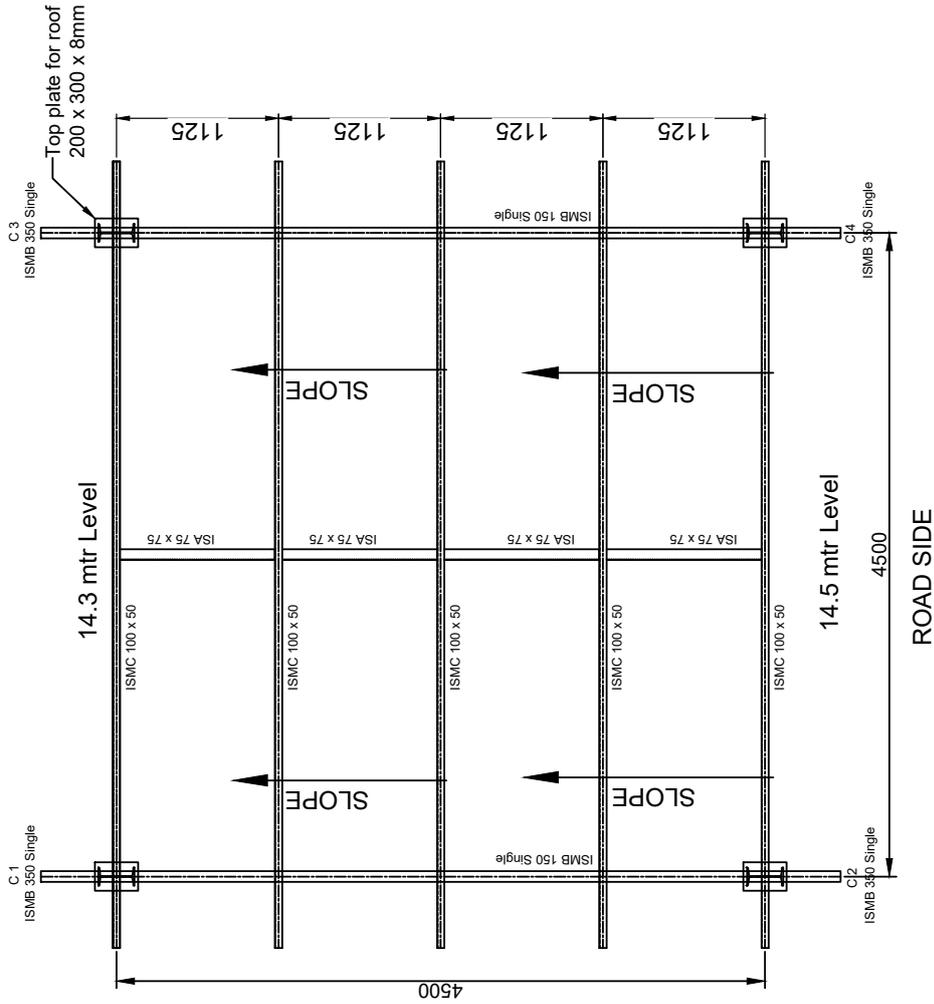


PROJECT DONE BY	CLIENT	 <b>KETA V CONSULTANT</b> ketavconsultant@ediffmail.com production@ketavconsultant.in	AKUMS LIFESCIENCES LTD EQUIPMENT LAYOUT PLAN AT 3.0 MTR.
TITLE	SYSTEM	DRG. NO.	SHEET NO. 1 of 1 SHEET A3 THIRD ANGLE PROJECTION
SCALE	DATE	REV.	R0 1:1 28/11/2023 BLZ DRAWN BY GEN. BY REVWD. BY ISSUED. BY
~: Equipment name ATFD System TAG NO PART DESCRIPTION ==> ATFD :- AGITATED THIN FILM DRYER		Note:- 01 . All dimension are in 'mm' 02 . After Erection open space will be covered in Chequered plate 03 .  Chequered plate 04 . A :- ATFD System	
<b>DRG.04 - EQUIPMENT LAYOUT PLAN AT 3.0 MTR.</b>			





checked Plate		<b>KETA V CONSULTANT</b> ketavconsultant@rediffmail.com production@ketavconsultant.in		<b>AKUMS LIFESCIENCES LTD</b> EQUIPMENT LAYOUT PLAN AT 8.5 MTR.		THIRD ANGLE PROJECTION	
PROJECT DONE BY	CLIENT	TITLE	SYSTEM	DRG. NO.	SHEET NO.	1 of 1	SHEET A3
			ATFD SYSTEM	06			
R0	1:1	28/11/2023	BLZ	DATE	DRAWN BY	GEN. BY	REWD. BY
REV	SCALE	DATE	DRAWN BY	GEN. BY	REWD. BY	ISSUED BY	BY
<b>DRG.06 - EQUIPMENT LAYOUT PLAN AT 8.5 MTR</b>							
Note:- 01 . All dimension are in 'mm' 02 . After Erection open space will be covered in Chequered plate 03 . Chequered plate 04. A :- ATFD System				~: Equipment name ATFD System			
TAG NO	PART DESCRIPTION	EMPTY WEIGHT(kgs)	PROCESS WEIGHT(kgs)				
==> ATFD	:- AGITATED THIN FILM DRYER	12000	15000				
==> SVS (A)	:- SMALL VAPOR SEPARATOR	200	400				
==> SC (A)	:- SURFACE CONDENSER	1000	1200				
==> Piping			500				
		TOTAL WEIGHT - 17,100 kgs					



Drg.07 - Roof Layout plan

**KETAV CONSULTANT**  
 ketavconsultant@ediffmail.com  
 production@ketavconsultant.in

PROJECT DONE BY	AKUMS LIFESCIENCES LTD			
CLIENT	ROOF LAYOUT PLAN			
TITLE	ATFD SYSTEM			
SYSTEM	DRG. NO.	SHEET NO.	1 of 1	SHEET A3
R0	1:1	28/11/2023	Ediffmail.com	
REV	SCALE	DATE	DRAWN BY	GEN. BY
				REWD. BY
				ISSUED BY



THIRD ANGLE PROJECTION

Akums Lifesciences Limited(ALL-1) **ANNEXURE 16**

Village-Sundran, Post Office Mubarakpur Tehsil-Derabassi, District-SAS Nagar DERABASSI Punjab India 140507

Ph No.: E-Mail :

GSTIN No. : 03AACCP1419K1ZP

Mfg Lic No

CIN No. : L24231CH1996PLC017755

**PURCHASE ORDER**

114200 Vendor GSTIN No. 02AAAFW9416E1ZG

PURCHASE ORDER 3500000560

WOCK OLIVER

P.O.DATE 22.12.2023

PLOT NO. 154, EPIP-1, JHARMAJRI, BADDI,

DISTT. SOLAN, Solan, Himachal Pradesh,

BADDI 173205 Himachal Pradesh

9216088700

Our PAN No. : AACCP1419K

State Code : 03

wockoliveroperations@gmail.com

SNo.	Item Description	UOM	Quantity	Acceptance Limit + %	Rate INR	Del.Date	Amount INR
1	<p>SEWAGE TREATMENT PLANT(STP) 50 KLD SEWAGE TREATMENT PLANT AS PER ATTACHED ANNEXURE TYPICAL TURBO BIO REACTOR# SYSTEM 1. Total flow rate : 50 m3 per day 2. Operting hours : Continuous 3. Design flow rate : 2.5 m3 per hour TURBO BIO REACTOR# SYSTEM 1. Model : 12 TBR 2. Rated Flow Capacity : 25 m3 per hour. Along with following material inclusive 1)Complete Plant MOC Marine Epoxy 2)Filter Press 12 Plates MOC MS with Screwump 3)MS Tanks 20KL (Inner coating Marine Epoxy) 4)Treated water tank 10 KL HDPE Sintex Make 3 Layer 5)Surge Tank 2 KL MOC HDPE MakeSintex 3 Layer 6)Sludge Holding tank 2 KL HDPE Make Sintex 3 Layer 7)Kirloskar make SUMP PUMP 8)RCC Cemented Blocks M20-30 36 Nos wth installation at Akums Sundra Site Mat.No: 50001348 HSN No: 39239090 IGST @ 18%</p>	NOS	1.000	0.0	1880000.000	15.02.2024	1880000.00

<p>PAYMENT TERMS : Manual Payment Term Incoterms : FOR - Free on Road / AT SUNDRAN PLANT PAYMENT TERMS :30% ADVANCE ALONG WITH PO 60% AT THE TIME OF INSPECTION AT VENDOR SITE PRIOR TO DISPATCH AND BALANCE 10% AFTER SUCESSFUL COMMISSIONING , INSTALLATION AND SATISFACTORY REPORT SUBMITTED BY PLANT.</p> <p>THE PRICE ARE AS PER ATTACHED QUOTATION REFERENCE No. WO/STP/23-24/150_Rev-III ON DTD: 20.12.2023 AND FURTHER NEGOTIATION WITH Mr. VIKESH JI ON DTD: 22.12.2023. AND TECHNICALLY APPROVED BY PLANT RECEIVED MAIL and COMMERCIALY VERIFIED BY MR. BHARAT SINGH BISHT ***** *****</p> <p>TERMS OF SUPPLY: 1.PACKING, FORWARDING, LOADING/UNLOADING AND INSURANCE IN SUPPLIER SCOPE. 2.TRANSPORTATION FOR DOOR DELIVERY 3.LOADING AND UNLOADING INCLUSIVE 4.ERECTION AND INSTALLATION: INCLUSIVE 5.DOCUMENTS: DQ/OQ/IQ AND TEST CERTIFICATES INCLUSIVE ALONG WITH MATERIAL. 6.CONTROL PANEL: SHOULD BE LICENCE FREE 7.DELIVERY: 45 DAYS AFTER ORDER AND DRAWING APPROVAL. 8.HYDRO TEST, PRESSURE TEST, LEAKAGE TEST INCLUSIVE 9.TRAVELING, BOARDING AND LODGING FOR OUR SITE ENGINEER: INCLUSIVE NO ADDITIONAL CHARGES.</p>	<p>Total Item Value 1,880,000.00 IN: Integrated GST 338,400.00</p>
<p>(INR.TWENTY-TWO LAKH EIGHTEEN THOUSAND FOUR HUNDRED RUPEES AND ZERO PAISE)</p>	<p><b>Grand Total 2,218,400.00</b></p>
<p>ALL PROJECT DETAILS AND SPECS AS PER ATTACHED ANNEXURE-I. PROJECT INFORMATION: 1.1 Project : Sewage treatment plant/TBR# 1.2 Ref no. : WO/STP/23-24/150_Rev-III 1.3 Total flow rate : 50 m3 per day 1.4 Operating hours : Continuous</p>	

1.5 Design flow rate : 2.5 m3 per hour

2.0 WO - TURBO BIO REACTOR# SYSTEM

2.1 Model : 12 TBR

2.2 Rated Flow Capacity : 2.5 m3 per hour.

3.0 KEY FEATURES

3.1 Minimal Manpower required.

3.2 Minimal civil work required.

3.3 Minimal operational cost.

3.4 Minimal solid waste generation.

3.5 Easy to install and easy to operate with automatic control

3.6 No odor formation

3.7 Wock Oliver#s VOK bio media has special geometric pattern to provide maximum surface area in a given volume.

3.8 The micro organisms grow on a carrier "VOK BIOMEDIA" that remains in suspension within the reactor

Along with following material inclusive

- 1) Complete Plant MOC Marine Epoxy
- 2) Filter Press 12 Plates MOC MS with Screw Pump
- 3) MS Tanks 20KL (Inner coating Marine Epoxy)
- 4) Treated water tank 10 KL HDPE Sintex Make 3 Layer
- 5) Surge Tank 2 KL MOC HDPE Make Sintex 3 Layer
- 6) Sludge Holding tank 2 KL HDPE Make Sintex 3 Layer
- 7) Kirloskar make SUMP PUMP
- 8) RCC Cemented Blocks M20-30 36 Nos with installation at Akums Sundra Site

SCHEDULE OF INCLUSIONS:

1. Installation drawing if required by the client.
2. Sectional, G.A and P(>&<)>I drawings.
3. Preliminary pipe drawing including connection to customer requirements.
4. Ready-made foundation block.
5. All internal piping, instruments, valves.
6. Loading, unloading, shifting and freight of skid to location.

SCHEDULE OF EXCLUSION:

1. Site execution support.
2. Intake line <(>&<)> Outlet line to uses points.
3. Power connection to skid.

GENERAL TERMS AND CONDITIONS

01.PACKING AND FORWARDING INCLUSIVE IN VENDOR SCOPE

02.TRANSIT INSURANCE-INCLUSIVE IN VENDOR SCOPE

03.LIQUIDATED DAMAGE: IN CASE, YOU WILL NOT BE ABLE TO DELIVER THE MACHINES WITHIN SCHEDULED TIME, YOU WILL BE LIABLE TO PAY US LIQUIDATED DAMAGES @1% OF COST OF MACHINERY PER WEEK OR PART THEREOF WITH THE MAXIMUM OF 10% OF TOTAL COST.

04.INSTALLATION, COMMISSIONING AND SUPERVISION : INCLUSIVE IN VENDOR SCOPE.

05.WARRANTY: ALL ABOVE MATERIAL WILL BE GUARANTEED FOR A MINIMUM PERIOD OF 18 MONTHS FROM THE DATE OF SUCCESSFUL INSTALLATION OR 24 MONTHS FROM

THE DATE OF DELIVERY WHICHEVER COMES FIRST. HOWEVER, DURING WARRANTY PERIOD, IF THE MACHINE GOES UNDER BREAKDOWN, THE DAYS UNDER BREAKDOWN SHALL NOT BE CONSIDERED IN THE ABOVE WARRANTY PERIOD AND WARRANTY PERIOD WILL BE EXTENDED  
06.DQ,IQ,OQ,PQ DOCUMENTS AND TEST CERTIFICATES TO BE PROVIDED BY YOU ON FOC BASIS.

**Terms & Conditions of Purchase Order**

The following points needs to be adhered while making an invoice. In absence of any of these mandatory requirements, the invoice/ material WILL NOT be accepted:

- 01.All invoices must bear our Purchase Order No. and the same delivery address needs to be mentioned as in the Purchase Order header. Vendor will ensure to connect and share all communication on buyer registered Email I'd & official contact No. as per email signature banner only.
  - 02.The criteria of Quality as defined in the Purchase Order must be followed, failing which, the bill/ material will not be accepted.Please ensure No official communication shall be allowed on personal contact numbers and E mail ID's.
  - 03.The materials/ machines must be dispatched with proper E-Way bill wherever applicable.
  - 04.The original invoice and other related documents must be addressed to our Commercial Dept as per the address mentioned in the Purchase Order header.
  - 05.No payment shall be paid, if the Vendor does not deposit the GST amount timely and furnish the appropriate return within due date.
  - 06.In case advance payment has been made, Vendor will timely deposit GST and will file appropriate return within time. In case of failure recovery will be made along with applicable tax, interest and penalty.
- 07. Important Note:**

Vendor invoice shall be processed for payment on the basis of assumption that below conditions are strictly adhered by you:-

1. Vendor has filed his outward return (i.e. GSTR1) by 11th /13th of following month/quarter. You are responsible to issue a valid tax invoice with government signed QR code and 64 digits unique IRN as may be applicable. In Case, E-invoice is not applicable to you, you have to declare on your invoice that the provision of e-invoicing does not apply to us due to threshold limit or any other exemption, if available.
2. In absence of any of the above points like
  - (a)If you have not filed your GST returns within timelines, by including the invoices raised by you;
  - (b)If you have not paid GST in timely manner;
  - (c)If your invoices don't have any a valid IRN/QR Code.

Then, we won't be able to process your invoice for payment. You will be liable to make good any loss arising out of the lapse on your part in this regard and the said loss shall be recovered from you along with interest of 18% p.a. and penalty, if any.

3. You are responsible to issue a valid tax invoice with government signed QR code and 64 digit unique IRN No. as may be applicable .In case of any invalid invoice due to which our GST credit is denied, the same will be recovered from you with applicable interest and penalties .We also reserves the right to reject your invoices that are invalid, in which case the payment terms will commence from the date of providing of valid invoice by you to us.

4. Payment of your valid Tax invoice shall be subject to the condition that you shall ensure that proper invoice, credit and debit note data is uploaded in the GST and GST liability is paid by you within statutory deadlines, to enable we claim GST credits of the taxes in timely manner. In case of any mismatch in the data uploaded by you on GST portal Vs the invoices submitted or GST paid to Govt. Vs Govt. charged to us, we reserves the right to recover the GST along with interest and penalties after providing reasonable opportunity to you to rectify the error, but not later than 31st October after close of each financial year. Also, we reserves the right to reject your invoices if they are not appropriately and timely uploaded on

Govt. Portal or tax is not paid in time.

PREPARED BY SKASHYAP	APPROVED BY Purchase Head	APPROVED BY Finance Head-API	APPROVED BY Operation Head API	APPROVED BY Finance	APPROVED BY MD
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Corp.Off: Godrej Eternia, E3H, 3rd Floor, Tower B, Chandigarh Ph:27011315 Fax: 27023256

**WOCK OLIVER**  
**Total Water Management****Corporate Office:**# 364, Sukhna Enclave, (Near Sector 5-  
Chandigarh), Kansal, Punjab

Phone: +91-172-2746321

Mobile: +91-9876199416, 9216088700

Telefax-2746321

Email- [wockoliver@gmail.com](mailto:wockoliver@gmail.com)Web site- [www.wockoliverglobal.com](http://www.wockoliverglobal.com)

Date: 26.02.2024

To  
Akums Lifesciences Limited (ALL-1)  
Derabassi, PunjabSubject: Handover Certificate of STP Plant capacity 50 KLD installed.

Dear Sir,

I am pleased to certify that the Sewage Treatment Plant (STP) with a capacity of 50 KLD, installed at Pure and Cure Healthcare Pvt. Ltd. (Akums Lifesciences Ltd.) in Village Sundran, PO Mubarakpur, Tehsil Derabassi, Punjab, has been successfully installed & commissioned and is currently under stabilization. This accomplishment is following Purchase Order No/JOB. No: 3500000560 / WO/2023-24/0050 dated 22/12/2023.

We are confident that the STP will effectively meet the wastewater treatment needs of the facility.

Thanks &amp; Regards,

Wock Oliver

For WOCK-OLIVER

Authorised

e-Way Bill No.:

Invoice No. **WO/23-24/014**

Ref. No.

Dated **5-Feb-24**

e-Invoice

**WOCK OLIVER**154, EPIP-1  
JHARMAJRI  
BADDI  
DISTT-SOLAN  
HP

GSTIN/UIN: 02AAAFW9416E1ZG

State Name : Himachal Pradesh, Code : 02

**Tax Invoice**IRN : **138d7c9a951d94f5c2a6b3b39958c6c07182d87706723cf8c-d08c0476fb5e876**Ack No. : **132417324695890**Ack Date : **5-Feb-24**Party : **AKUMS LIFESCIENCES LIMITED (ALL-1)**VILLAGE SUNDRAN, PO MUBARAKPUR,  
TEHSIL DERABASSI, DISTT SAS NAGAR

GSTIN/UIN : 03AACCP1419K1ZP

State Name : Punjab, Code : 03

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>Machinery and Apparatus for Filtering Or Purifying</b>	842121	<b>1 NOS</b>	15,00,000.00	NOS	<b>15,00,000.00</b>
	<b>IGST OUTPUT 18%</b>					<b>2,70,000.00</b>
	Total		<b>1 NOS</b>			<b>Rs. 17,70,000.00</b>

Amount Chargeable (in words)

E. &amp; O.E

**Indian Rupees Seventeen Lakh Seventy Thousand Only**

HSN/SAC	Taxable Value	Integrated Tax		Total
		Rate	Amount	Tax Amount
842121	15,00,000.00	18%	2,70,000.00	2,70,000.00
<b>Total</b>	<b>15,00,000.00</b>		<b>2,70,000.00</b>	<b>2,70,000.00</b>

Tax Amount (in words) : **Indian Rupees Two Lakh Seventy Thousand Only**Company's VAT TIN : **15111**Company's CST No. : **SOL-CST-15110**Company's PAN : **AAAFW9416E**

Company's Bank Details

Bank Name : **AXIS BANK**A/c No. : **918020002810506**Branch & IFS Code: **UTIB0000041**Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

**for WOCK OLIVER**

Authorised Signatory

This is a Computer Generated Invoice



WO Modular Package  
Treatment Plants  
**Low capital cost, low  
operating cost, easily  
installed, meets  
discharge consent  
standards  
consistently**

#### **Wock-Oliver**

# 364, Sukhna Enclave, (Near Sector  
5-Chandigarh), Kansal, Punjab  
Phone: +91-172-2746321  
Mobile: +91-9876199416  
Email- [wockoliver@gmail.com](mailto:wockoliver@gmail.com)  
Web site- [www.wockoliverglobal.com](http://www.wockoliverglobal.com)



Ref. No. WO/STP/23-24/150\_Rev-III

## **ANNEXURE 17**

**To**  
**M/s Akums Drugs & Pharmaceuticals Ltd, Derabassi.**  
**Kind Attn. - Mr. Bharat Singh Bisht**

**SUBJECT : Technical offer for Sewage treatment plant of 50 KLD capacity.**

Dear Sir,

We take an opportunity to introduce ourselves as a highly qualified and experienced group of engineers engaged in the manufacturing of water and wastewater treatment plants.

Our vast range of products includes, Effluent Treatment Plant (ETP), Sewage Treatment Plant (STP), and Reverse Osmosis (R.O.) etc.

**Wock-Oliver** is globally one of the leading brands, with local manufacturing facilities. The company is managed by Australian Team based in India to provide global technology at Indian rates.

Our products are warranted and we have made elaborate arrangement for impeccable service-after-sales. We have successfully commissioned our systems apart from India in Indonesia, Malaysia, USA, Panama, Nepal etc.

We enclose herewith, the following documents to provide you insight to our organization, to enable you to take appropriate action, in this regard at your end:

#### **1. OUR TECHNO COMMERCIAL OFFER.**

We keenly look forward to your favorable response and assure you of our quality services at all levels.

**Thanking you.**

**Yours Sincerely,**

**For Wock Oliver**  
**Dr. Shellay Virk**  
**Managing Director**  
**+91-9876199416**

**DATE: 20.12.2023**

**SEWAGE TREATMENT PROPOSAL**  
**TYPICAL TURBO BIO REACTOR™ SYSTEM FROM**  
**WOCK OLIVER**



**WOCK-OLIVER**  
# 364, Sukhna Enclave  
Near Sector 5-Chandigarh, Kansal, Punjab  
Phone: +91172- 2746321  
Mobile:-09216088100, 09216088200  
Email- [wockoliver@gmail.com](mailto:wockoliver@gmail.com)  
Web site- [www.wockoliverglobal.com](http://www.wockoliverglobal.com)



WO -- your partner in providing today's solution for tomorrow's environment

**WO - TURBO BIO REACTOR™ SYSTEM****INDEX**

- 1 PROJECT INFORMATION**  
Schedule attached - ANNEXURE - I
- 2 DESIGN PARAMETERS**  
Schedule attached - ANNEXURE -II
- 3 PROCESS DESCRIPTION**  
Schedule Attached - ANNEXURE -III
- 4 TURBO BIO REACTOR™ AND COMPONENTS**  
Schedule Attached - ANNEXURE -IV
- 5 SCHEDULE OF SUPPLIES**  
Schedule Attached - ANNEXURE -V
- 6 OFFER**  
Schedule Attached - ANNEXURE -VI
- 7 MORE INFORMATION ON TECHNOLOGY AND PLANT**  
7.1 Warranty

**ANNEXURE – I****PROJECT INFORMATION****1.0 PROJECT INFORMATION**

1.1	Project	:	Sewage treatment plant/TBR™
1.2	Ref no.	:	WO/STP/23-24/150_Rev-III
1.3	Total flow rate	:	50 m <sup>3</sup> per day
1.4	Operating hours	:	Continuous
1.5	Design flow rate	:	2.5 m <sup>3</sup> per hour

**2.0 WO - TURBO BIO REACTOR™ SYSTEM**

2.1	Model	:	12 TBR
2.2	Rated Flow Capacity	:	2.5 m <sup>3</sup> per hour.

**3.0 KEY FEATURES**

- 3.1 Minimal Manpower required.
- 3.2 Minimal civil work required.
- 3.3 Minimal operational cost.
- 3.4 Minimal solid waste generation.
- 3.5 Easy to install and easy to operate with automatic control
- 3.6 No odor formation
- 3.7 Wock Oliver's VOK bio media has special geometric pattern to provide maximum surface area in a given volume.
- 3.8 The micro organisms grow on a carrier "VOK BIOMEDIA" that remains in suspension within the reactor

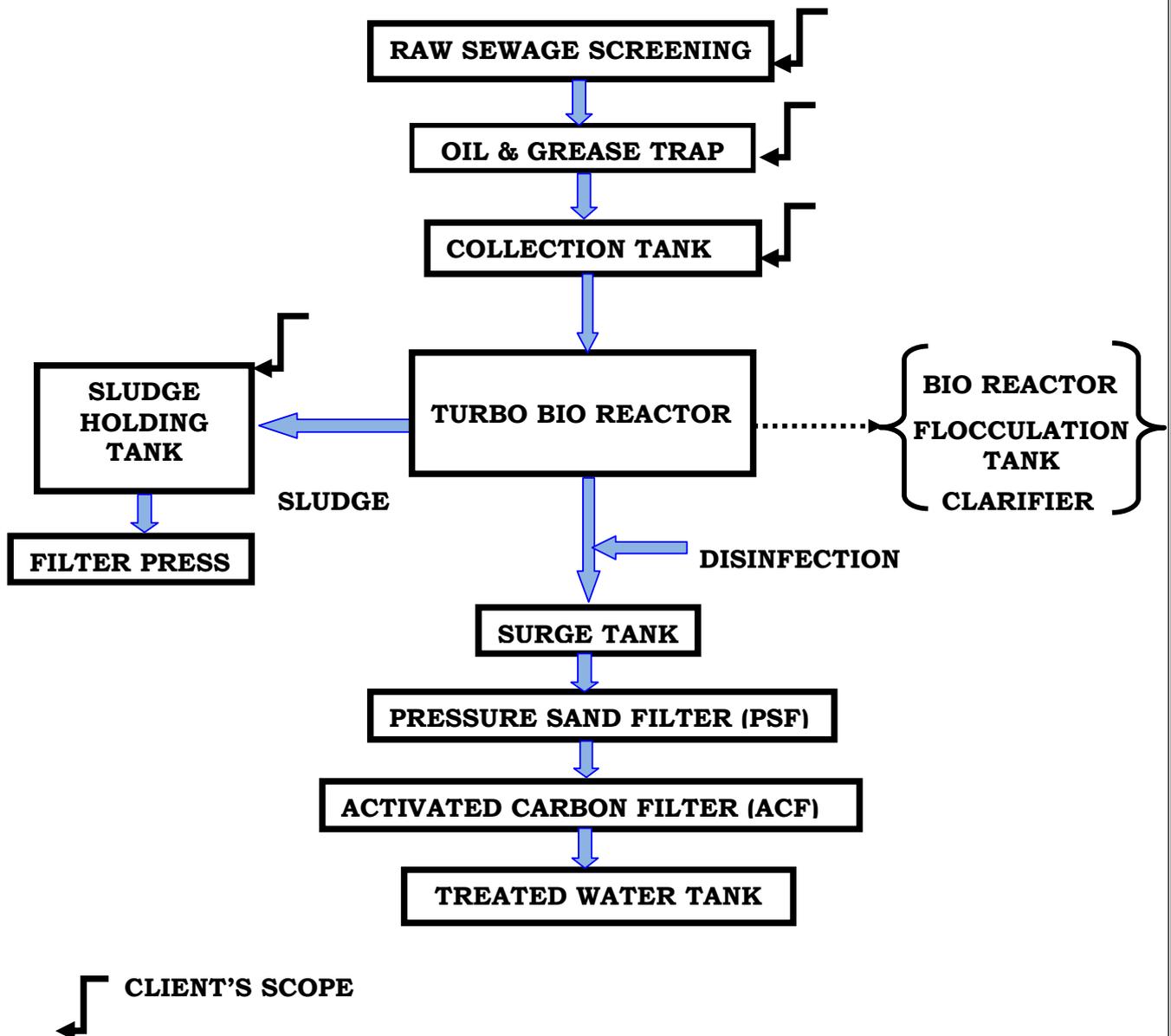
**ANNEXURE – II****DESIGN PARAMETERS****DESIGN INLET AND OUTLET CHARACTERISTICS FOR TBR™****Flow rate of wastewater : 50 m<sup>3</sup>/day (Maximum)**

<b>Parameters</b>	<b>Inlet</b>	<b>Outlet</b>
Temperature	Ambient	Ambient
pH	6.0- 8.5	6.5-9.0
TSS	300-400 ppm	<10 ppm
BOD	200-350 ppm	<10 ppm
COD	600-800 ppm	<50 ppm
O & G	30 ppm	<10 ppm

## ANNEXURE – III

**PROCESS DESCRIPTION****PROPOSED WASTEWATER TREATMENT SCHEME**

Following treatment scheme is employed for production of quality water for irrigation discharge or recycling.



### **BRIEF PROCESS DESCRIPTION OF TBR™**

**BAR SCREEN:** The influent passes through an in-line screen for removal of coarse suspended solids. These screens would be manual.

**OIL AND GREASE TRAP:** Complete oil and grease trap with siphon arrangement to arrest all oil contents in the trap will be provided. This trap will have specific RCC partition with underflow arrangement to trap oil contents in each chamber. In last chamber there will be a siphon arrangement as outlet for sewage. The tarp oil contents can be cleaned manually. There can be a provision of oil skimmer application on higher volume of oil contents.

**COLLECTION TANK:** The wastewater is collected in a collection tank to meet the peak hour's requirement and to get a homogenous mixture. Collection tank helps in sedimentation of grit in the absence of grit chamber.

### **TURBO BIO REACTOR™ - PACKAGED SEWAGE TREATMENT PLANT**

The influent from the equalization tank(s) is pumped to our packaged system.

- **AERATION REACTORS:** In aerobic chambers, thousands of VOK-bio media is fed, upon which the bio mass grow. The attached growth ensures that water is treated to the highest possible biological standards that are generally not possible with alternative systems such as ASP, SBR, MBR, FMR or FAB.
- **FLOCCULATION:** Water is then fed to flocculation chamber (inbuilt in TBR™) which is dosed with alum on a continuous basis at a proportional flow rate (sized to the capacity of the plant) for solids removal by sedimentation in the clarifier.  
As per our experience generally these chemicals are required during initial phase and once a good quality bio growth is achieved this dosing can be reduced or eliminated in some cases.
- **CLARIFIER:** The wastewater from bioreactors will be pumped to a secondary clarifier (inbuilt in TBR™) so as to settle out the solids. A chemical dosing system will be provided before clarifier to aid in solid settling. The supernatant from the clarifier will be fed to surge tank whereas the sludge will be sent to sludge drying bed. A part of sludge is re-circulated as MLSS to aeration tank.

**CHLORINATION CUM DISINFECTION:** Clarified water is fed to the chlorine contact tank or surge tank. A chlorination system will dose chlorine on a continuous basis. This tank will also act as housing tank for filter feed pumps.

**PRESSURE SAND FILTER (PSF):** The disinfected water will then be passed through filter(s) to reduce suspended load and turbidity, BOD, colours, odour and fine particles. It finally polishes the treated water and also reduces the residual chlorine.

**ACTIVATED CARBON FILTER (ACF):** The disinfected water will then be passed through filter(s) to reduce suspended load and turbidity, BOD, colours, odour and fine particles. It finally polishes the treated water and also reduces the residual chlorine.

The wastewater so treated can be utilized for gardening or for flushing and recycling.

The backwash from the ACF units will be fed back into the collection tank.

**SLUDGE DISPOSAL:** A proportion of sludge from the clarifier and bioreactor is pumped via the hydro cyclone into the sludge holding tanks. Supernatant from the sludge holding tanks is decanted and returned to collection tank for re-processing. A part of sludge is periodically re-circulated as MLSS to bioreactors.

**FILTER PRESS:** A filter press is a piece of equipment used in liquid/solid separation. Specifically, the filter press separates the liquids and solids using pressure filtration, wherein slurry is pumped into the filter press and is dewatered under pressure. Basically, each filter press is designed based on the volume and type of slurry that needs to be dewatered.

The working principle of filter presses is that slurry is pumped into the machine such that solids are distributed evenly during the fill cycle. Solids build up on the filter cloth, forming the filter cake; the filtrate exits the filter plates through the corner ports into the manifold, yielding clean filtered water.

**ELECTRICAL CONTROLS:** TBR™ will have a complete centralized control panel mounted on the same skid of TBR™. It will have both automatic and manual operation mode. The control system shall include circuit breakers, motor, starters and timers all housed in a weatherproof cubicle type panel board.

**ANNEXURE – IV****TURBO BIO REACTOR™ AND COMPONENTS**

The Wock Oliver's **Turbo Bio Reactor™ system** is based on biodegradation and sedimentation technology, which is unique due to its compactness and performance in respect of volumetric efficiency. This technology is combined in a prefabricated; skid mounted and standardized tank system of variable length also suitable for overseas transportation.

Standard systems are designed for indoor location in closed rooms with draft ventilation. Smaller systems may be placed outdoor under shelter with natural ventilation. Since the systems are excessively aerated, the smell caused by anaerobic rotting is negligible.

**Your Package Plant Requirements**

We understand your requirements related to above project that you like to find a solution that can:

- Processes 50 cum per day of wastewater.
- Water to be re-used for toilet flush and irrigation.

We offer complete packaged plant that will satisfy your specific needs.

**1 x WO Turbo Bio Reactor™ System Model 12 TBR**

Model: 12 TBR is customized in a three (3) chamber ballast tank. Internal sludge handling is included in the system i.e. all sludge is constantly recycled for optimum sludge digestion. Sludge is aerobically processed in sludge reduction tank.

**Turbo Bio Reactor™ System**

The Turbo Bio-Reactor™ biological process involves the use of VOK media that provides surface area for microbial growth and has high BOD load treatment capacity. This system thus has advantage of both the activated sludge process and conventional fixed film systems. The operating costs of our TBR™ system are considered to be in order of 50% lower than the traditional bacteria bed and associated structures used for treatment at small works.

### **Installation & Commissioning**

WO can complete the installation and commissioning of your plant together with the plant process if you require this optional service. This work will include connecting the three-phase electricity supply to our nearby plant control box, connecting to pipe work from the clients balance tank to our treatment plant and connecting the pipe work from our plant to the sewerage system nearby.



*This system is “ready to go” and easy to understand and operate.*

The associated costs for this work have been excluded in our Budget Price/Quotation but are included as an optional extra cost, if you wish to install.

The complete packaged plant will have following main components:

Up Front Control Panel, Three Chamber Ballast Tank, (Includes Sludge System) System Feed Pump, Sludge Recycling Pump, Cyclone Sludge Separator, Blower, Moving Bed Reactor and Settling Tank, VOK Media, Air Distribution System, High-Low Level switch, Piping and Valves. Delivered as one package plant. Valves and pipes are pre-assembled with central up-front location of all Controls. Automatic Operation once in commission.

The present treatment plant is suitable for above and below ground installation. Installing the units above ground will have a major cost saving with regard to the civil work required. Above ground installations require only a concrete base while below ground will need excavations, a concrete base and selected backfilling materials.

**ANNEXURE - V****SCHEDULE OF SUPPLY****TURBO BIO-REACTOR™ SYSTEM – MODEL 12 TBR**

Our scope shall include; design, engineering, procurement and supply for Sewage Treatment Plant of capacity 50 KL/Day, as per system description and comprising of various units with specifications mentioned hereunder. We shall provide layout/working drawings. Civil work is excluded from our scope.

**WOCK-OLIVER's SCOPE OF SUPPLY**

<b>1.0</b>	<b>WO - TURBO BIO REACTOR SYSTEM (Details in Appendix -I)</b>		
<b>2.0</b>	<b>BAR SCREEN</b>		
	MOC		MSEP
	Quantity	Nos.	1
	Make		Wock Oliver
<b>3.0</b>	<b>SEWAGE TRANSFER PUMP</b>		
	Capacity	KL/hr	2.5
	Head	m	10
	Type		Centrifugal
	Make		Kirloskar/WO/Equivalent
	Quantity	Nos.	2(1W+1S)
<b>4.0</b>	<b>SLUDGE PUMP</b>		
	Capacity	KL/hr	2.5
	Head	m	10
	Type		Centrifugal
	Make		Kirloskar/WO/Equivalent
	Quantity	Nos.	1
<b>5.0</b>	<b>AIR BLOWER WITH MOTOR</b>		
	Type		Twin lobe
	Capacity	m <sup>3</sup> /hr	105
	Motor make		Bharat Bhijli
	Make –Blowers		Wock Oliver
	Quantity	Nos.	2(1W+1S)
<b>6.0</b>	<b>AIR PURGING GRID</b>		
	Type	Non –clog, segmented for easy maintenance	
	Tested Pressure	Kg/cm <sup>2</sup>	2.5
	MOC		PVC
	Application		STP Aeration
	Quantity	Set	1
<b>7.0</b>	<b>CHEMICAL DOSING SYSTEM</b>		
	Capacity	ltrs/hrs	0 - 6
	MOC		PP

	Make		edose/UKL/Equivalent
	Dosing Tank		50 ltrs HDPE/2 nos
	Quantity	Nos.	2
<b>8.0</b>	<b>DISINFECTION SYSTEM</b>		
	Type		On line
	Chlorine Dosing Pumps		Metering Type
	Make		edose/UKL/Equivalent
	Capacity	lph	0 - 6
	Dosing Tank		50 Ltrs. HDPE/1 Nos
	Quantity	Nos.	1
<b>9.0</b>	<b>FILTER FEED PUMP</b>		
	Capacity	Kl/hr	2.5
	Head	m	20
	Type		Centrifugal
	Make		Kirloskar/KSB/Equivalent
	Quantity	Nos.	2(1W+1S)
<b>10.0</b>	<b>PRESSURE SAND FILTRATION (PSF)</b>		
	Capacity	KL/hr	2.5
	Vessel diameter	mm	400
	Height of vessel	mm	1625
	MOC		FRP
	Tested Pressure	kg/cm <sup>2</sup>	3.5
	Accessories	The unit will be complete with frontal piping & valves and first lot of media	
	Make		Wock Oliver
	Quantity	Nos.	1
<b>11.0</b>	<b>ACTIVATED CARBON FILTRATION (ACF)</b>		
	Capacity	KL/hr	2.5
	Vessel diameter	mm	400
	Height of vessel	mm	1625
	MOC		FRP
	Tested Pressure	kg/cm <sup>2</sup>	3.5
	Accessories	The unit will be complete with frontal piping & valves and first lot of media	
	Make		Wock Oliver
	Quantity	Nos.	1
<b>12.0</b>	<b>ELECTRICAL COMPONENTS</b>		
<b>12.1</b>	<b>CONTROL PANEL/CENTRE (MCC)</b>		
	Type		TBR™ mounted Vermin proof
	Make		Wock-Oliver
	Internal Electrical components		Schenider
	WLCD		Minilec

<b>12.2</b>	<b>CABLING</b>		Within our battery limit
<b>12.3</b>	<b>EARTHING</b>		Not in our battery limit (client's scope)
<b>13.0</b>	<b>INSTRUMENTATION COMPONENTS</b>		
<b>13.1</b>	<b>All piping and valves</b> Piping Valves		PVC/UPVC/MS/CI
<b>14.0</b>	<b>SURGE TANK</b>		
	No. of units	No.	1
	MOC		HDPE
	Capacity	KL	2
<b>15.0</b>	<b>TREATED WATER TANK</b>		
	No. of units	No.	1
	MOC		HDPE
	Capacity	KL	10
<b>16.0</b>	<b>COLLECTION TANK</b>		
	No. of units	No.	1
	MOC		MSEP
	Capacity	KL	20
<b>17.0</b>	<b>SLUDGE HOLDING TANK</b>		
	No. of units	No.	1
	MOC		HDPE
	Capacity	KL	2
<b>18.0</b>	<b>SUMP PUMP</b>		
	Capacity	KL/hr	2.5
	Head	m	10
	Type		Centrifugal
	Make		Kirloskar/WO/Equivalent
	Quantity	Nos.	1

**Note: Tanks sizes may have variation of 5-8 % in the final design.**

**Appendix -I****Technical specifications:**

1	MOC	MSEP coated
2.	EP Coating	Complete
3.	Model	12 TBR
4.	Three Chamber Ballast Tank	EP Coated
5.	Bioreactor-I	Complete/filled with bio medium
6.	Bioreactor-II	Complete/filled with bio medium
7.	VOK Bio Media	one lot – Proprietary
8.	Settling Tank/Tube settler	MSEP coated/ 1 No
9.	Flocculation Chamber	MSEP coated/ 1 No
10.	High-Low Level switch (WLCD) for automation	Minilec /1 SET
11.	Submerged Piping and Valves	Aster/One lot
12.	Tube Deck media	Tube media –One lot.
13.	Bio catalyst	Proprietary/one lot
14.	Over weir	MSEP-inbuilt with LCP
15.	Hydrocyclone	Inbuilt

**ANNEXURE VI****SCHEDULE OF INCLUSIONS**

1. Installation drawing if required by the client.
2. Sectional, G.A and P&I drawings.
3. Preliminary pipe drawing including connection to customer requirements.
4. Ready-made foundation block.
5. All internal piping, instruments, valves.
6. Loading, unloading, shifting & freight of skid to location.

**SCHEDULE OF EXCLUSION**

1. Site execution support.
2. Intake line & Outlet line to uses points.
3. Power connection to skid.
4. Traveling, Boarding and lodging for our site Engineer.

**The work will be started within seven days from the date of confirmation of order.**

**PRICE:**

Cost for Turnkey project Sewage Treatment plant of 50 KLD Capacity :

**Rs. 21, 90,000/-**

Supervision for erection and commissioning charges extra: **65,000/-**

**Optional:**

In case of increased flow rate of 60 KLD , the bio media will have to be increased accordingly for which there will be an additional cost of Rs. 40,000/- and the same plant will be able to handle upto capacity of 60 KLD.

**DELIVERY** : 8 - 10 weeks

**OFFER VAILDITY:** 30 Days

**PAYMENT TERMS:**

Advance 35% along with PO

60% on inspection of equipments at our site but prior to dispatch  
5% after three month from delivery or after successful erection  
and commissioning, whichever is earlier.

Transportation of material extra as actual

TAXES/GST extra - as applicable

**NOTE – PO and payments to be released in favor of “Wock Oliver”**

**WARRANTY**

Wock-Oliver warrants the Purchaser that each system, as delivered to Purchaser, shall be free from defective material or workmanship for a period of eighteen (18) months from date of delivery or one (1) year from date of installation, whichever comes first. All vessels and parts thereof claimed to be defective by Purchaser must be returned at the expense of Purchaser to an authorized WO, service depot for inspection prior to the allowance of any credit or replacement. This warranty does not apply to damage resulting from accident, neglect, corrosion and misuse.

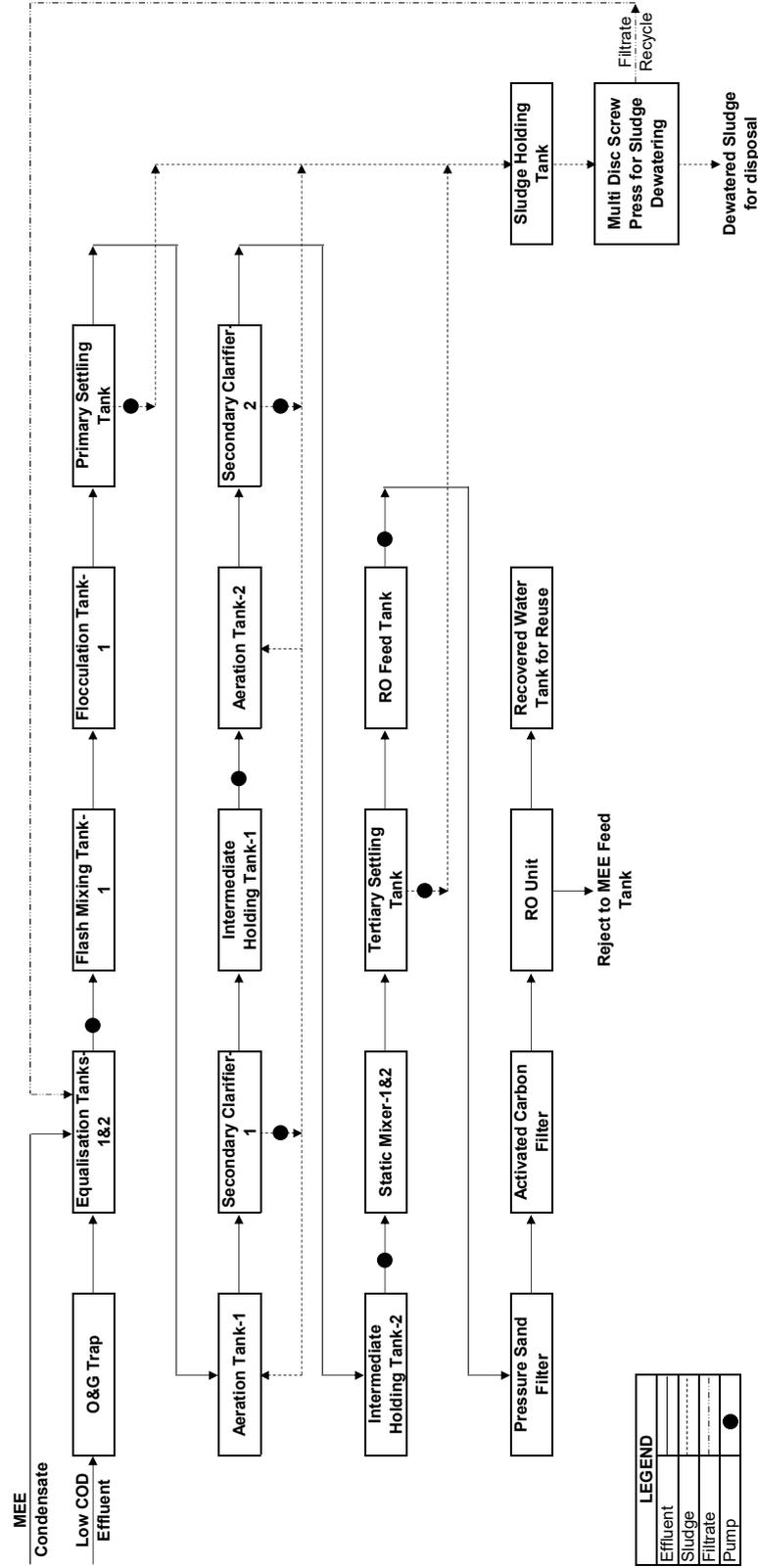
The foregoing warranty is the only warranty extended by WO, and is in lieu of other warranties, express or implied.

**For Wock Oliver  
Dr. Shellay Virk  
MD-Wock Oliver**



**WO -- your partner in providing today's solution for tomorrow's environment**

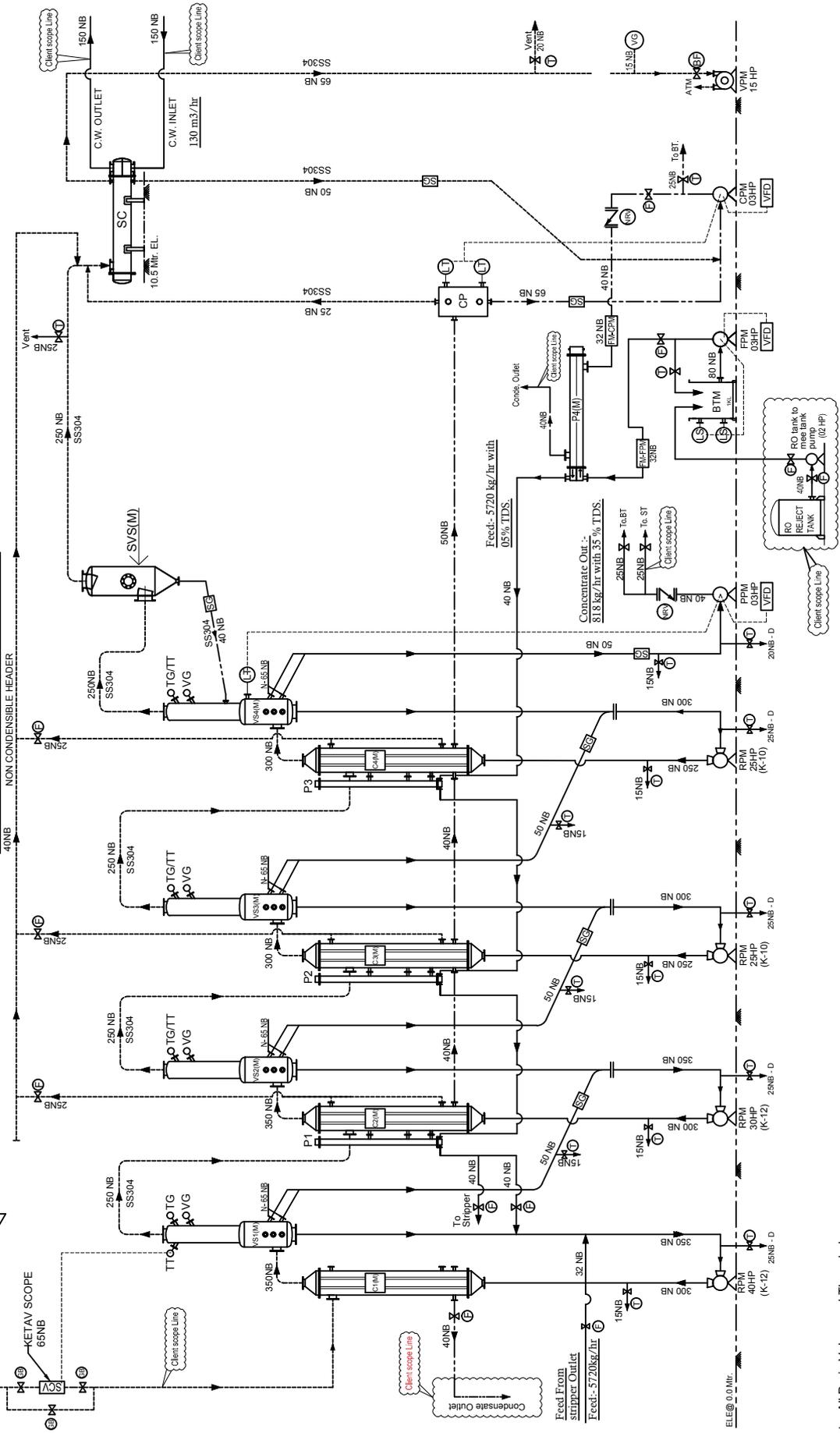
AKUMS LIFESCIENCES LTD. - DERABASSI  
EFFLEUNT TREATMENT PLANT - PROCESS FLOW DIAGRAM



LEGEND	
Effluent	—————
Sludge	—————●—————
Filtrate	—————○—————
Pump	●

Water Evaporation Capacity- 4902 kg/hr

# ANNEXURE 19



Sr.No	Particulars	M.O.C.	Qty	Sr.No	Particulars	M.O.C.	Qty
1.	Process pipe & Fitting	SS316	1 Lot.	4.	Vacuum pipe & Fitting	SS304	1 Lot.
2.	Vapor pipe & Fitting	SS304	1 Lot.	5.	Seal water pipe & Fitting	CS	1 Lot.
3.	Cond. Pipe & Fitting	SS304	1 Lot.	6.	Cooling water pipe		

PART DESCRIPTION :-		CLIENT	SYSTEM	SCALE	DWG.NO
==>C-(M)1,2,3,4 :- Calandria MEE	==>YS-(M)1,2,3,4 :- Vapor Separator MEE	AKUMS LIFESCIENCES LTD. - 130 KLD	P&ID For Four Effect Forced Circulation Evaporator Plant.	NTS	B
==>SCM :- Surface Condenser MEE	==>BTM :- Balance Tank MEE			A4	
==>CPM :- Catch Pot MEE	==>SVSM :- Small vapor separator MEE			00	
==>D :- Drain	==>LT :- Level Transmitter				
==>FM-FPM :- Flow meter Feed Pump MEE	==>FM-CPM :- Flow meter Condensate Pump MEE				
==>TG :- Temperature Gauge	==>VVG :- Vacuum Gauge				
==>TT :- Temperature Transmitter	==>SCV :- Steam Control Valve				
==>NRV :- Non Return Valve	==>NRFV :- Non Return Flange Valve				
==>RPM :- Re Circulation Pump MEE	==>FFPM :- Feed pump MEE				
==>CPM :- Condensate Pump MEE	==>PPM :- Product Pump MEE				
==>VPM :- Vacuum Pump MEE	==>BTV :- Butter fly Valve				
==>M :- Multi effect forced circulation plant	==>T :- Thread Valve				
==>LEGEND :-	==>Vapor line				
	==>Feed&Process				
	==>Condensate line				
	==>Steam line				
	==>Cooling tower line				
	==>Inter locking line				

Note:-All Drain Valve used Threaded

DRAWN	CHKD.	APRV.	REV.NO.	SHEET	SCALE	DWG.NO
Dhaval	KSP	-	00	A4	NTS	B

KETAV CONSULTANT, Ahmedabad  
E-mail : ketavconsultant@rediffmail.com  
production@ketavconsultant.in

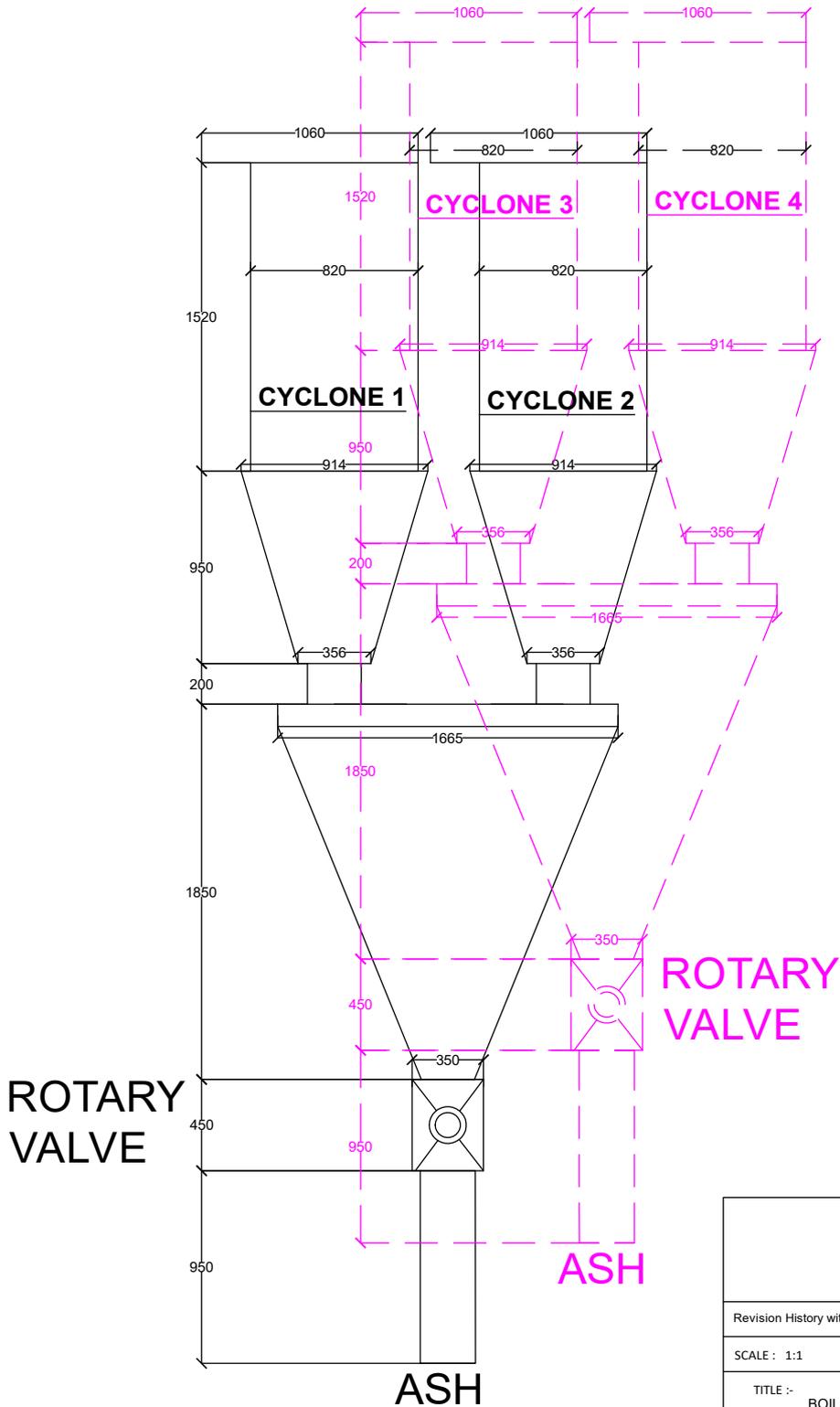
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AKUMS LIFESCIENCES LTD. - 130 KLD

P&ID For Four Effect Forced Circulation Evaporator Plant.

09.10.2021

**4 CYCLONE**



		SIGN.	DATE
	Prepared by		
	Reviewed by		
Revision History with Reference Document No.	Reviewed by		
SCALE : 1:1	Approved by		
TITLE :- BOILER 6 TPH (CYCLONE)		DRG.NO.	
 <b>AKUMS LIFESCIENCES LTD.</b> Village Sundran, P.O Mubarakpur, Derabassi Pb.			



# 332 ANNEXURE 22

CIN : U24232DL2005PTC2663

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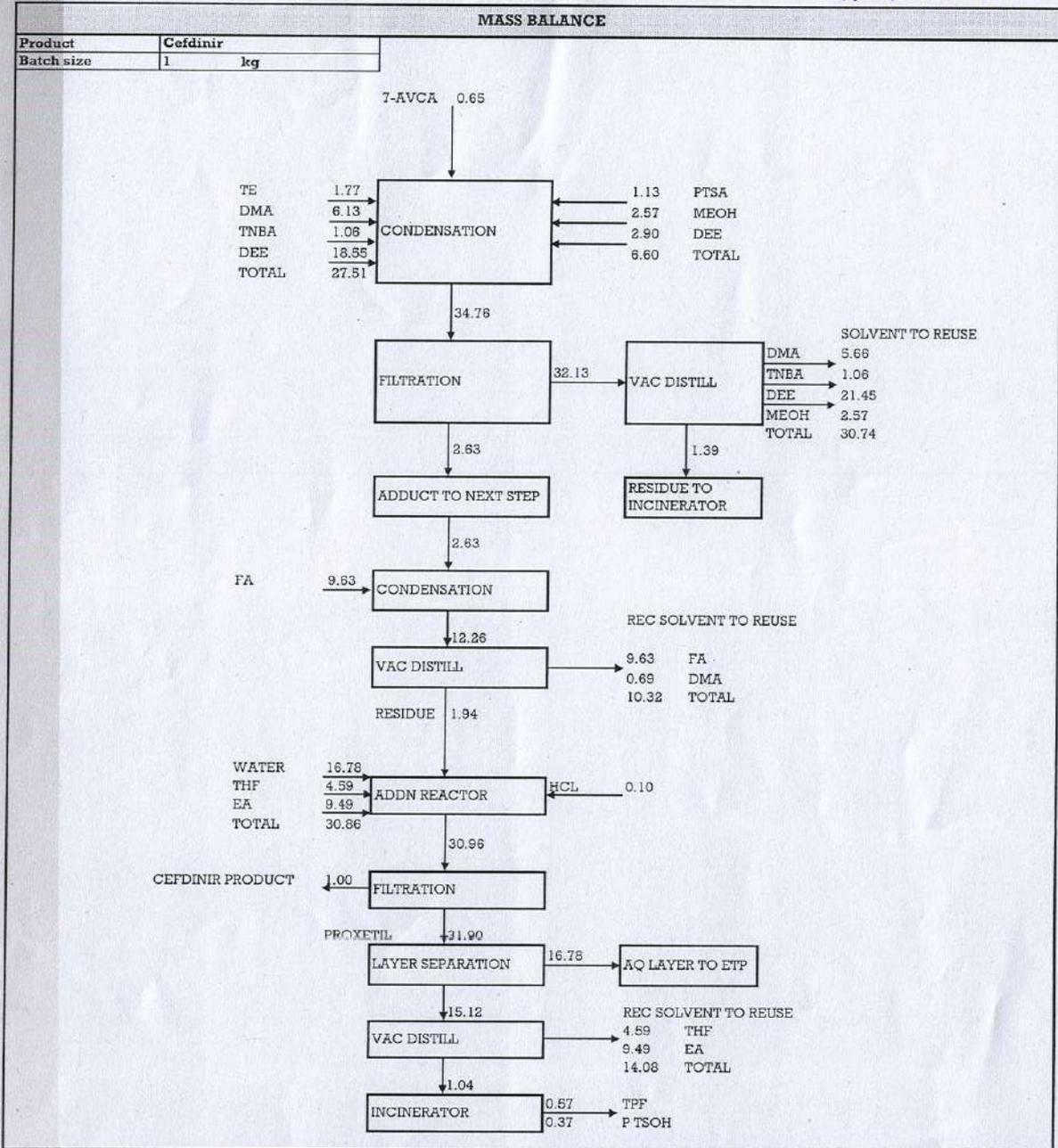


(A Subsidiary of Akums Drugs & Pharmaceuticals Ltd.)

## Pure and Cure Healthcare Pvt. Ltd. (Akums' Lifesciences Division)

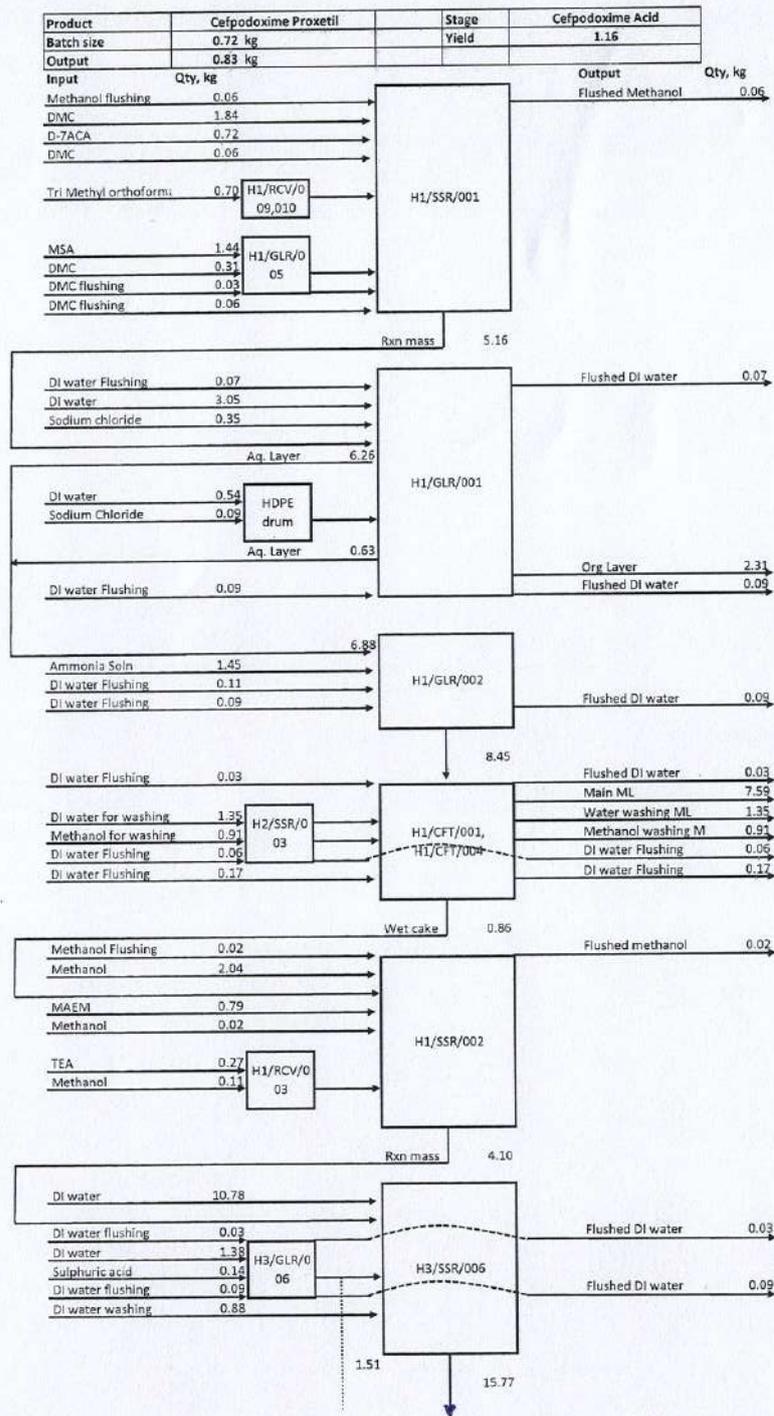
Tel: +91-1334-234327, 28 & 29, Email: api@akums.in, Web: www.akums.in

Point No : 05

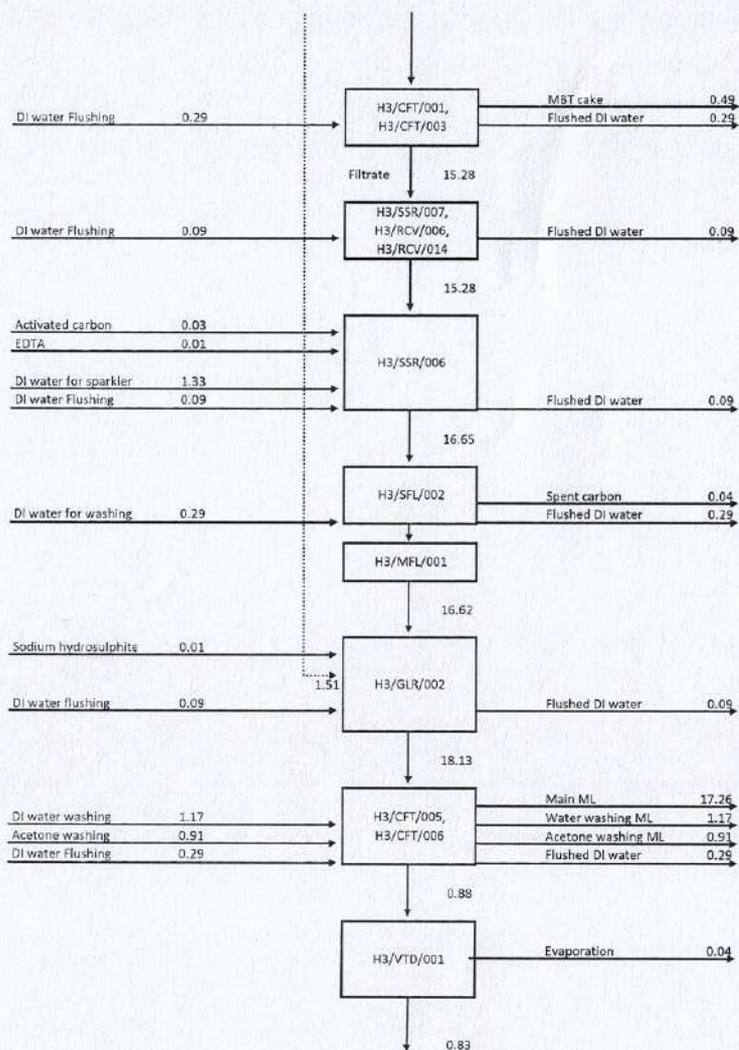


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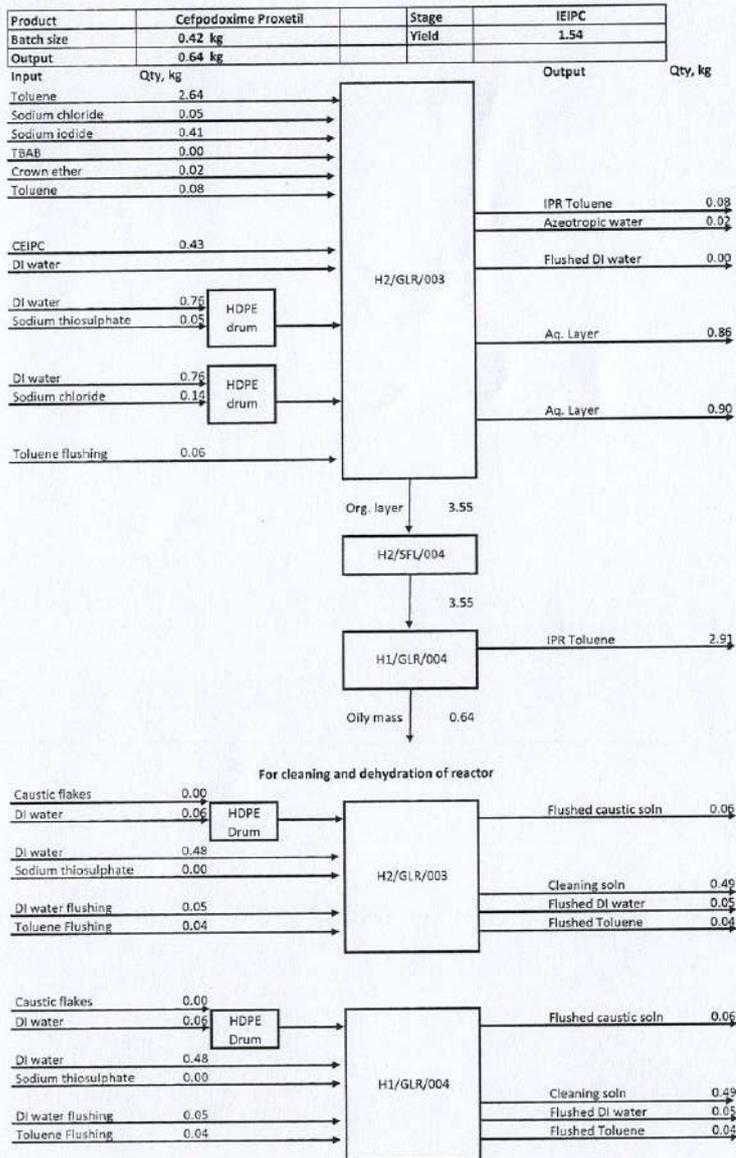
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Auth. Signatory



  
 Mahesh R Shukla  
 Auth. Signatory

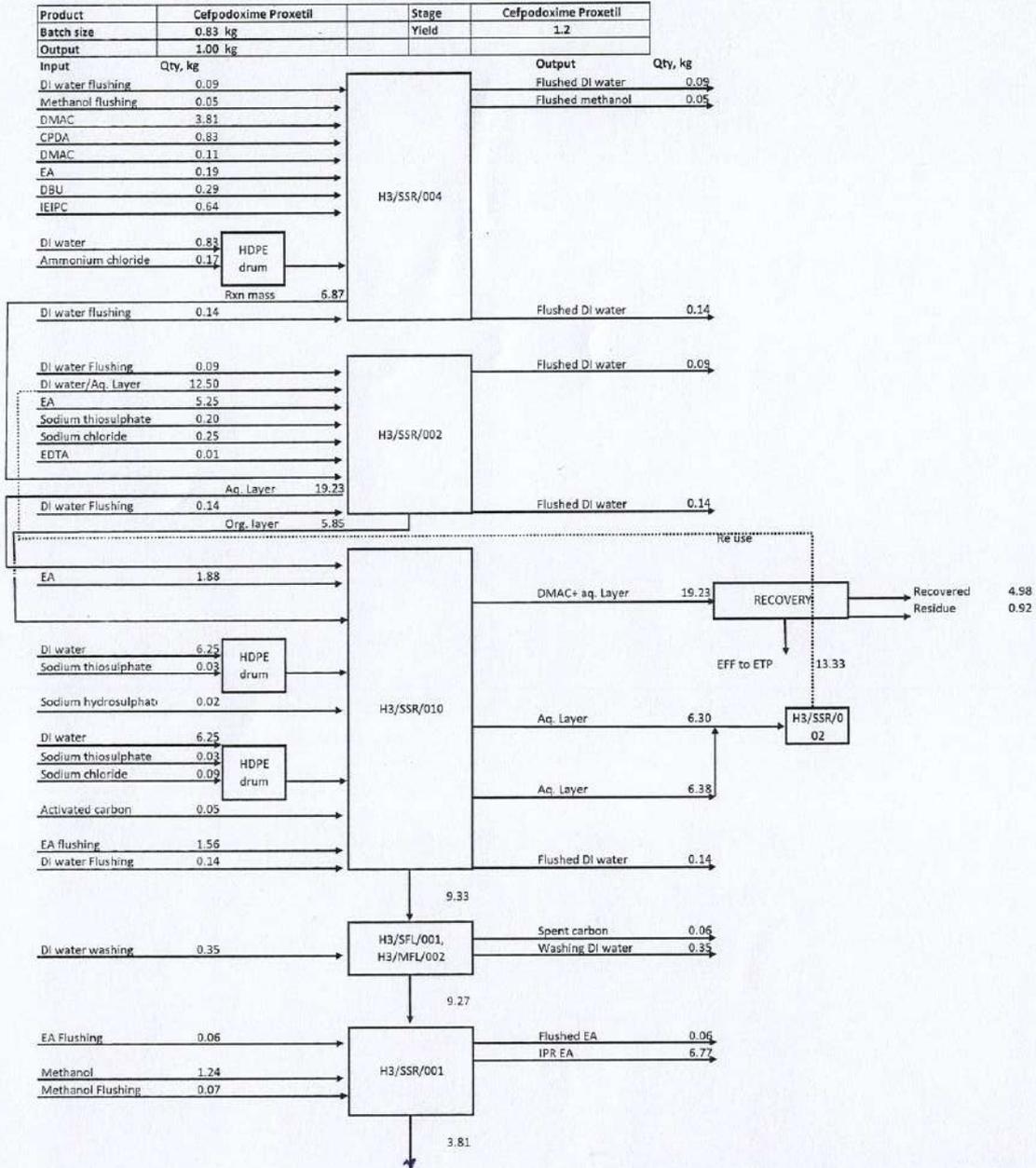


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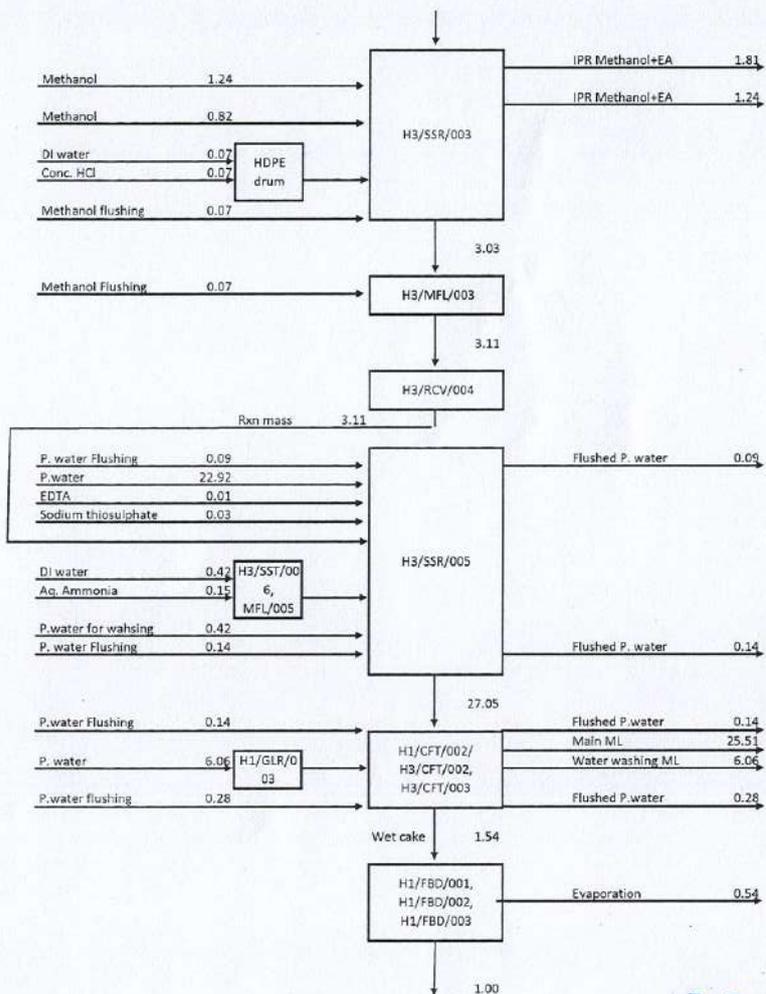
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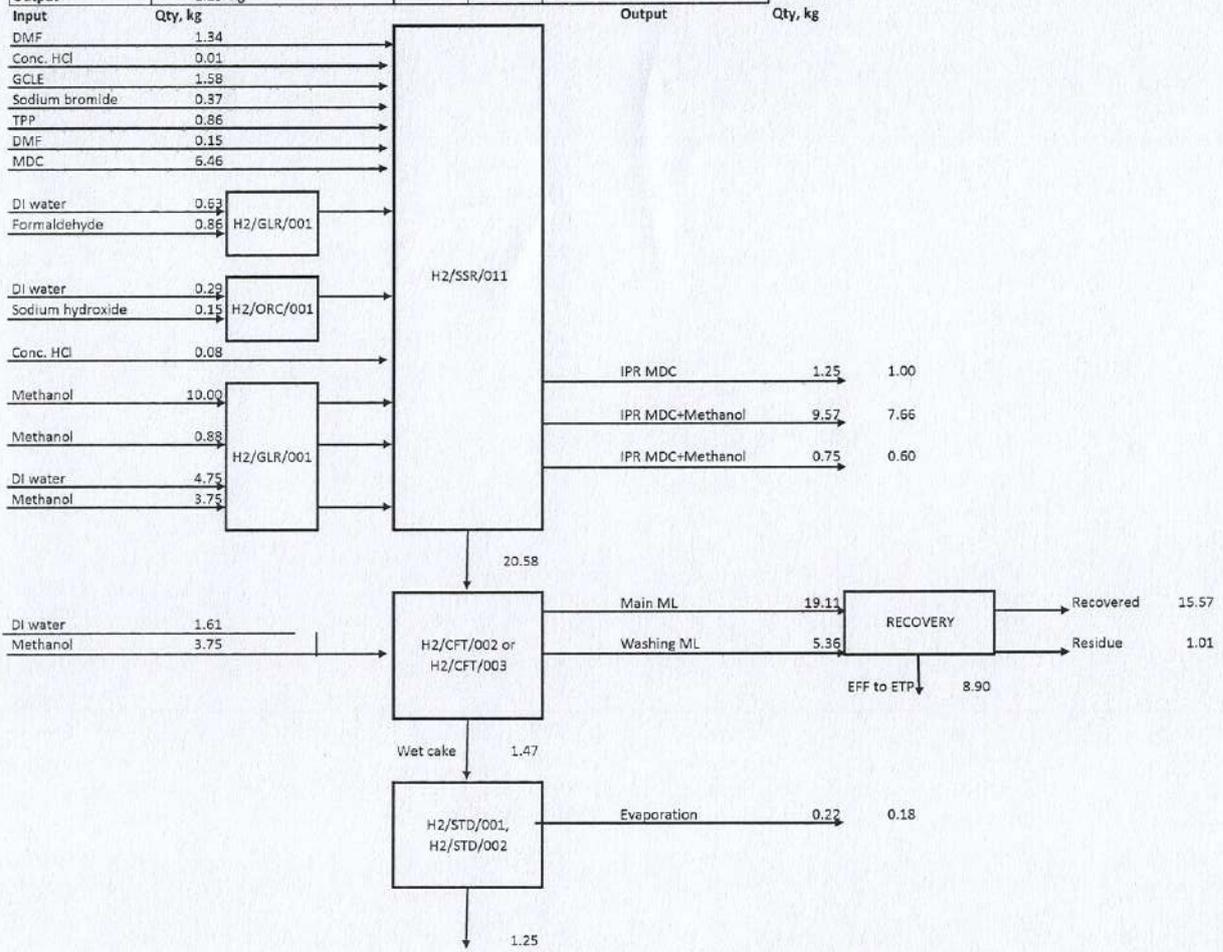
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For Pure and Cure Healthcare Private Limited

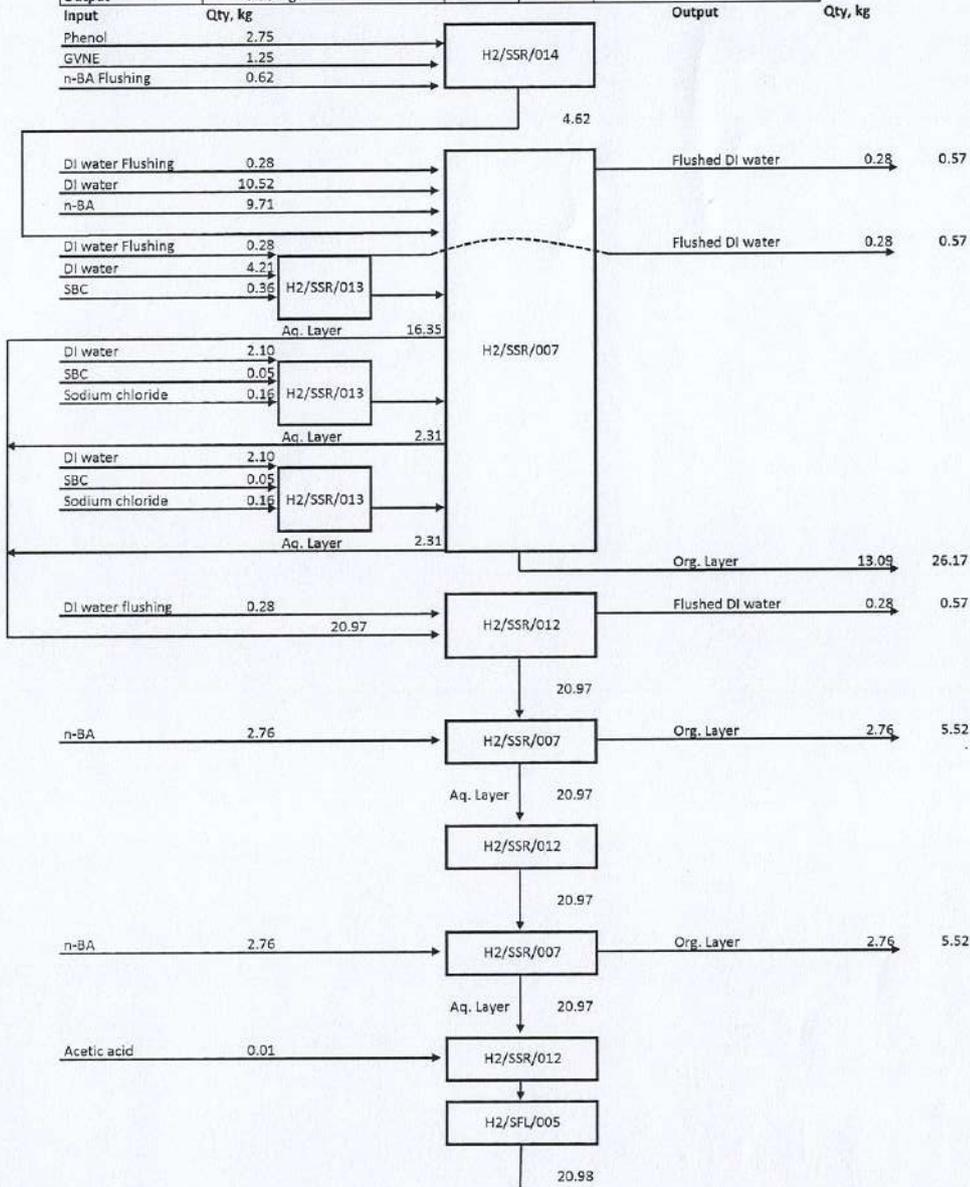
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Product	Cefixime Trihydrate	Stage	GVNE
Batch size	1.58 kg	Yield	0.79
Output	1.25 kg		



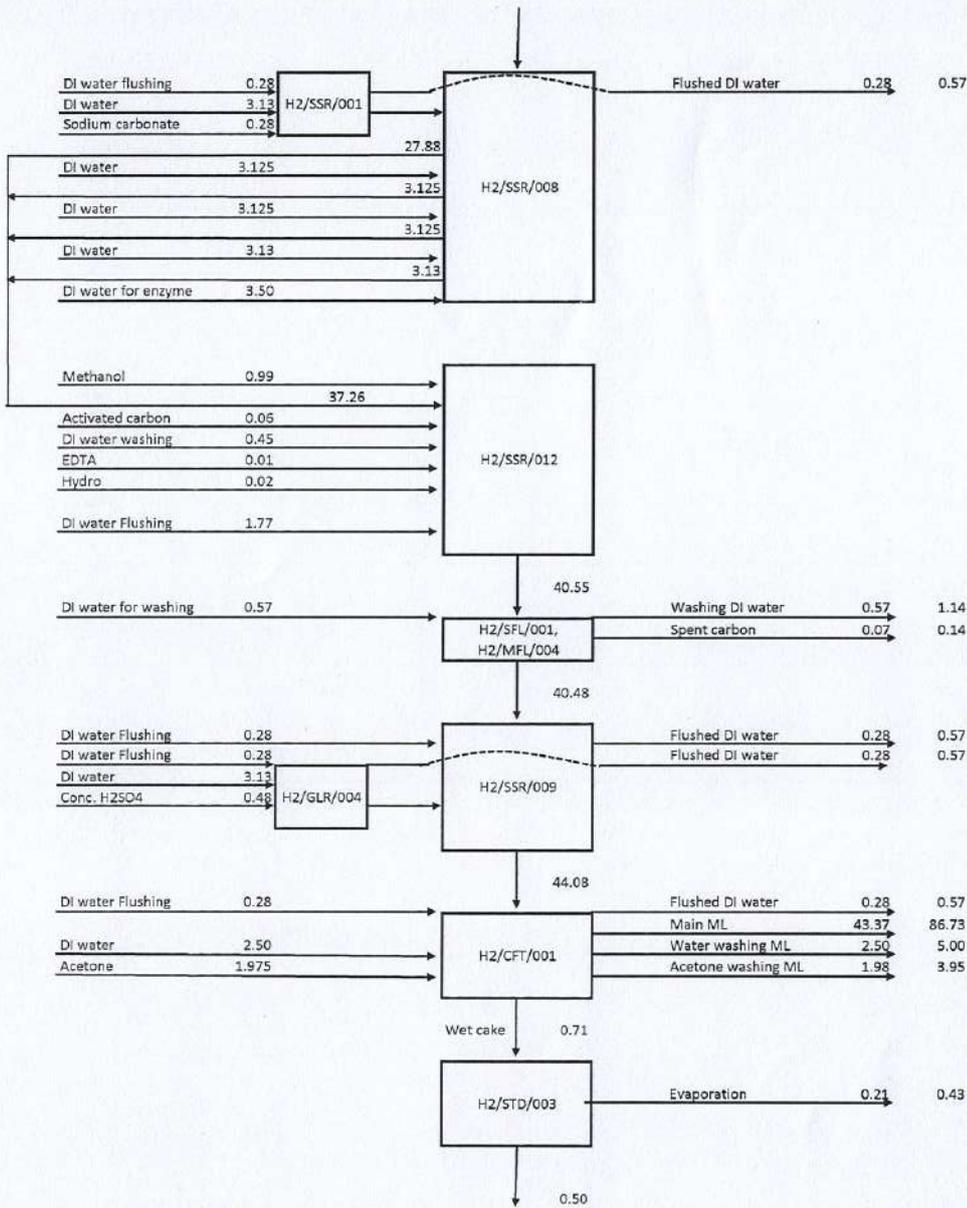
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 Mahesh R Shetkar  
 Auth/Signatory

Product	Cefixime Trihydrate	Stage	7-AVCA
Batch size	1.25 kg	Yield	0.40
Output	0.50 kg		



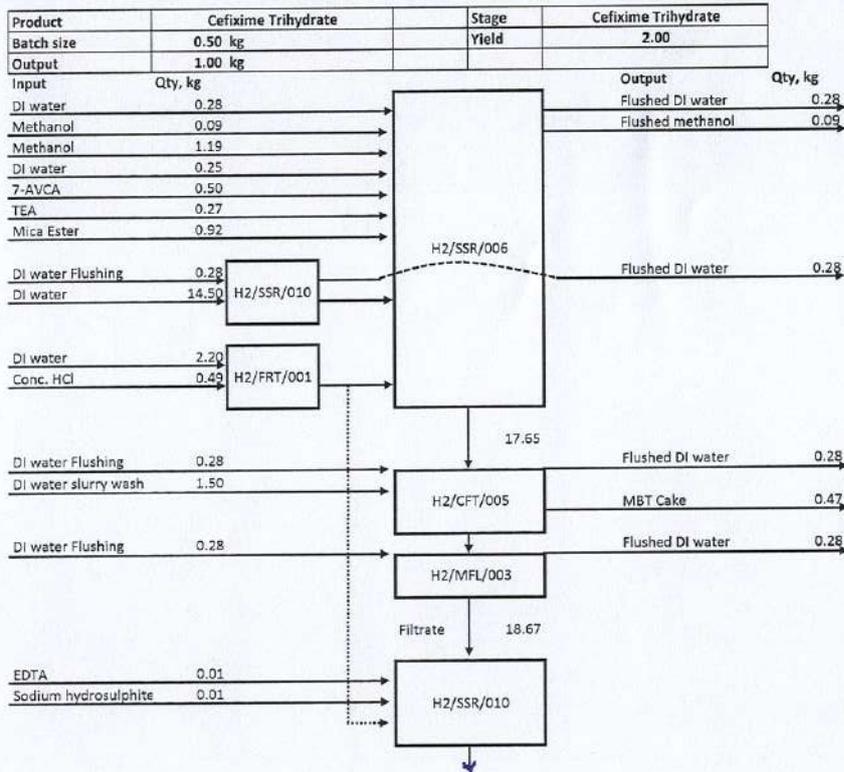
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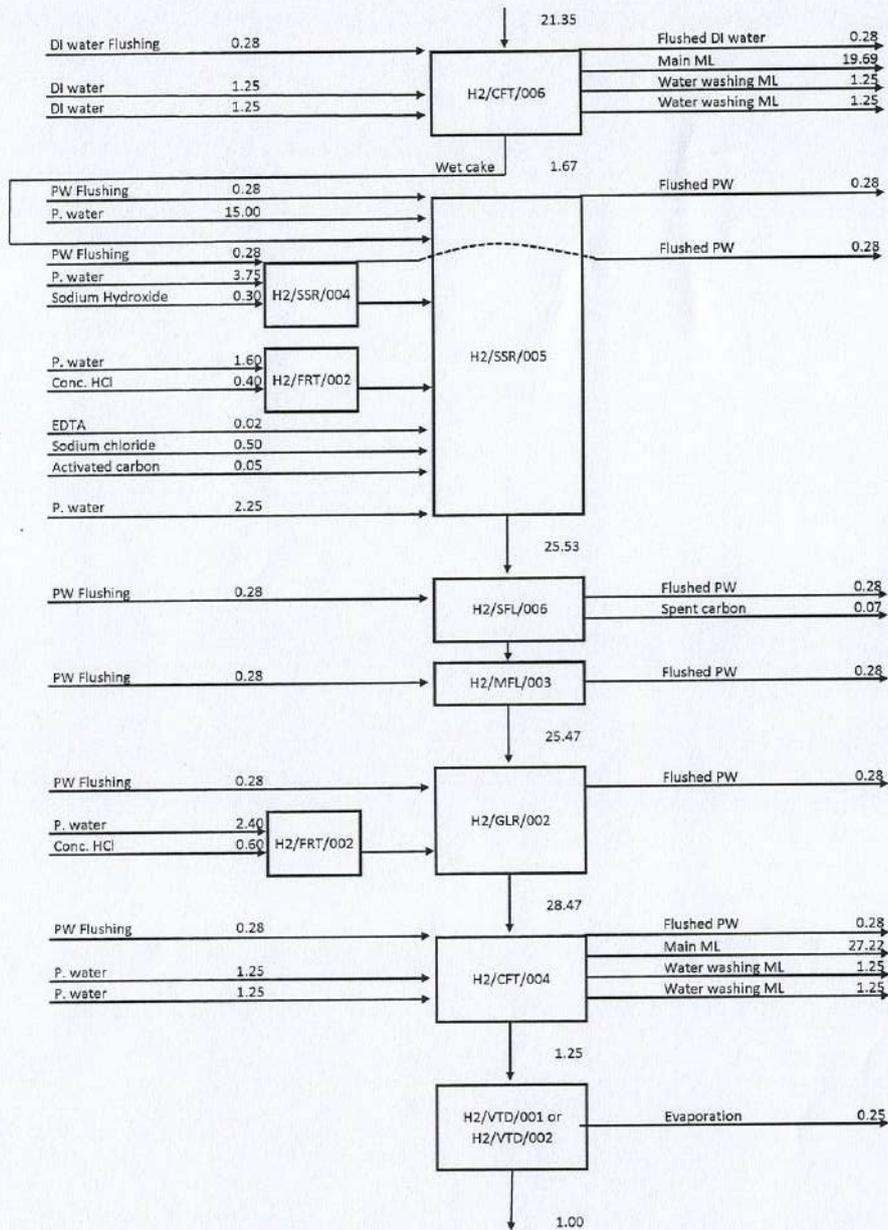


For Pure and Cure Healthcare Private Limited

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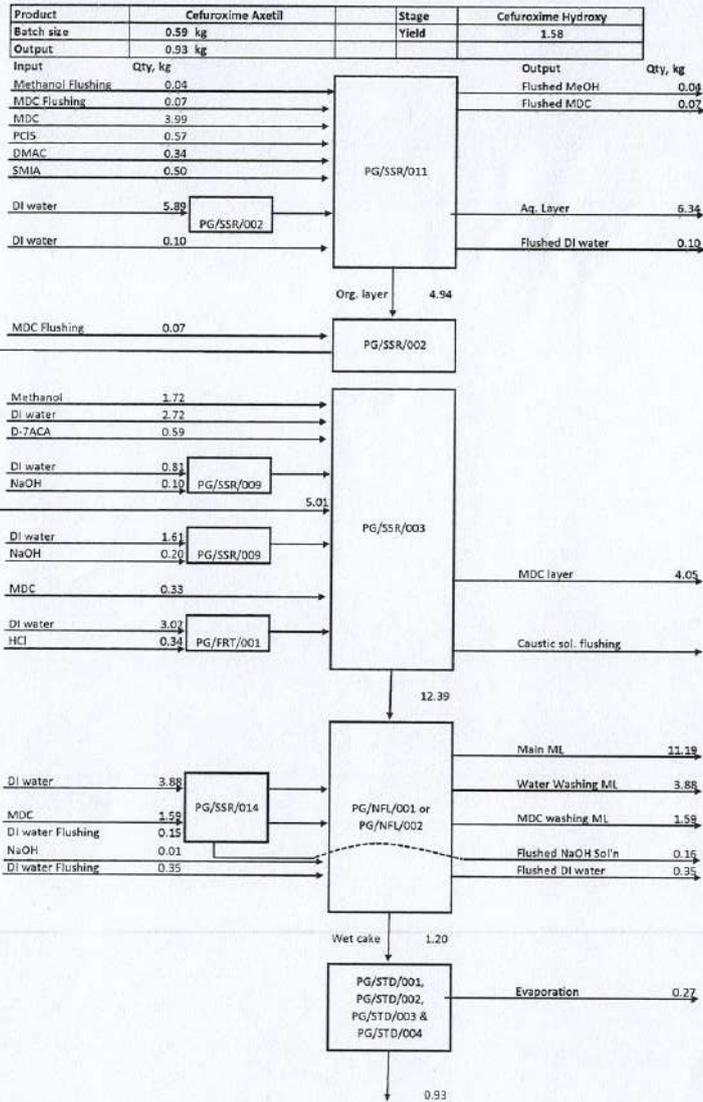
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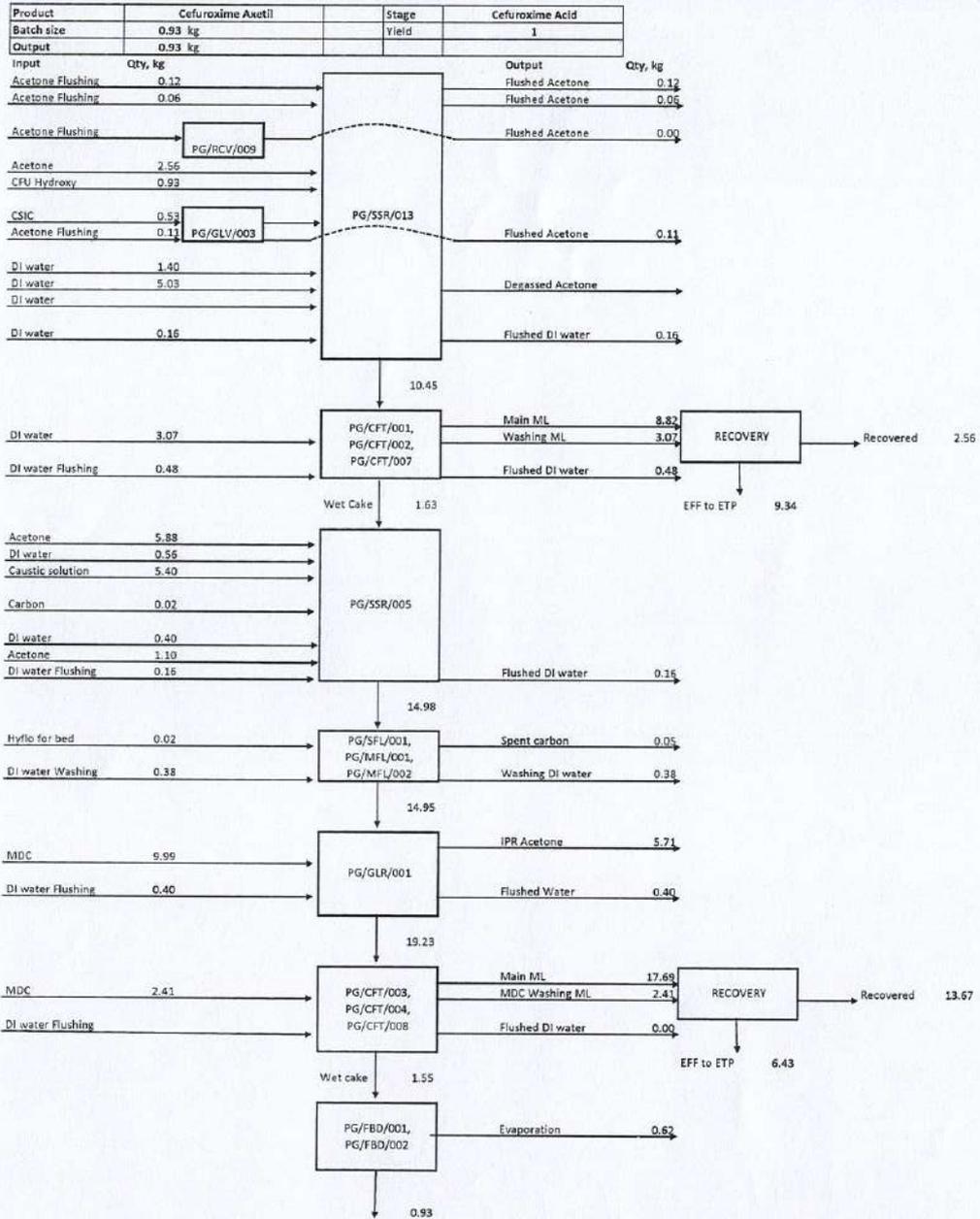
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Mahesh R Shukla



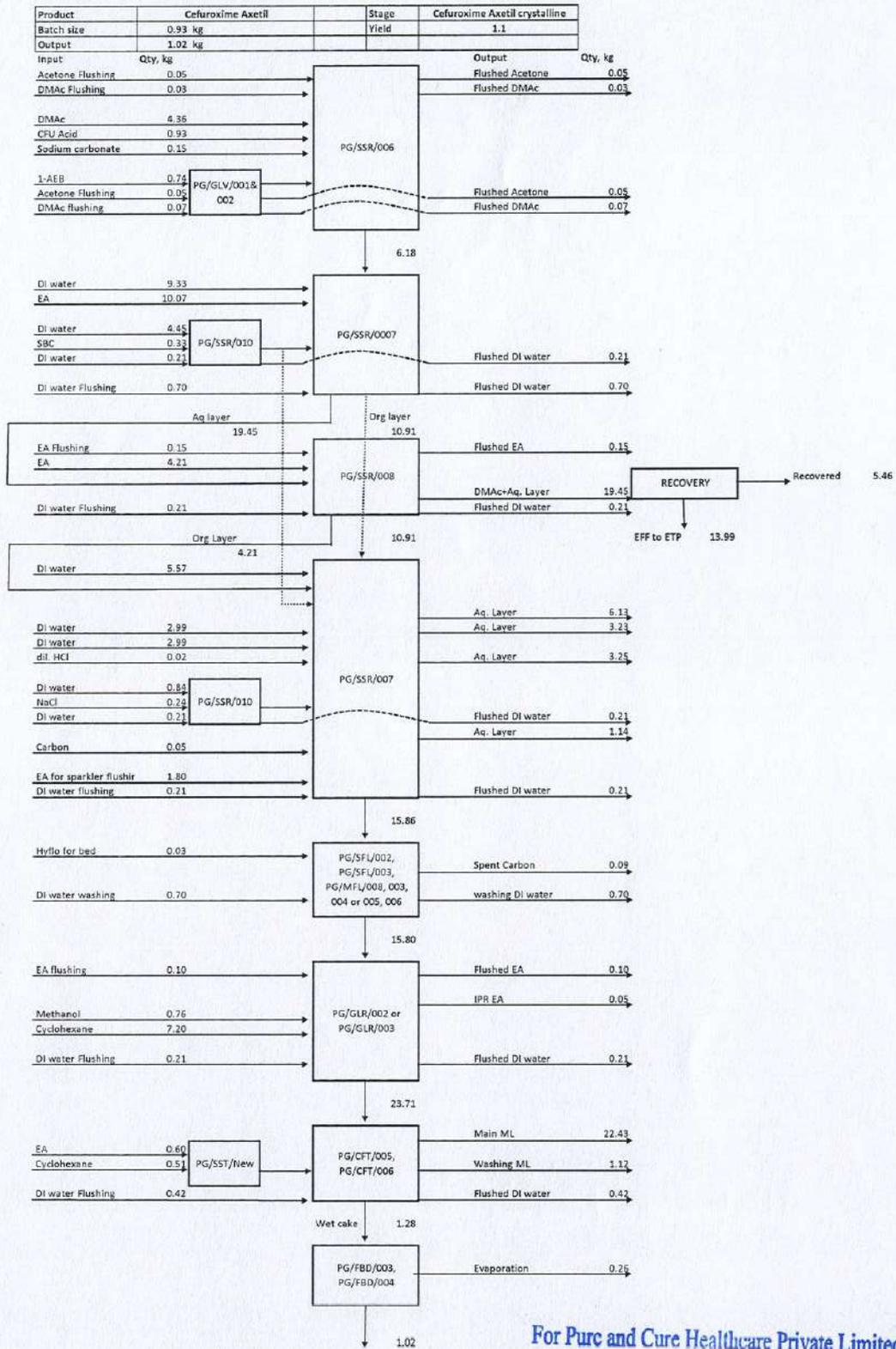
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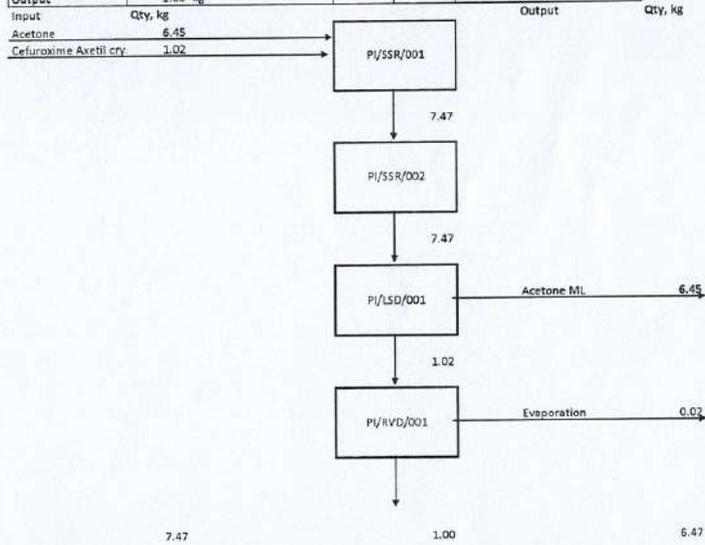
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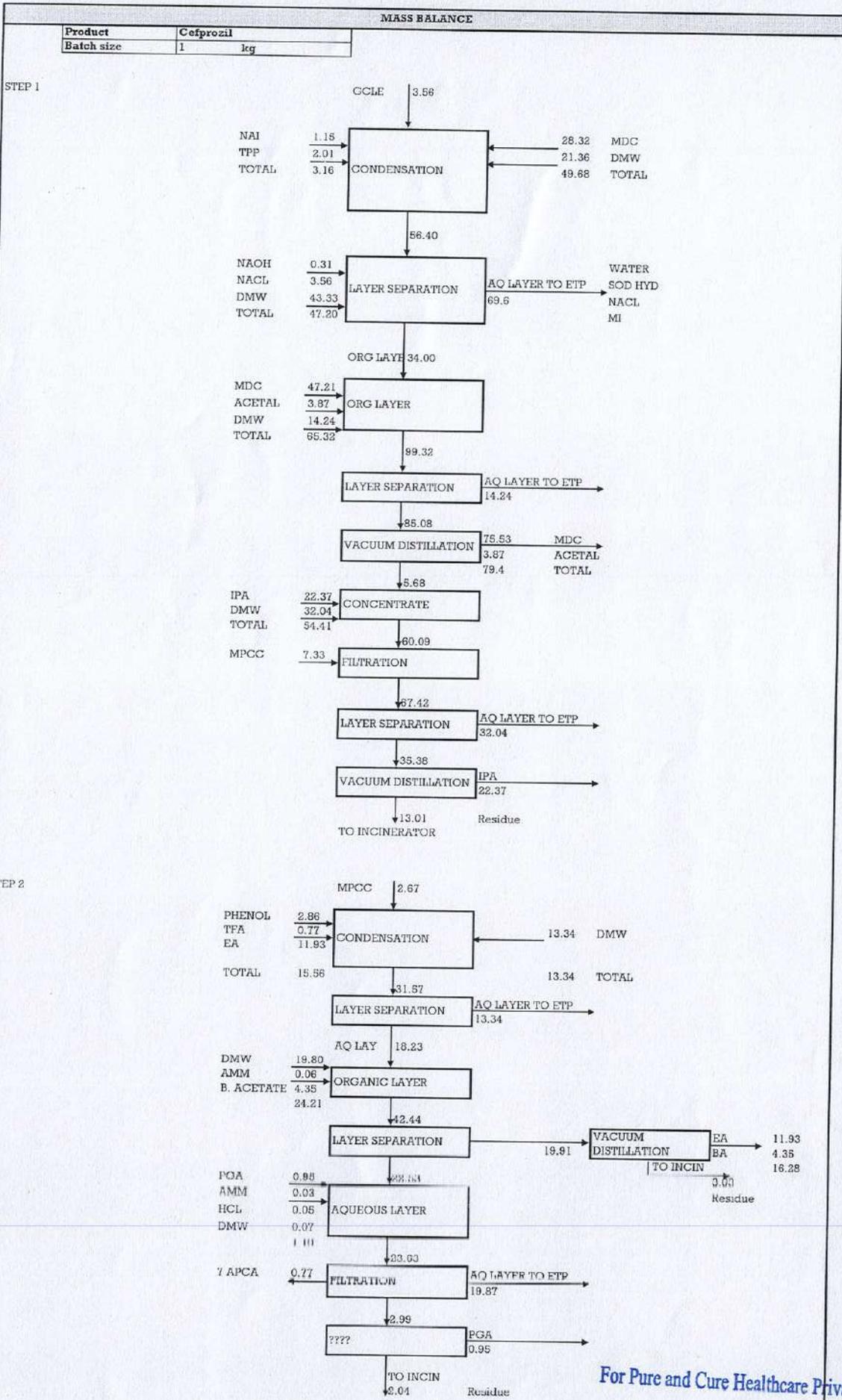
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Product	Cefuroxime Axetil	Stage	Cefuroxime Axetil Amorphous
Batch size	1.02 kg	Yield	0.98
Output	1.00 kg		



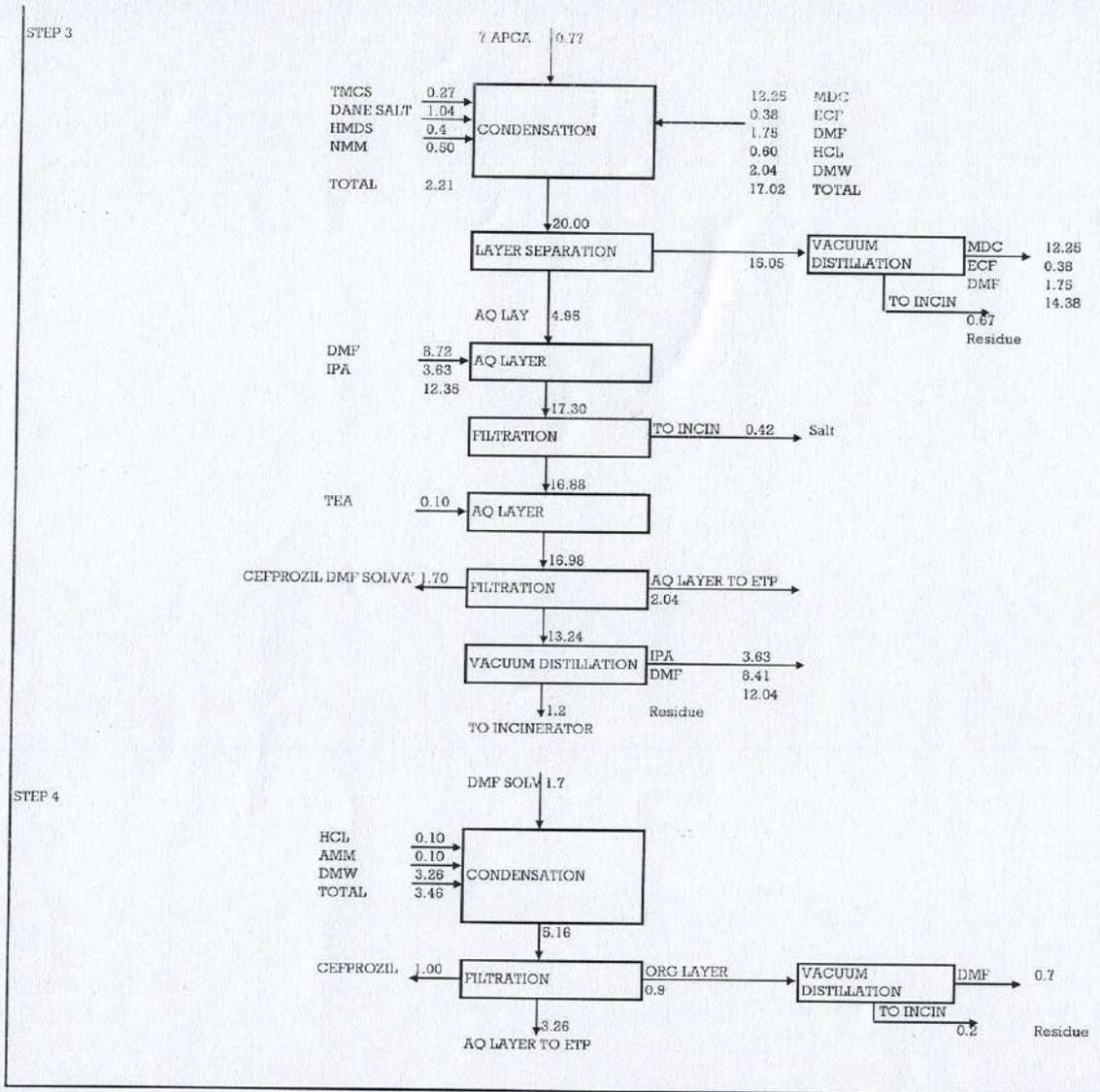
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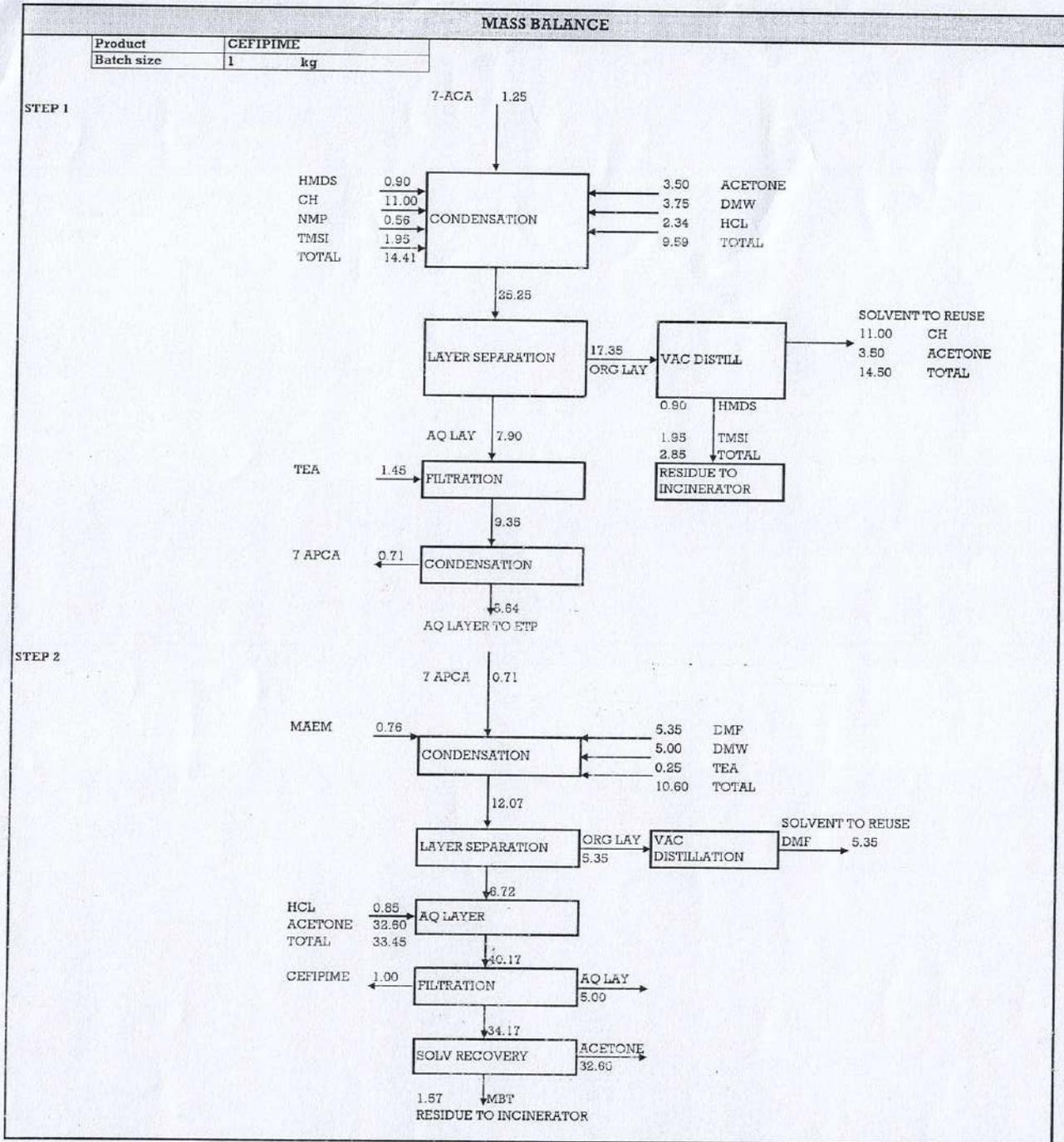
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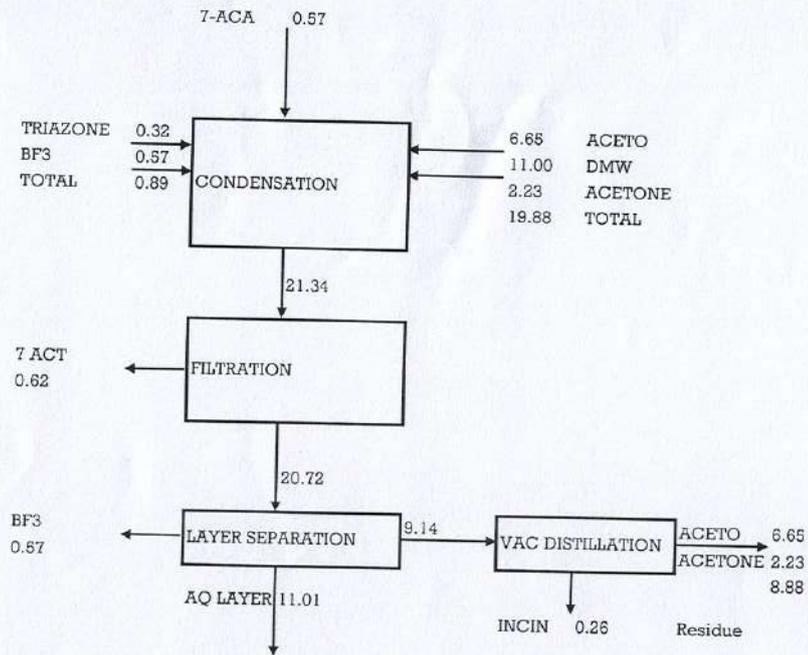


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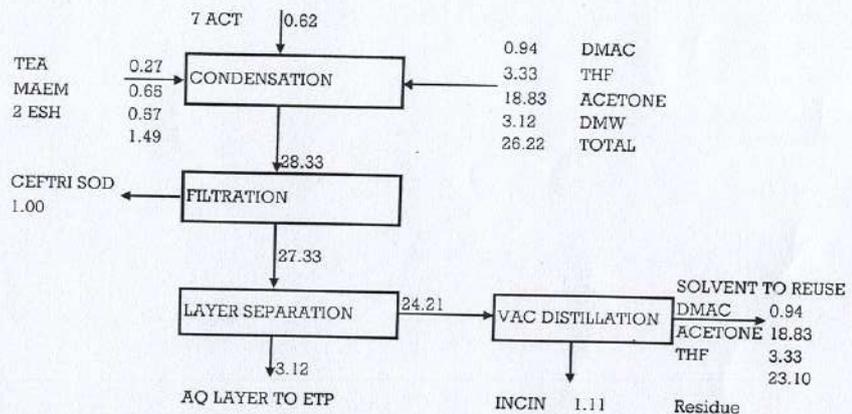
*Mahesh R. Shukla*  
 Mahesh R. Shukla, Signatory

Product	Ceftriaxone
Batch size	1 kg

STEP 1



STEP 2



For Pure and Cure Healthcare Private Limited

*Mahesh R Shukla*  
 Mahesh R Shukla, Signatory

351

Point No.: 06

114



**ANNEXURE 23**

**Water Balance**

of

**M/s. Akums Lifesciences Ltd**

**Village Sundran,**

**Distt. SAS Nagar**

Prepared by  
M/s. Advance Environ Solution,  
Patiala-147001



Reuse. Reduce. Recycle.

Mobile: +91-98789-50537 email: aespta21@gmail.com

M/S Advance Environ Solution. R.O.: 132, St. No. 4, Sidhu Colony, Patiala (Pb.) INDIA.



### 1.0 Background:

As consent application furnished to the Punjab Pollution Control Board, M/s. Akums Lifesciences Ltd, Village Sundran, Distt. SAS Nagar is engaged in the manufacturing of following 7 no. of products as given in Table-I, out the products for which Environmental Clearance under EIA Notification has been obtained from State Environment Impact Assessment Authority, Punjab:

Table-I

Sr. No.	Product	Quantity (kg/day)
1	Ceftriaxone Sodium	100
2	Cefdinir	10
3	Cefepime Hydrochloride Sterile	30
4	Cefuroxime Axetil	126.6
5	Cefpodoxime Proxetil	100
6	Cefixime	80
7	Cefprozil	20
TOTAL		466.6 kg/day

The industry has approached the consultancy firm to prepare the water balance statement and it has furnished the requisite documents such as application submitted to PPCB for obtaining CTO under the Water Act, 1974, freshwater consumption in each section, wastewater generation (HTDS & LTDS) from various sources and mass balance of the each product for formulation of water balance.

### 2.0 Water Consumption:

The consumption of water in various sections met from fresh water and treated wastewater as per the information supplied by the unit, is given



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### 3.0 Wastewater Generation:

#### 3.1 HIGH TDS Streams:

As per mass balance (Annexure B to H) of 7 products furnished by the unit, the generation of wastewater from the process has been calculated, which is given in Table-III:

**Table-III**

Sr. No.	Product	Quantity of Product Produced (kg/day)	Quantity of wastewater Generation in Lt per kg of Product Produced	Total Quantity of wastewater Generation (lt/day)
1	Ceftriaxone Sodium	100	14.13	1413
2	Cefdinir	10	16.78	167
3	Cefepime Hydrochloride Sterile	30	13.64	409.20
4	Cefuroxime Axetil	126.6	69.96	8856.56
5	Cefpodoxime Proxetil	100	78.58	7857.81
6	Cefixime	80	112.28	8982.06
7	Cefprozil	20	154.39	3087.80
<b>Total</b>				<b>30774.23lt/day</b> <b>About</b> <b>30.8 KLD</b> <b>containing</b> <b>6.0% TDS</b>



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in Table-II as under:

Table-II

Sr. No.	Source of Water Consumption	Consumption of Water (KLD)		
		Fresh	Treated wastewater	Total
1.	Domestic	13	-	13
2.	Boiler Feed	25	5	30
3.	Floor washing	2	-	2
4.	Vessel washing	6	-	6
5.	Scrubbing media in the APCD	2	-	2
6.	DM Plant regeneration	30	-	30
7.	Vacuum Pump	8	-	8
8.	Cooling Tower Make up water	37.4	58.6	96
9.	CIP of MEE/ATFD	2.0	-	5.0
10.	CIP of RO Plant	2.0	-	1.5
<b>Total</b>		<b>127.4</b>	<b>63.6</b>	<b>191</b>



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Table-V

Sr.No.	Source	Quantity of wastewater Generation (KLD)	TDS Concentration (%)
1.	Floor Washing	2.0	0.5
2.	Vacuum Pump	6.5	0.5
4.	Cooling Tower Blow Down	7.3	0.35
5.	Boiler Blow Down	4.5	0.35
<b>Total</b>		<b>20.3KLD</b>	

Therefore, about 63.3KLD (30.8+12.2+20.3) of wastewater containing 3.9% of TDS is fed to the MEE after mixing with RO Reject.

### 3.3 Low TDS Organic Streams Treated in ETP:

There is generation of about 107.5 KLD of low TDS organic stream from MEE condensate and Domestic Effluent, which is treated in the ETP followed by RO Plant. The detail of which is given in Table-VI:

Table-VI

Sr.No.	Source	Quantity of wastewater Generation (KLD)
1.	MEE Condensate	96.5
2.	Domestic Effluent	11.0
<b>Total</b>		<b>107.5 KLD</b>



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Besides, the High TDS (having TDS more than or equal to 1%) wastewater is generated from Washing of Vessels, CIP of MEE/Drier & RO Plant, Spent scrubbing liquid, Filter washing and DM Plant regeneration etc. The quantity of HTDS generation from these sources is given Table-IV:

Table-IV

Sr.No.	Source	Quantity of wastewater Generation (KLD)	TDS Concentration (%)
1.	Vessel Washing	5.0	2.0
2.	CIP of MEE/ATFD	1.6	5.0
3.	CIP of RO Plant	2.0	1.0
4.	Spent scrubbing liquid	1.6	15.0
5.	DM Plant regeneration	2.0	4.0
<b>Total</b>		<b>12.2KLD</b>	

### 3.2 Low TDS Inorganic Streams:

There is generation of low TDS inorganic stream from cooling tower blow down and boiler blow down, which is given in Table-V:



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Thus, eventually at the outlet of ETP about 106 KLD of treated remains, which is passed through RO Plant to get 63.6 KLD of Permeate containing 200 mg/l of TDS and 42.4 KLD of RO Reject containing 6000 mg/l of TDS. RO permeate is used as boiler feed and in the cooling tower as make up. The 42.4 KLD of RO Reject containing 6000 mg/l of TDS is mixed with inorganic TDS stream for further passing through MEE followed by ATFD.

#### 3.4 High TDS Wastewater Generated from RO plant of ETP:

RO reject to the tune of 42.4 KLD containing about 6000 mg/l of TDS inorganic in nature, is mixed with above mentioned stream having quantity 63.3 KLD containing about 3.90% solids, thus, making total quantity of 105.7 KLD (63.3+42.4) containing about 2.60% solids is passed through MEE to get 96.5 KLD of condensate containing about 1000 mg/l and 9.2 KLD of concentrate containing about 28.55% solids. The condensate containing about 1000 mg/l of solids is sent ETP for further treatment.

#### 4.0 Quantity of wastewater at Inlet & Outlet of RO, MEE and Drier:

The quantity of wastewater being handled at RO, MEE and ATFD is given in Table-VII.

Table-VII

Sr.No.	Source	Quantity (KLD)
<b>RO Plant</b>		
1.	RO Feed	106 KLD containing TDS-2500 mg/l



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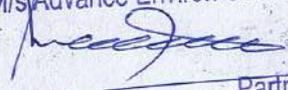
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3.	RO Permeate	63.6 KLD containing TDS=200 mg/l
4.	RO Reject	42.4 KLD containing TDS=6000 mg/l
<b>MEE</b>		
4.	MEE Feed	63.3+42.4=105.7KLD containing TDS=2.60%
5.	MEE Condensate	96.5 KLD containing TDS=1000 mg/l
6.	MEE Concentrate	9.2KLD containing TDS=22.55%
<b>ATFD</b>		
8.	Feed to ATFD	9.2KLD containing 28.55% solids
9.	ATFD Concentrate	3.2 TPD containing 20% water content

### 5.0 Water Balance:

Based on the above data/ information, the water balance has been formulated and is given at **Annexure-A:**

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